

**BEFORE
THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

IN THE MATTER OF: Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff for Assets associated with Vindhyachal IV & Rihand III (1000 MW) Generation Project(group-3) in Western & Northern Region for tariff block 2009-14 period.

PETITIONER

Power Grid Corporation of India Ltd. (Govt. of India undertaking)

Registered office: B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016

Corporate office: "Saudamini", Plot no.2, Sector-29, Gurgaon -122 001. (Haryana)

Power Grid Corporation of India Ltd., the petitioner in the matter, is filing petition under Regulation-86 for The Period From DOCO To 31.3.2014.

In terms of Regulation 3(2) of the Central Electricity Regulatory Commission (Procedure for making of application for determination of tariff, publication of the application and other related matters) Regulations, 2004, copy of complete tariff application is hereby served to the respondents (beneficiaries of **Western Region and Northern Region**), for information and necessary action in the matter.

The tariff application is hereby served through the nodal officers of the respondents for CERC matters, on the addresses as mentioned below:

ADDRESSES OF NODAL OFFICERS

MEMO OF PARTIES

POWER GRID CORPORATION OF INDIA LTD.

---PETITIONER

VERSUS

1. **Managing Director**

Madhya Pradesh Power Trading Co. Ltd.

Shakti Bhawan, Rampur

Jabalpur - 482 008

2. **Secretary (Finance)**

Electricity Department

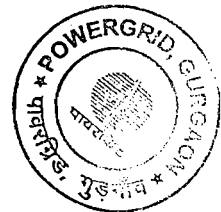
Power House Building, 2nd floor,

Administration of Daman & Diu

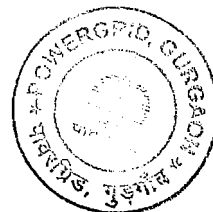
Daman - 396 210



3. **Chairman**
Gujarat Urja Vikas Nigam Ltd.,
Sardar Patel Vidyut Bhawan,
Race Course,
Vadodara-390 007
4. **Chief Engineer (Electrical)**
Electricity Department
Govt. of Goa, Vidyut Bhawan,
Near Mandvi Hotel,
Panaji, Goa - 403 001
5. **Secretary (Power)**
Electricity Department
Administration of Dadra Nagar Haveli
U.T., Silvassa - 396 230
6. **Chief Engineer (Power Purchase Cell)**
Maharashtra State Electricity Distribution Co. Ltd.
5th Floor, Prakashgad,
Plot No.9, Anant Kanekar Marg,
Bandra(East), Mumbai - 400 051
7. **Chairman**
Chhatisgarh State Electricity Board
P.O.Sunder Nagar, Dangania, Raipur
Chhatisgarh-492013
8. **The Managing Director,**
Madhya Pradesh Audyogik Kandra
Vikas Nigam (Indore) Ltd.
3/54, Press Complex, Agra-Mumbai Road,
Indore -452 008.
9. **Chief Engineer (System Operation)**
Himachal Pradesh State Electricity Board
Vidyut Bhawan,
Shimla – 171 004 (H.P)



10. **Chief Engineer**
(PP&R-Interstate Billing)
Punjab State Power Corporation Limited
Thermal Shed TIA
Near 22 Phatak
Patiala - 147 001
11. **Chief Engineer**
Haryana Power Purchase Centre, IInd Floor,
Shakti Bhawan, Sector-6, Panchkula - 134 109
12. **Chief Engineer (Commercial & Survey Wing)**
Power Development Deptt.
Janipura Grid Station,
Jammu (Tawi) 180 007
13. **Director(Commercial), Transmission**
Power Purchase Agreement Directorate
Uttar Pradesh Power Corporation Ltd.
10th Floor, Shakti Bhawan Extn. 14, Ashok Marg, Lucknow - 226 001
14. **The Chairman**
Delhi Transco Ltd.
Shakti Sadan
Kotla Road (near ITO). New Delhi-110 002
15. **Chief Engineer**
Chandigarh Administration
Sector -9, Chandigarh-160009
16. **The Chairman**
UTTARAKHAND POWER CORPORATION LTD.
URJA BHAWAN, KANWALI ROAD
DEHRADUN-248001.
17. **The Chief Engineer (RPCC)**
Rajasthan Power Procurement Centre.
Vidyut Bhawan, Janpath, Jaipur-302005
18. **The Dy. Chief Engineer (RPCC)**
Ajmer Vidyut Vitran Nigam Ltd
400 KV GSS Building
Ajmer Road, Heerapura, Jaipur - 302024



19. The Superintending Engineer (RPCC)

Jodhpur Vidyut Vitran Nigam Ltd
400 KV GSS Building, Ajmer Road, Heerapura, Jaipur- 302024

20. The Superintending Engineer (RPCC)

Jaipur Vidyut Vitran Nigam Ltd
400 KV GSS Building
Ajmer Road, Heerapura, Jaipur- 302024

21. Chief Electrical Distribution Engineer

Northern Central Railway
Allahabad- 211033 .

22. Ch Manager (Power Purchase)

BSES YAMUNA POWER LTD
Shakti Kiran Building, Karkardooma,
Delhi-110092

23. Asst. Vice President (Power Management Group)

BSES Rajdhani Power Ltd,
2nd Floor, B – block
Nehru Place, New Delhi-110019

24. Manager Power Procurement and Commercial

North Delhi Power Ltd,
Power Trading & Load Dispatch Group
Cennet Building,
Adjacent To 66/11 Kv Pitampura-3
Grid Building, Near PP Jewellers
PITAMPURA, NEW DELHI - 110034

25. The Chairman

New Delhi Municipal Council

Palika Kendra, Sansad Marg,
NEW DELHI-110002

Kindly acknowledge the receipt.



PETITIONER

POWER GRID CORPORATION OF INDIA LTD.

REPRESENTED BY

S. S. Raju

S. S. Raju

Dy. GENERAL MANAGER (COMMERCIAL)

GURGAON

DATED: 30.10.2013

BEFORE
THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

PETITION FOR
APPROVAL OF TRANSMISSION TARIFF FOR

**Assets under Vindhyachal IV & Rihand III (1000 MW)(Group-3) Generation Project
in Western & Northern Region for tariff block 2009-14 period.**

PETITION NO. :

TARIFF BLOCK : 2009 - 2014

POWER GRID CORPORATION OF INDIA LTD.

REGISTERED OFFICE
B-9, QUTAB INSTITUTIONAL AREA, KATWARIA SARAI,
NEW DELHI – 110 016

CORPORATE CENTRE
“SAUDAMINI”, PLOT NO-2, SECTOR-29,
GURGAON-122 001 (HARYANA)
EPABX : 0124-2571 700 TO 719, FAX :0124-2571989

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BEFORE
THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

PETITION NO.:

IN THE MATTER OF: Approval under Regulation-86 of CERC (Conduct of Business) Regulations' 1999 and CERC (Terms and Conditions of Tariff) Regulations' 2009 for determination of Transmission Tariff for Assets associated with Vindhyachal IV & Rihand III (1000 MW) Generation Project(group-3) in Western & Northern Region for tariff block 2009-14 period.

Power Grid Corporation of India Ltd.
(Govt. of India undertaking)

---PETITIONER

Registered office: B-9, Qutab Institutional Area,
Katwaria Sarai, New Delhi 110 016 and
Corporate office: "Saudamini" ,Plot no.2,
Sector-29, Gurgaon -122 001. (Haryana)

MADHYA PRADESH POWER TRADING COMPANY LTD.
SHAKTI BHAWAN, RAMPUR
JABALPUR - 482 008
REPRESENTED BY ITS MD
And Others

--- RESPONDENTS

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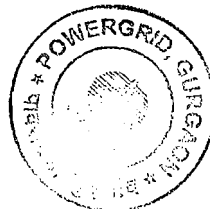
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Filed by
Power Grid Corporation of India Ltd.
Represented by


S. S. Raju

Dy. General Manager (Commercial)

Gurgaon
Dated: 29.10.2013



**BEFORE
THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**FILE NO:.....
PETITION NO.:**

IN THE MATTER OF: Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff for Assets associated with Vindhyachal IV & Rihand III (1000 MW) Generation Project(group-3) in Western & Northern Region for tariff block 2009-14 period.

Power Grid Corporation of India Ltd.
(Govt. of India undertaking)

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Registered office: B-9, Qutab Institutional Area,
Katwaria Sarai, New Delhi 110 016 and
Corporate office: "Saudamini" ,Plot no.2,
Sector-29, Gurgaon -122 001. (Haryana)
MADHYA PRADESH POWER TRADING COMPANY LTD.
SHAKTI BHAWAN, RAMPUR
JABALPUR - 482 008
REPRESENTED BY ITS MD
And Others

To

The Secretary
Central Electricity Regulatory Commission
New Delhi. 110 001

Sir,

The application filed under Regulation 86 of CERC (Conduct of Business) Regulation, 1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission tariff from DOCO to 31.03.2014 may please be registered.

**Filed by
Power Grid Corporation of India Ltd.
Represented by**

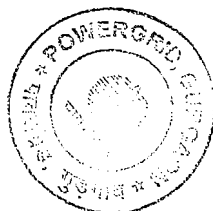


S. S. Raju

Dy. General Manager (Commercial)

Gurgaon

Dated: 27/10/2013



BEFORE
THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

FILE NO:.....

PETITION NO.:

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Corporate office: "Saudamini" ,Plot no.2,
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MADHYA PRADESH POWER TRADING COMPANY LTD.

SHAKTI BHAWAN, RAMPUR

JABALPUR - 482 008

REPRESENTED BY ITS MD

And Others

MEMO OF PARTIES

POWER GRID CORPORATION OF INDIA LTD.

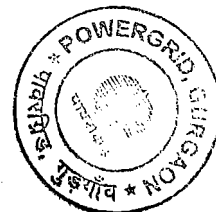
---PETITIONER

VERSUS

1. **MADHYA PRADESH POWER TRADING COMPANY LTD.**
SHAKTI BHAWAN, RAMPUR
JABALPUR - 482 008
REPRESENTED BY ITS MD

2. **MAHARASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD.**
PRAKASHGAD, 4TH FLOOR
ANDHERI (EAST), MUMBAI - 400 052
REPRESENTED BY ITS MD

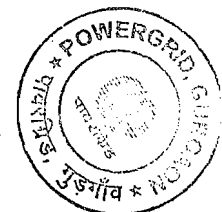
3. **GUJARAT URJA VIKAS NIGAM LTD.**
SARDAR PATEL VIDYUT BHAWAN,
RACE COURSE ROAD
VADODARA - 390 007



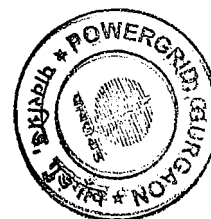
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REPRESENTED BY ITS CHAIRMAN

4. ELECTRICITY DEPARTMENT
GOVT. OF GOA
VIDYUT BHAWAN, PANAJI,
NEAR MANDVI HOTEL, GOA - 403 001
REPRESENTED BY ITS CHIEF ENGINEER (ELECTRICAL)
5. ELECTRICITY DEPARTMENT
ADMINISTRATION OF DAMAN & DIU
DAMAN - 396 210
REPRESENTED BY ITS SECRETARY (FIN.)
6. ELECTRICITY DEPARTMENT
ADMINISTRATION OF DADRA NAGAR HAVELI
U.T., SILVASSA - 396 230
REPRESENTED BY ITS SECRETARY (FIN.)
7. CHHATTISGARH STATE ELECTRICITY BOARD
P.O.SUNDER NAGAR, DANGANIA, RAIPUR
CHHATISGAARH-492013
REPRESENTED BY ITS CHAIRMAN
8. MADHYAPRADESH AUDYOGIK KENDRA
VIKAS NIGAM (INDORE) LTD.
3/54, PRESS COMPLEX, AGRA-BOMBAY ROAD,
INDORE-452 008
9. RAJASTHAN RAJYA VIDYUT PRASARAN NIGAM LIMITED
VIDYUT BHAWAN, VIDYUT MARG, JAIPUR - 302 005 -
REPRESENTED BY ITS CHAIRMAN & OTHERS
10. AJMER VIDYUT VITRAN NIGAM LTD
400 KV GSS BUILDING (GROUND FLOOR), AJMER ROAD,
HEERAPURA, JAIPUR.
REPRESENTED BY ITS MANAGING DIRECTOR & OTHERS
11. JAIPUR VIDYUT VITRAN NIGAM LTD
400 KV GSS BUILDING (GROUND FLOOR), AJMER ROAD,
HEERAPURA, JAIPUR.
REPRESENTED BY ITS MANAGING DIRECTOR & OTHERS
12. JODHPUR VIDYUT VITRAN NIGAM LTD
400 KV GSS BUILDING (GROUND FLOOR), AJMER ROAD,
HEERAPURA, JAIPUR.
REPRESENTED BY ITS MANAGING DIRECTOR & OTHERS



13. HIMACHAL PRADESH STATE ELECTRICITY BOARD
VIDYUT BHAWAN
KUMAR HOUSE COMPLEX BUILDING II
SHIMLA-171 004
REPRESENTED BY ITS CHAIRMAN
14. PUNJAB STATE ELECTRICITY BOARD
THE MALL, PATIALA - 147 001
REPRESENTED BY ITS CHAIRMAN
15. HARYANA POWER PURCHASE CENTRE
SHAKTI BHAWAN, SECTOR-6
PANCHKULA (HARYANA) 134 109
REPRESENTED BY ITS S.E. / C & R-1
16. POWER DEVELOPMENT DEPTT.
GOVT. OF JAMMU & KASHMIR
MINI SECRETARIAT, JAMMU
REPRESENTED BY ITS COMMISSIONER
17. UTTAR PRADESH POWER CORPORATION LTD.
(FORMARLY UTTAR PRADESH STATE ELECTRICITY BOARD)
SHAKTI BHAWAN, 14, ASHOK MARG
LUCKNOW - 226 001
REPRESENTED BY ITS CHAIRMAN
18. DELHI TRANSCO LTD
SHAKTI SADAN, KOTLA ROAD,
NEW DELHI-110 002
REPRESENTED BY ITS CHAIRMAN
19. BSES YAMUNA POWER Ltd,
BSES BHAWAN, NEHRU PLACE ,
NEW DELHI.
REPRESENTED BY ITS CEO
20. BSES RAJDHANI POWER Ltd,
BSES BHAWAN, NEHRU PLACE,
NEW DELHI
REPRESENTED BY ITS CEO
21. NORTH DELHI POWER Ltd,
POWER TRADING & LOAD DISPATCH GROUP
CENNET BUILDING,



Handwritten signature and initials, possibly 'A. B. S.' with a flourish.

ADJACENT TO 66/11 kV PITAMPURA-3
GRID BUILDING, NEAR PP JEWELLERS
PITAMPURA, NEW DELHI - 110034
REPRESENTED BY ITS CEO

22. CHANDIGARH ADMINISTRATION
SECTOR -9, CHANDIGARH.
REPRESENTED BY ITS CHIEF ENGINEER
23. UTTARAKHAND POWER CORPORATION LTD.
URJA BHAWAN
KANWALI ROAD
DEHRADUN.
REPRESENTED BY ITS MANAGING DIRECTOR
24. NORTH CENTRAL RAILWAY
ALLAHABAD.
REPRESENTED BY CHIEF ELECTRICAL DISTRIBUTION ENGINEER
25. NEW DELHI MUNICIPAL COUNCIL
PALIKA KENDRA, SANSAD MARG,
NEW DELHI-110002
REPRESENTED BY CHAIRMAN

--- RESPONDENTS

Filed by
Power Grid Corporation of India Ltd.
Represented by


S. S. Raju

Dy. General Manager (Commercial)

Gurgaon

Dated: 19.10.2013



हरियाणा HARYANA

30AA 425217

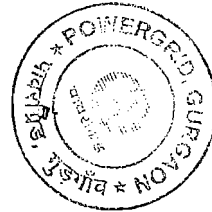
BEFORE
THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

FILE NO:.....

PETITION NO.: _____

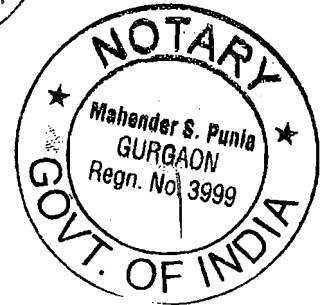
IN THE MATTER OF: Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff for Assets associated with Vindhyachal IV & Rihand III (1000 MW) Generation Project(group-3) in Western & Northern Region for tariff block 2009-14 period.

Power Grid Corporation of India Ltd.
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Corporate office: "Saudamini", Plot no.2,
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---PETITIONER

MADHYA PRADESH POWER TRADING COMPANY LTD.
SHAKTI BHAWAN, RAMPUR
JABALPUR - 482 008
REPRESENTED BY ITS MD
And Others



Affidavit verifying the Petition

I, S. S. Raju, S/O Shri S. B. Raju, working as Deputy General Manager (Commercial) in the Powergrid

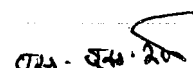
Corporation of India Ltd., having its registered Office at B-9, Institutional Area, Katwaria Sarai, New Delhi-110 016, do hereby solemnly affirm and state as under:-

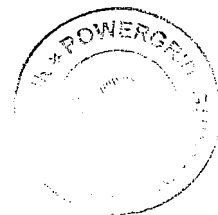
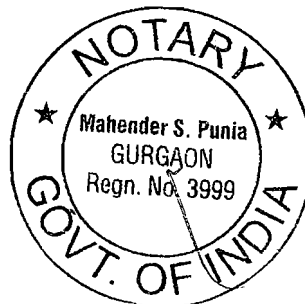
1. I am the Dy. General Manager (Commercial) of Power Grid Corporation of India Ltd., the representative of the Petitioner in the above matter, and am duly authorized to make this affidavit.
2. I submit that the enclosed tariff Petition is being filed for determination of tariff for Assets associated with Vindhyachal IV & Rihand III (1000 MW) Generation Project(Group-3) in Northern/Western Region for tariff block 2009-14 period.
3. I submit that no other tariff Petition except this Petition has been filed directly or indirectly for approval of tariff for Assets associated with Vindhyachal IV & Rihand III (1000 MW) Generation Project(Group-3) in Northern/Western Region for tariff block 2009-14 period.
4. The statements made in the tariff Petition herein are based on petitioner company's official records maintained in the ordinary course of business and I believe them to be true and correct.
5. The documents attached with the petition are legible copies and duly attested by me.


(DEPONENT)

VERIFICATION

Solemnly affirmed at Gurgaon on this ²⁹ day of October' 2013 that the contents of the above affidavit are true to my knowledge and belief and no part of it is false and nothing material has been concealed there from.


(DEPONENT)



ATTESTED

MAHENDER S. PUNIA
ADVOCATE & NOTARY
DIST. GURGAON (Haryana) India

12 9 OCT 2013

**BEFORE
THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

FILE NO:.....

PETITION NO.:

IN THE MATTER OF: Approval under Regulation-86 of CERC (Conduct of Business) Regulations' 1999 and CERC (Terms and Conditions of Tariff) Regulations' 2009 for determination of Transmission Tariff for Assets associated with Vindhyachal IV & Rihand III (1000 MW) Generation Project(group-3) in Western & Northern Region for tariff block 2009-14 period.

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---PETITIONER

MADHYA PRADESH POWER TRADING COMPANY LTD.

SHAKTI BHAWAN, RAMPUR

JABALPUR - 482 008

REPRESENTED BY ITS MD

And Others

--- RESPONDENTS

To

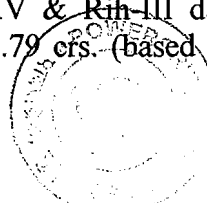
The Hon'ble Chairman and

his Companion Members of The Hon'ble CERC

The Humble application filed by the Petitioner

MOST RESPECTFULLY SHOWETH

- 1) The Petitioner herein, Power Grid Corporation of India Ltd. is a Government Company within the meaning of Companies Act, 1956. The Petitioner is also discharging the statutory functions under various applicable provisions, including in particular section 28 and 38 of the Electricity Act, 2003. In exercise of powers under sub-section (1) of section 38(1) the Electricity Act 2003, the Government of India has declared the Petitioner herein as the Central Transmission Utility.
- 2) That, Hon'ble Commission have notified CERC (Terms and Conditions of Tariff) Regulations, 2009, in accordance with which tariff based on capital cost of the transmission projects shall be determined. These Regulations have come in to force on 1.4.2009 and shall remain in force for a period of 5 years, unless reviewed earlier or extended by the Hon'ble Commission.
- 3) That the petitioner has been entrusted with the implementation of Vindhyachal IV Transmission System in Western Region. Investment approval for the said system was accorded by Board of Directors of POWERGRID vide their letter C/CP/Vin-IV & Rih-III dated 17.10.2010 at an estimated cost of Rs.4672.99 crore including IDC of Rs. 297.79 crs. (based on 3rd Quarter, 2009 price level). **Encl.-1,**



[Handwritten signature]

page.1.7....to.22.... The Schematic diagram of the same is attached hereto as Encl. - 2, (page 2.3...). The scope of work covered under the scheme is as follows:

Part-I : Generation specific transmission system

A: Rihand-III : For NR only

Transmission Line

- (i) Rihand-III – Vindhyachal Pooling Station 765kV 2xS/C line
(initially to be operated at 400kV) :Ckt-I - 32 km (approx.)
:Ckt-II- 31 km (approx.)

Substation

- (i) 765/400kV Vindhyachal Pooling Station (Extension)

B: Vindhyachal-IV : For WR only

Transmission Line

- (i) Vindhyachal-IV-Vindhyachal Pooling Station 400kV D/C (Quad) line : 31 km

Substation

- (i) 765/400kV Vindhyachal Pooling Station (Extension)

Part-II : Common System : For both WR and NR

Transmission Lines

- (i) Vindhyachal Pooling Station – Satna 765kV 2xS/C line : Ckt-I -237km,
: Ckt-II – 234 km &
: D/C Portion – 12 km
- (ii) Satna – Gwalior 765kV 2xS/C line : :Ckt-I -360 km,
:Ckt-II – 359 km &
:D/C Portion – 30km
- (iii) Sasan – Vindhyachal Pooling Station 765 kV S/C line : 6 Km
- (iv) Sasan – Vindhyachal Pooling Station 400kV D/C line : 5 Km

Substations

- (i) Establishment of new 765/400kV, 2x1500MVA substation at Vindhyachal Pooling Station
- (ii) Extension of 765/400kV Satna Substation
- (iii) Extension of 765/400kV Gwalior Substation
- (iv) Extension of 765/400kV Sasan Substation

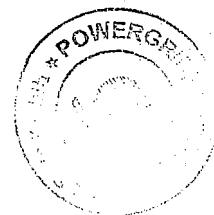
Part-III : NR Strengthening in regional pool

Transmission Lines

- (i) Gwalior – Jaipur (RVPN) 765 kV S/C line : 300 km
- (ii) Bassi – Jaipur (RVPN) 400 kV D/C (Quad) line : 57 Km

Substations

- (i) Extension of 765/400 kV Gwalior Substation
- (ii) Extension of 765/400 kV Jaipur (RVPN) Substation
- (iii) Extension of 400/220 kV Bassi Substation



4) The Rihand III and Vindhyachal IV TS was agreed as part of BPTA in the 11th WRPC meeting in Western Region held on 25.09.2009 and 13th NRPC dated 26.06.2009. A copy whereof is attached hereto **Encl. - 3, (Page.24..to.29..)**. As per the 33rd SCM meeting held on 21st Oct 2011, it was agreed to have an interim arrangement for evacuation of power from Vindhyachal-IV (2X500MW) generation project due to non availability of associated transmission system in the matching time frame of Vindhyachal-IV generation project. The interim arrangement involves bunching of Vindhyachal Pooling Station-Sasan 400 kV D/C line and interconnecting it with Vindhyachal-IV at one end, bypassing Vindhyachal Pooling Station and interconnecting with Sasan at the other end. The interim arrangement would also utilize the transmission system associated with Sasan UMPP from Sasan onwards. A copy of extract of 33rd SCM & 17th WRPC meeting is enclosed hereto as **Encl : 4 Page No. 30 to 34**

5) That details of asset commissioned under Vindhyachal-IV Transmission System is as below:

| Actual commissioning Status | DOCO | petition No. | Filing Date |
|---|------------|--------------|-------------|
| 400 kV D/C (QUAD) Vindhyachal IV – Vindhyachal Pooling Station (Bypassing Vindhyachal Pooling Station) TL | 01.01.2013 | 86/2012 | 01.03.12 |
| 400 kV D/C Sasan – Vindhyachal Pooling Transmission Line | 01.01.2013 | 86/2012 | 01.03.12 |
| 400 kV, 1* 63 MVAR Bus Reactor along with associated 400 kV bays at Satna SS | 01.04.13 | 113/2013 | 11.05.2013 |
| 400 KV D/C QUAD BASSI-JAIPUR(RPVNL) LINE | 01.07.2013 | 113/2013 | 11.05.2013 |

Assets Covered under current petition are:

| S.No | Asset | Schedule as per FR | Anticipated DOCO | Delay in anticipated commissioning |
|------|--|--------------------|------------------|------------------------------------|
| 1 | 765 kV S/C Satna-Gwalior ckt-I with associated bays at Gwalior & satna S/s and line reactor - Asset I | Nov'2012 | 01.12.2013 | 12 months |
| 2 | 765 kV D/C Rihand III-Vindhyachal Pooling station TL- Asset II | Nov'2012 | 01.01.2014 | 13 Months |
| 3 | 765 kV S/C Sasan-Vindhyachal Pooling station TL- Asset III | Nov'2012 | 01.01.2014 | 13 Months |

Tariff calculated as per auditor certificate. However tariff has been claimed from revised anticipated DOCO of 1.12.2013

6) **The delay details are as under.:**

For Asset-I:

i) Originally, 765kV Satna- Gwalior Ckt#1 and Satna- Gwalior Ckt#2 Transmission Lines were proposed to be constructed as two single circuit lines. During survey and construction stage, in order to minimize forest stretches, 765kV D/C was laid as per the availability of design and to conserve forest & natural resources. Total involvement of tower locations in forest was 36 locations (15+21) locations for a length of 16kms (7kms + 9kms). The total area of forest is 106.484 (78.839+27.645) Ha.

ii) The status of forest proposals for these lines are as follows:



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- a. Satna- Charkheri part for both circuits -M.P.(78.839ha): Proposal was cleared in FAC meeting held at MOEF New Delhi on 20.02.13. Stage -I approval is to be issued by MOEF New Delhi. Compliances of Stage –I appl. from all DFOs have been submitted to CCF Gwalior (Combining Officer) on 12.09.13 and further forwarded to APCCF (Nodal Officer) Bhopal on 13.09.13. It is further forwarded to MOEF New Delhi on 24.09.13. Final approval is to be issued by MOEF New Delhi. However a letter was issued on 11.10.13 by MOEF with two observations to be complied. Representation dated 15.10.13 submitted by the petitioner with a request to issue final approval.
- b. Charkheri- Gwalior part for both circuits -(U.P.): In principle approval was received on 29.01.13. Payment against CA NPV has been deposited. Compliance report forwarded from DFOs to Nodal officer Lucknow on 05.04.13. Payment for medicinal plantation deposited in June, Compliance from POWERGRID also submitted. DFOs raised demand note for additional amt against CA Rs 28lacs deposited on 25.06.13. Compliance report of In-principle approval from DFO Jhansi was forwarded on 29.06.13. Proposal is with Nodal officer, forwarded to RMOEF Lucknow on 16.08.13. Final confirmation of all payments received on 09.09.13. Final approval issued by RMOEF Lucknow on 10.09.13.
- iii) During construction, heavy ROW was incurred at the approach end at Satna due to which the progress was hampered. After the resolution of the issues, the construction is now progressing.
- iv) Land acquisition at Satna SS: Bay extension for the transmission line Satna- Gwalior #1 was constructed in the existing land. But for Satna- Gwalior Ckt#2, the extension constituted private land for which a court case was filed. Hence the progress of works is affected.

The detailed supporting documents is attached hereto as **Encl-5(a).Pg.No. 35 to 47**

Delay details for Asset-II & III : The delay is mainly on account of time taken in the land acquisition and forest diversion approval:

There was a Delay in land acquisition at Vindhyachal pooling station . The land was taken in April 2013. In the initial proposal two 765 Kv S/C Rihand III-Vindhyachal Pooling station line were to constructed through the UP and MP forest area. Later on decision changed from two S/C line to one D/C line to reduce the forest area. It is to mention that line is passing through the reserve forest of UP and MP states. The Proposal for UP portion for the forest clearance was moved on 26.08.10 and UP forest gave clearance only on 08.01.13. The Proposal for MP portion for forest clearance was moved on 22.07.11 and MP forest gave clearance only on 11.06.13.

The documents supporting the stages of forest approval are attached herewith as as **Encl-5(b) (page 4.8 to 5.2).**

- 7) That the present petition covers determination of tariff based on actual expenditure incurred upto DOCO and projected additional capitalization to be incurred from DOCO to 31.03.2014 and FY 2014-15 of the assets covered under the current petition. The details of apportioned approved cost, cost as on DOCO



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and estimated /projected additional capitalization to be incurred of various assets covered in this petition are summarized below:

(Rs-in Lakhs)

| Sl No | Name of the asset | Apportioned approved cost as per FR | Estimated Exp. Up to Ant. DOCO | Estimated Exp. For FY 13-14 | Estimated Exp. For FY 14-15 | Estimated Exp. For FY 15-16 | Total Est. Expenditure |
|-------|-------------------|-------------------------------------|--------------------------------|-----------------------------|-----------------------------|-----------------------------|------------------------|
| 1. | Asset I | 87424.00 | 58225.98 | 2804.14 | 4493.05 | 1270.96 | 66794.13 |
| 2. | Asset II | 26002.27 | 13198.13 | 2605.21 | 4500.30 | - | 20303.64 |
| 3. | Asset III | 2062.38 | 1442.37 | 614.1 | - | - | 2056.57 |

A copy of auditor's certificate in respect of the asset covered in this petition is enclosed herewith as **Encl-6 (page 53... to 58)**. The reasons for item wise cost variation between approved cost (FR) and actual cost as on DOCO are explained in detail in Form-5B. The total estimated completion cost is within the apportioned approved cost.

- 8) That the admissibility of additional capital expenditure (Add.-cap.) proposed during 2009-14 is to be dealt in accordance with the provisions of regulation 9(1), the extract of clause 9(1) of regulation 2009 is reproduced as under:

"Additional Capitalization"

160. The capital expenditure incurred or projected to be incurred, on the following counts within the original scope of work, after the date commercial operation and up to the cut-off date may be admitted by the Commission, subject to prudence check:

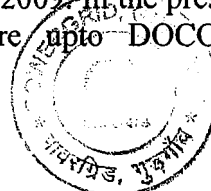
- (i) Undischarged liabilities
- (ii)
- (iii)
- (iv)
- (v)

Provided that the details of works included in the original scope of work along with estimates of expenditure, undischarged liabilities and the works deferred for execution shall be submitted along with the application for determination of tariff.

8.1 The additional Capitalization incurred /projected to be incurred in the contextual assets is mainly on account of provisional price variation payments, final/Retention Payments,. Hon'ble Commission is prayed to award the same. The details of add cap is also mentioned in form 9 of the respective assets.

9.0) TRANSMISSION TARIFF

9.1 The tariff for block 2009-2014 has been worked out as per CERC (Terms and Conditions of Tariff) Regulations, 2009, issued vide notification dated. 19.01.2009. In the present petition the transmission tariff has been calculated taking actual expenditure upto DOCO and projected additional



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capitalization from DOCO to 31.03.2016. Calculations for working out the tariff along with supporting documentation are attached hereto as **Encl.- 7, (page 59 to 139.)**

9.2 The annual transmission tariff for the tariff period 2009-14 is summarized as below:

(Rs in Lakhs)

| Sl No | Name of the asset | 2013-14 (pro-rata) |
|-------|-------------------------------------|--------------------|
| 1. | Asset – I(Ant DOCO: 01.12.2013)* | 3413.19 |
| 2. | Asset – II(Anti. DOCO- 01.01.2014) | 543.22 |
| 3. | Asset – III(Anti. DOCO- 01.01.2014) | 66.81 |

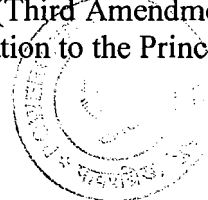
* Tariff has been calculated as per the auditor certificate. However tariff has been claimed from revised anticipated DOCO of 1.12.2013

9.3 That, it is submitted in the Tariff indicated at 9.2 above, the ROE has been calculated @ 17.481 % based on the rate notified by the Hon'ble Commission as per illustration under regulation 15 (4) (i) of the CERC (Terms and Conditions of Tariff) Regulations, 2009. It is further submitted that the above rate of 17.481 % is based on the MAT rate of 11.33 % being applicable for the year 2008-09.

That further in line with the amendment dated 21.06.2011 to Regulation 15 of the Principal Tariff Regulation dated 19.01.2009, the petitioner shall be allowed to recover the shortfall or refund the excess Annual Fixed Charges, on account of rate of Return on Equity due to change in applicable Minimum Alternate/Corporate Income Tax rate as per the Income Tax Act, 1961 (as amended from time to time) of the respective financial year directly without making any application before the Commission. Further, Annual Fixed charges with respect to Tax rates applicable shall be trued up in accordance with Regulation 6 of the Principal Regulations

9.4 The transmission charges at para 9.2 above is inclusive of O&M expenses for the project derived based on the norms for O&M expenditure as specified under regulation 19(g) of the tariff regulations for block 2009-14. It is the understanding of the petitioner that these norms for O&M expenditure been arrived by the Hon'ble Commission after considering (i) normalized actual O&M expenses of the petitioner on its various projects in various regions during the year 2003-04, 2004-05, 2005-06, 2006-07, 2007-08, (ii) the base norms so arrived is escalated at 5.72% per annum to arrive at norms for years of tariff period 2009-14, (iii) and also wage hike of 50% on account of pay revision of the employees of Public Sector Undertakings. It is submitted that the wage revision of the employees of the petitioner company has already been done. The petitioner may approach the Commission for additional manpower cost on account of wage revision (if, any) during the tariff block 2009-14 for claiming in the tariff.

9.5 Petitioner submits that the License fee has been a new component of cost to the Transmission license under O&M stage of the project and has become incidental to the petitioner / CTU only from 2008-09. It is therefore submitted that License fee shall be recovered separately from the respondents as per CERC (Terms and Conditions on Tariff) (Third Amendment), Regulations, 2012 issued vide date 31.12.2012, para 13 "Addition of New Regulation to the Principal Regulations 42A. (1) (b)."



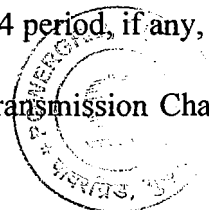
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- 9.6 The Transmission Charges and other related Charges indicated at para 9 above, is exclusive of incentive, late payment surcharge, FERV, any statutory taxes, levies, duties, cess, filing fees, license fee or any other kind of imposition (s) and/ or other surcharges etc. whatsoever imposed / charged by any Government (Central/State) and / or any other local bodies/authorities/regulatory authorities in relation to transmission of electricity, environmental protection, and/or in respect of any of its installation associated with the Transmission System and the same shall be borne and additionally paid by the respondent(s) to the petitioner and the same shall be charged, billed separately by the petitioner on the respondents.
- 9.7 Service tax on transmission has been put in the negative list w.e.f. 01.04.2012 and accordingly the Transmission Charges indicated at para 9.2 above, is exclusive of Service Tax and the same shall be borne and additionally paid by the respondent(s) to the petitioner and the same shall be charged, billed separately by the petitioner if at any time the transmission charges is withdrawn from the negative list.
- 9.8 That Interest on Loan has been calculated on the basis of rate prevailing as on DOCO. The change in Interest rate due to floating rate of interest applicable, if any, for the project needs to be claimed / adjusted over the tariff block of 05 years directly from / with the beneficiaries as was being followed during the tariff block 2004-09.
- 10.0 **Sharing of Transmission Charges :** Tariff for Transmission of Electricity (Annual Fixed Cost) as per para 9.2 of petition shall be recovered on monthly basis and the billing collection and disbursement of Transmission Charges shall be governed by provision of CERC (sharing of interstate Transmission Charges and Losses) Regulations, 2010.
- 11.0 **The Petitioner submits that the Encl.-1 to Encl.-7 may please be treated as integral part of this petition.**

PRAYER

It is respectfully prayed that the Hon'ble Commission may be pleased to

- 1) Approve the Transmission Tariff for the assets covered under this petition, as per para -9.2 above.
- 2) Approve the Additional Capitalisation incurred / projected to be incurred.
- 3) Allow the petitioner to recover the shortfall or refund the excess Annual Fixed Charges, on account of Return on Equity due to change in applicable Minimum Alternate/Corporate Income Tax rate as per the Income Tax Act, 1961 (as amended from time to time) of the respective financial year directly without making any application before the Commission.
- 4) Approve the reimbursement of expenditure by the beneficiaries towards petition filing fee, and publishing of notices in newspapers in terms of Regulation 42 CERC (Terms and Conditions of Tariff) Regulations,2009, and other expenditure (if any) in relation to the filing of petition.
- 5) Allow the petitioner to bill and adjust impact on Interest on Loan due to change in Interest rate on account of floating rate of interest applicable during 2009-14 period, if any, from the respondent.
- 6) Allow the Petitioner to bill and recover Service tax on Transmission Charges separately from the

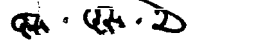


respondents, if at any time service tax on transmission is withdrawn from negative list at any time in future.

- 7) Allow the petitioner to bill and recover Licensee fee separately from the respondents as per CERC (Terms and Conditions on Tariff) (Third Amendment), Regulations, 2012 issued vide date 31.12.2012, para 13 "Addition of New Regulation to the Principal Regulations 42A. (1) (b)."
- 8) Allow provisional tariff in accordance with clause (3) of Regulation 5 Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (First and Second Amendment).

and pass such other relief as Hon'ble Commission deems fit and appropriate under the circumstances of the case and in the interest of justice

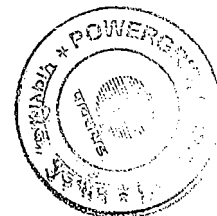
FILED BY
POWER GRID CORPORATION OF INDIA LTD.
REPRESENTED BY


S. S. RAJU

Dy. GENERAL MANAGER (COMMERCIAL)

GURGAON:

DATED: 29.10.2013



पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड
(भारत सरकार का उद्यम)
POWER GRID CORPORATION OF INDIA LIMITED
(A Government of India Enterprise)



केन्द्रीय कार्यालय : "सौदामिनी" प्लॉट सं. 2, सेक्टर-29, गुडगाँव-122 001, हरियाणा
फोन : 2571700 - 719, फैक्स : 2571760, 2571761 तार 'नेटग्रिड'
Corporate Office : "Saudamini" Plot No. 2, Sector-29, Gurgaon-122 001, Haryana
Tel. : 2571700 - 719, Fax : 2571760, 2571761 Gram : 'NATGRID'

संदर्भ संख्या/Ref. Number

C/CP/ Vin-IV & Rih-III

March 17, 2010

MEMORANDUM

Sub: **Transmission System of Vindhyachal-IV (1000MW) and Rihand-III (1000MW) Generation Projects.**

The Board of Directors of POWERGRID, in exercise of powers delegated to it by the Department of Public Enterprises (DPE), Ministry of Heavy Industries and Public Enterprises, Government of India through its Office Memorandum No. 26(3)/2005-GM-GL-92 dated 1st May, 2006 and Office Memorandum No. DPE/11(2)/97-Fin. dated 22nd July, 1997 (modified subsequently through Office Memorandum No. 18(24)/2003-GM-GL.64 dated 5th August, 2005), have accorded investment approval for "Transmission System of Vindhyachal-IV (1000 MW) and Rihand-III (1000MW) Generation Projects", in its 234th meeting held on 16th March 2010, as per details given below:

1. Scope of Project

Broad scope of the project is given at Annexure-I.

2. Project Cost and Funding

The estimated cost of the project is Rs. 4672.99 Crore (including IDC of Rs. 297.79 Crore) at 3rd Quarter 2009 price level. The abstract cost estimate is enclosed at Annexure-I.

Project is proposed to be funded through Domestic borrowings and internal resources of POWERGRID with a Debt: Equity ratio of 70:30.

3. Implementation Schedule

The commissioning schedule of the project is 32 months from the date of investment approval.

This is issued in pursuance of 234th meeting of Board of Directors of POWERGRID held on 16th March, 2010.

ATTESTED TRUE

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(Signature)

(Sunil Agrawal)
General Manager (CP)

पंजीकृत कार्यालय : बी-9, कूतब इंस्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली-110016 दूरभाष : 26560121 फैक्स : 011-26560039 तार 'नेटग्रिड'
Registered Office : B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 Tel. : 26560121 Fax : 011-26560039 Gram : 'NATGRID'

Power Grid Corporation of India Limited
Plot No. 2, Sector-29, Gurgaon-122 001, Haryana

व्यवहित एवं राष्ट्रहित में ऊर्जा बचाएं
Save Energy for Benefit of Self and Nation

Copy for kind information please:

1. PS to Secretary (Power)
2. Chairman, CERC, Core-3, 6th floor, SCOPE complex, New Delhi – 110 003
3. Chairperson, CEA, I. K. Puram, New Delhi – 110 066
4. CMD, NTPC Limited NTPC Bhawan, SCOPE Complex, 7 Institutional Area, Lodhi Road, New Delhi-11 003.
5. Commissioner, Power Development Deptt., Govt. of Jammu & Kashmir, Mini Secretariat, Jammu
6. Chairman, Himachal Pradesh SEB, Vidyut Bhawan, Kumar House Complex Building-II, Shimla-17 1004
7. Chairman, Punjab State Electricity Board, The Mall, Patiala-147001
8. CMD, Haryana Vidyut Prasaran Nigam Ltd., Shakti Bhawan, sector-6, Panchkula (Haryana) – 134109
9. CMD, Rajasthan State Electricity Board, Vidyut Bhawan, Vidyut Marg, Jaipur-302005.
10. CMD, UPPCL, Shakti Bhawan, 14, Ashok Marg, Lucknow – 226001
11. CMD, Uttaranchal Power Corporation Ltd., Kaulagarh Power House, FRI complex, Dehradun-248006.
12. CMD, Delhi Transco Limited (DTL), Shakti Sadan, Kotla Road, New Delhi-02
13. Chief Engineer, Electricity Deptt., Chandigarh Administration, Mini Secretariat (U.T.), Sector-9, Chandigarh.
14. Chairman, Maharashtra State Electricity Board, Hongkong Bank Bldg, 4th floor, MG Road, Fort, Mumbai – 400 051
15. Chairman, Madhya Pradesh State Electricity Board, Shakti Bhawan, PB No. 34, Rampur, Jabalpur – 482 008
16. Chairman, Gujarat Electricity Board, Vidyut Bhawan, Race Course, Baroda, Gujarat
17. Secretary (Power), Govt. of Goa, Vidyut Bhawan, Near Mandvi Hotel, Panaji, Goa – 403 001
18. Chairman, Chhattisgarh State Electricity Board, PO – Sundarnagar, Dangania, Raipur, Chhattisgarh - 492 013
19. Secretary (Power), Electricity Department, Administration of Dadra Nagar Haveli, U.T. Silvassa – 396 231
20. Secretary (Power), Electricity Department, Administration of Daman and Diu, U.T. Daman – 396 231
21. Member Secretary, WIPAC, MIDC Area, Marol, Andheri East, Mumbai – 400 094

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Power Grid Corporation of India Ltd.
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)

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WRTS-I / WRTS-II.

GM I/C: LD&C

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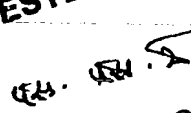
Dy. CVO

Company Secretary

For kind information to:

Director (Finance / Personnel / Operations / Projects)

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Authorized Signatory
Power Grid Corporation of India Ltd.
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)


(Sunil Agrawal)
General Manager (CP)

22. Advisor, PAMD, Planning Commission, Yojana Bhawan, New Delhi – 110 001
23. Member Secretary, Planning Commission, Yojana Bhawan, New Delhi – 110 001
24. Member (Power Systems), CEA, R.K.Puram, New Delhi – 110 066
25. Secretary, CEA, Seva Bhawan, R.K.Puram, New Delhi – 110 066 (3 Copies)
26. Addl. Secretary (Trans.), MOP, Shram Shakti Bhawan, New Delhi – 110 001
27. Joint Secretary & Financial Advisor, MOP, Shram Shakti Bhawan, New Delhi – 110 001
28. Director (Trans.), MOP, Shram Shakti Bhawan, New Delhi – 110 001
29. Joint Secretary (Plan Finance Div.-II), Ministry of Finance, North Block, New Delhi – 110 001
30. Director, Ministry of Finance (Plan Finance-II Div.), North Block, New Delhi – 110 001
31. Joint Secretary, Ministry of Statistics & Programme Implementation, Sardar Patel Bhawan, New Delhi - 110 001
32. Deputy Secretary, Cabinet Secretariat, Rashtrapati Bhawan, New Delhi – 110 001
33. Under Secretary, Finance & Budget Section, MOP, New Delhi – 110 001


(Suhil Agrawal)
General Manager (CP)

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Authorised Signatory
Power Grid Corporation of India Ltd.
Plot No 2, Sector-29, Gurgaon-122001 (HAF YANA)

**Transmission System of Vindhyachal-IV (1000MW) and Rihand-III (1000MW)
Generation Projects**

Scope of work**Part-I : Generation specific transmission system****A: Rihand-III : For NR only****Transmission Line**

- (i) Rihand-III – Vindhyachal Pooling Station 765kV 2xS/C line
(initially to be operated at 400kV) :Ckt-I - 32 km (approx.)
:Ckt-II- 31 km (approx.)

Substation

- (i) 765/400kV Vindhyachal Pooling Station (Extension)

B: Vindhyachal-IV : For WR only**Transmission Line**

- (i) Vindhyachal-IV-Vindhyachal Pooling Station 400kV D/C (Quad) line : 31 km

Substation

- (i) 765/400kV Vindhyachal Pooling Station (Extension)

Part-II : Common System For both WR and NR**Transmission Lines**

- (i) Vindhyachal Pooling Station – Satna 765kV 2xS/C line : Ckt-I -237km,
: Ckt-II – 234 km &
: D/C Portion – 12 km
- (ii) Satna – Gwalior 765kV 2xS/C line : :Ckt-I -360 km,
:Ckt-II – 359 km &
:D/C Portion – 30km
- (iii) Sasan – Vindhyachal Pooling Station 765 kV S/C line : 6 Km
- (iv) Sasan – Vindhyachal Pooling Station 400kV D/C line : 5 Km

Substations

- (i) Establishment of new 765/400kV, 2x1500MVA substation at Vindhyachal Pooling Station
- (ii) Extension of 765/400kV Satna Substation
- (iii) Extension of 765/400kV Gwalior Substation
- (iv) Extension of 765/400kV Sasan Substation

Part-III : NR Strengthening in regional pool**Transmission Lines**

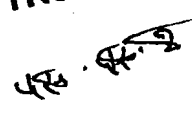
- (i) Gwalior – Jaipur (RVPN) 765 kV S/C line : 300 km
- (ii) Bassi – Jaipur (RVPN) 400 kV D/C (Quad) line : 57 Km

Substations

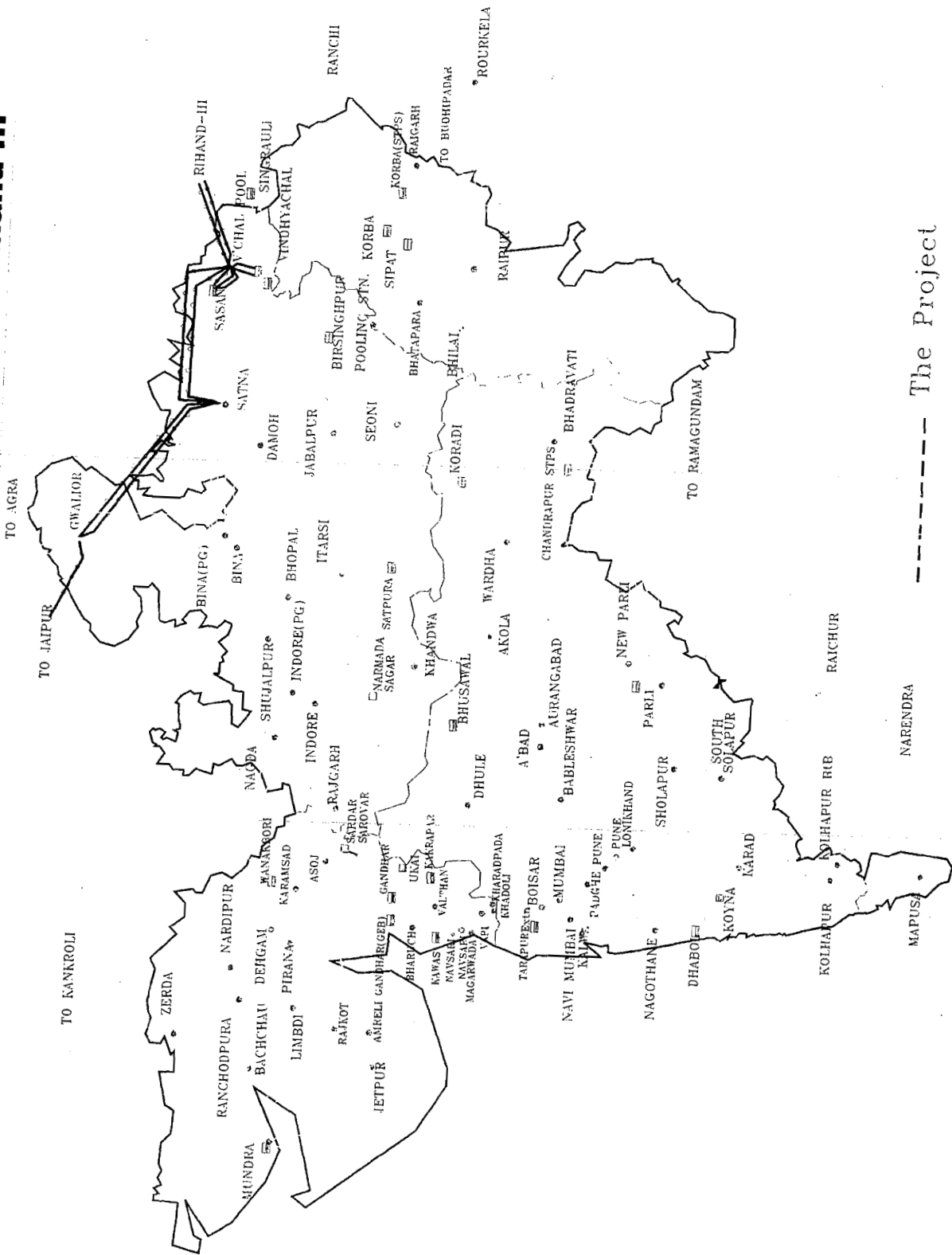
- (i) Extension of 765/400 kV Gwalior Substation
- (ii) Extension of 765/400 kV Jaipur (RVPN) Substation
- (iii) Extension of 400/220 kV Bassi Substation

| ABSTRACT COST ESTIMATE | | | | | | | | | | | | | | |
|--|---|-------------------------|--------------|-------|------------------|--------------------|-------|--|---------------|-------|--|-------------|------|--|
| (BASE COST) | | | | | | | | | | | | | | |
| TRANSMISSION SYSTEM OF VINDHYACHAL -IV (1000MW) & RIHAND - III | | | | | | | | | | | | | | |
| (1000MW) GENERATION PROJECTS | | | | | | | | | | | | | | |
| (Cost updated to 3rd Quarter 2009 price level) | | | | | | | | | | | | | | |
| Sr. No. | DESCRIPTION | AMOUNT (Rs. in Crs.) | | | | | | | | | | | | |
| A | Preliminary Survey & Soil Investigation | 1.80 | | | | | | | | | | | | |
| B | Land Acquisition for Substation and R & R Compensation | 13.50 | | | | | | | | | | | | |
| C | Cost of Compensation for Transmission Lines | | | | | | | | | | | | | |
| | i) Compensation towards Crop, Tree & PTCC | 19.71 | | | | | | | | | | | | |
| | ii) Compensation towards Forest | 116.27 | | | | | | | | | | | | |
| D | Civil Works | | | | | | | | | | | | | |
| | i) Infrastructure for substations | 7.45 | | | | | | | | | | | | |
| | ii) Non Residential Buildings and Road strengthening | 1.85 | | | | | | | | | | | | |
| | iii) Colony for Trans. Lines & Substations | 17.39 | | | | | | | | | | | | |
| E | Equipment Cost | | | | | | | | | | | | | |
| | a) Trans.Lines | 2785.57 | | | | | | | | | | | | |
| | b) Sub-Stations | 970.01 | | | | | | | | | | | | |
| | c) Voice & Data Connectivity | 1.47 | | | | | | | | | | | | |
| F | Sub Total A to E | 3935.01 | | | | | | | | | | | | |
| G | Special Tools & Plants | 17.54 | | | | | | | | | | | | |
| H | Maintenance during construction | | | | | | | | | | | | | |
| I | Engg. & Administration | @ 5% of [F - C(ii)] | | | | | | | | | | | | |
| J | Losses on Stock | 190.94 | | | | | | | | | | | | |
| K | Contingencies @3% of [F - C(ii)] | 114.56 | | | | | | | | | | | | |
| L | Centes & Contingencies @ 8% of Compensatory Afforestation (considering Rs.45,000 per Ha for 1026.2 Ha) | 0.369 | | | | | | | | | | | | |
| M | Customs Duty (Including 2% handling charges) | 105.17 | | | | | | | | | | | | |
| N | OVERHEADS PAYABLE TO SEBs | 11.62 | | | | | | | | | | | | |
| | Sub Total (A to N) | 4375.20 | | | | | | | | | | | | |
| O | Interest During Construction(IDC) | 297.79 | | | | | | | | | | | | |
| | GRAND TOTAL | 4672.99 | | | | | | | | | | | | |
| <p>Note: 1. Debt:Equity ratio has been considered as 70:30.</p> <p>2. Debt component is envisaged to be covered under Domestic loan. Equity component is through IR.</p> <p>3. Interest rate has been considered @ 10.5 % for Domestic Loan subject to actuals.</p> <p>4. The project is scheduled to be commissioned within 32 months from the date of investment approval. However, for the purpose of phasing of funds, the date of investment approval has been assumed as 01.03.2010</p> <p>Exchange rate considered :</p> <table style="margin-left: 40px;"> <tr> <td>1 EURO = Rs.</td> <td style="text-align: right;">72.07</td> <td>as on 15.09.2009</td> </tr> <tr> <td>1 U.K. Pound = Rs.</td> <td style="text-align: right;">81.89</td> <td></td> </tr> <tr> <td>1 US \$ = Rs.</td> <td style="text-align: right;">49.11</td> <td></td> </tr> <tr> <td>1 SEK = Rs.</td> <td style="text-align: right;">7.08</td> <td></td> </tr> </table> <p>Foreign Exchange component in above in equivalent Rs.Crores = 553.50</p> <p>Customs Duty @ 18.624% and handling charges @ 2% thereon have been considered for all Imported Equipment</p> | | | 1 EURO = Rs. | 72.07 | as on 15.09.2009 | 1 U.K. Pound = Rs. | 81.89 | | 1 US \$ = Rs. | 49.11 | | 1 SEK = Rs. | 7.08 | |
| 1 EURO = Rs. | 72.07 | as on 15.09.2009 | | | | | | | | | | | | |
| 1 U.K. Pound = Rs. | 81.89 | | | | | | | | | | | | | |
| 1 US \$ = Rs. | 49.11 | | | | | | | | | | | | | |
| 1 SEK = Rs. | 7.08 | | | | | | | | | | | | | |

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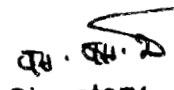

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Transmission System associated with Vindhychal-IV and Rihand-III



----- The Project

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3.2 Transmission system associated with Mauda (2X500 MW) generation project of NTPC

Member (PS), CEA stated that during the 29th Standing Committee Meeting on Power System Planning of WR held on 10th Sept. 2009 at Ahmedabad, the transmission system earlier proposed for this project in the 28th SCM held on 6.12.2008 was reviewed and it was decided that Mauda- Nagpur South line could be directly taken to Wardha instead of via Naqpur thus eliminating the need for Nagpur South substation.

The revised associated Transmission system for Mauda generation project as agreed during the 29th SCM is as under:

- Mauda – Wardha 400kV D/C (Quad)
- Mauda – Khaperkheda (MSETCL) 400kV D/C (Quad)

WRP Committee concurred with the above transmission system.

3.3 Transmission System associated with Vindhyachal-IV (1000MW) and Rihand-III (1000MW) generation projects of NTPC

Member (PS), CEA stated that the transmission system associated with Vindhyachal-IV and Rihand-III was agreed during the 28th SCM and Special meeting of the SCM held on 18th April 2009. During the Special SCM it was decided that connectivity with Sasan both at 400 kV and 765 kV would be reviewed based on studies. During the 29th the same was discussed and connectivity both at 765 kV and 400 kV was agreed.

The revised transmission system associated with Vindhyachal- IV and Rihand-III is as under:

Part-I: Generation specific transmission system (to be implemented by PGCIL)

- A : Rihand-III: For NR only
 - Rihand-III – Vindhyachal Pooling Station 765kV 2xS/c (initially to be operated at 400kV)
- B : Vindhyachal-IV: For WR only
 - Vindhyachal-IV – Vindhyachal Pooling Station 400kV D/c (Quad)

Part-II: Common System: For both WR and NR

- Vindhyachal Pooling Station – Satna 765kV 2xS/c (initially to be operated at 400kV)
- Satna – Gwalior 765kV 2xS/c
- Sasan – Vindhyachal Pooling Station 765kV S/c
- Sasan – Vindhyachal Pooling Station 400kV D/c
- Establishment of 765/400kV 2x1500MVA S/s at Vindhyachal Pooling Station

Note: In order to reduce the short circuit levels, under Sasan transmission it has been decided to delete the LILO of Vindhyachal STPP – Jabalpur 400 kV D/C at Sasan subsequent to development of 765 kV system from Sasan. One of the LILO line would be retained at Sasan with suitable switching arrangements at Sasan 400 kV D/C to meet its starting power requirements in future. The LILO of the other line would be bypassed

Minutes of 11th WRPC meeting held on 25th September 2009 at Raipur

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- Mohindergarh HVDC Terminal – Mohindergarh HVPNL 400 kV D/c (Quad conductor) – by Adani Power
- Mohindergarh HVDC Terminal – Bhiwani (new) 400 kV D/c – by Adani Power
- Mohindergarh HVPNL – Jhajjar Stage-II (2x660 MW) 400 kV D/c – by HVPNL

POWERGRID would take up the works on their LILO of Bahadurgarh – Hissar 400 KV line at Bhiwani (new) S/S LILO line on priority so as to provide connectivity to Mohindergarh – Bhiwani line of M/s Adani directly by connecting to the LILO line. With this arrangement, M/s Adani would get reliable connectivity to the grid for safe operation of their HVDC line in the event of outage of Mohindergarh-Mohindergarh (HVDC) line. Subsequently, when POWERGRID's Bhiwani substation was completed, the arrangement as per the planned system would be implemented.

C.22.9 Sasan / Vindhyachal pool connectivity / Power evacuation system from Rihand III TPS (2x500 MW)

Regarding 765/400 kV, 2x1500 MVA S/s at Jaipur (Bassi) covered under Part-III : NR Strengthening in Regional Pool, RVPNL Stated that they had already proposed 765/400 kV substation at Jaipur South under state sector. They therefore requested for deleting the 765/400 kV, 2x1500 MVA S/s at Jaipur (Bassi) from NR Strengthening scheme under Central sector. Member (PS) , CEA agreed to the proposal of RVPNL, however, he advised RVPNL to provide adequate number of bays for outgoing lines from their substation. On query from POWERGRID regarding cost of bays, RVPNL stated that the utility who seeks connectivity with their Jaipur South substation would have to bear the cost of bays.

POWERGRID proposed for interconnection between 765/400 kV substation at Jaipur (South) of RVPNL and 400 kV Bassi S/S of POWERGRID by a 400 kV D/c (Quad) line.

After discussion following was agreed.

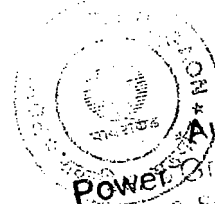
The phasing of transmission system interconnected from Vindhyachal pool would be as follows:

- (i) When the initial unit at Vindhyachal-IV and Rihand-III generation are commissioned they could be connected to Vindhyachal Pooling point and the Vindhyachal Pooling-Satna-Gwalior 765 kV link is charged at 400 kV level.
- (ii) In this time frame few units at Sasan would only be commissioned and there would not be any short circuit level problems at Vindhyachal 400

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Date: 26/6/09
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kV generating bus due to LILO of Vindhyachal- Jabalpur 400 kV D/C at Sasan.

- (iii) When the entire planned generating stations connected to Vindhyachal pooling station were commissioned, at that stage the Vindhyachal Pooling-Satna-Gwalior link can be charged at 765 kV level along with interconnection of Sasan-Vindhyachal 765 kV S/C.
- (iv) After charging at 765 kV level the LILO of Vindhyachal – Jabalpur 400 kV D/C line at Sasan could be disconnected with suitable switching arrangements at Sasan 400 kV switchyard to meet its starting power requirements in future.

Following works would be taken up as a separate project associated with Rihand-III.

Rihand-III Transmission System

Part-I : Generation specific Transmission System – To be Shared by NR

- Rihand-Vindhyachal pooling 2xS/C 765kV (op. at 400kV)

Part-II : To be shared by NR-WR in proportion to allocation of power

- Vindhyachal Pool – Satna 765kV 2xS/c
- Satna – Gwalior 765kV 2xS/c
- 765/400kV 2x1500MVA Plg S/s near Vindhyachal
- Sasan-Vindhyachal Pool 765kV S/c line
- Sasan-Vindhyachal Pool 400kV D/c line

Note: Switching arrangement at Sasan should be made in such a way so that LILO of Vindhyachal-Jabalpur 400 kV D/C at Sasan remains bypass from Sasan S/Y in normal operating condition, however, the same can be utilized during requirement of start up power.

Part -III : NR Strengthening in Regional Pool

- Gwalior – Jaipur 765kV S/c
- 400 kV D/c (Quad) Interconnection between 765/400 kV Jaipur (South) S/S of RVPNL and 400 kV S/S at Jaipur (Bassi) of POWERGRID

C.22.10 Transmission System Associated with the Tilaiya Ultra Mega Power Project (4000 MW), in Jharkhand, Nabinagar (1000MW) of Railways and NTPC, Barh-II (1320 MW), and IPPs in Jharkhand, Orissa, MP, Chattisgarh, and Maharashtra”

Matter was deliberated at length. The constituents expressed that they were not clear about their allocations power from the proposed power projects and also the time frame of completion of the proposed evacuation system. Member (PS) informed that from Tillaiya about 1700 MW power is to

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दूरभाषTel.- 26967840 / 42 / 45, 26967990, 26868681

वेबसाइट Website : www.nrpc.gov.in

फैक्सFax : 26865206

भारत सरकार

उत्तर क्षेत्रीय विद्युत समिति

18-ए, शहीद जीत सिंह सनसनवाल मार्ग, कटवारिया सराय, नई दिल्ली - 110016

Government of India

Northern Regional Power Committee

18-A, Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-110016

पत्रांक : उक्षेविस/अधी. अभि.(वा.)/13-क्षे.वि.स./09/ 2297-2367
No. NRPC / SE(C)/13-RPC / 09/

दिनांक : 17 जुलाई, 2009
Dated : 17th July, 2009

सेवा में,
To,

उत्तरी क्षेत्रीय विद्युत समिति तथा तकनीकी समंवय उप-समिति के सदस्य
(संलग्न सूची के अनुसार)
Members of Northern Regional Power Committee and TCC
(As per list attached)

विषय : तकनीकी समंवय उप-समिति की 12वीं बैठक तथा उत्तरी क्षेत्रीय विद्युत समिति की 13वीं बैठक
का कार्यवृत्त।

Subject : 12th meeting of TCC and 13th meeting of Northern Regional Power Committee
- Minutes.

महोदय,
Sir,

तकनीकी समंवय उप-समिति की 12वीं बैठक तथा उत्तरी क्षेत्रीय विद्युत समिति की 13 वीं बैठक क्रमशः 26 व 27 जून, 2009 को होटल क्लार्क अवध, लखनऊ में आयोजित की गयी थी। इन बैठकों के कार्यवृत्त की एक प्रति आपकी सूचना व आवश्यक कार्यवाही हेतु इस पत्र के साथ संलग्न है।

The 12th meeting of TCC and 13th meeting of Northern Regional Power Committee were held on 26th June, 2009 and 27th June, 2009 respectively at Hotel Clark Avadh, Lucknow. A copy of the summary record of discussions of the meetings is enclosed herewith for favour of information and necessary action.

संलग्नक : यथोपरि।
Encl. : As above.

भवदीय,
Yours faithfully,

अशोक अग्रवाल
17/07/2009

(अशोक कुमार अग्रवाल)
(A. K. Aggarwal)
सदस्य सचिव
Member Secretary

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- Mohindergarh HVDC Terminal – Mohindergarh HVPNL 400 kV D/c (Quad conductor) – by Adani Power
- Mohindergarh HVDC Terminal – Bhiwani (new) 400 kV D/c – by Adani Power
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POWERGRID would take up the works on their LILO of Bahadurgarh – Hissar 400 KV line at Bhiwani (new) S/S LILO line on priority so as to provide connectivity to Moindergarh – Bhiwani line of M/s Adani directly by connecting to the LILO line. With this arrangement, M/s Adani would get reliable connectivity to the grid for safe operation of their HVDC line in the event of outage of Mohindergarh-Mohindergarh (HVDC) line. Subsequently, when POWERGRID's Bhiwani substation was completed, the arrangement as per the planned system would be implemented.

C.22.9 Sasan / Vindchyachal pool connectivity / Power evacuation system from Rihand III TPS (2x500 MW)

Regarding 765/400 kV, 2x1500 MVA S/s at Jaipur (Bassi) covered under Part-III : NR Strengthening in Regional Pool, RVPNL Stated that they had already proposed 765/400 kV substation at Jaipur South under state sector. They therefore requested for deleting the 765/400 kV, 2x1500 MVA S/s at Jaipur (Bassi) from NR Strengthening scheme under Central sector. Member (PS) , CEA agreed to the proposal of RVPNL, however, he advised RVPNL to provide adequate number of bays for outgoing lines from their substation. On query from POWERGRID regarding cost of bays, RVPNL stated that the utility who seeks connectivity with their Jaipur South substation would have to bear the cost of bays.

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After discussion following was agreed.

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kV generating bus due to LILO of Vindhyachal- Jabalpur 400 kV D/C at Sasan.

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- Rihand-Vindhyachal pooling 2xS/C 765kV (op. at 400kV)

Part-II : To be shared by NR-WR in proportion to allocation of power

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- Sasan-Vindhyachal Pool 765kV S/c line
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- 400 kV D/c (Quad) Interconnection between 765/400 kV Jaipur (South) S/S of RVPNL and 400 kV S/S at Jaipur (Bassi) of POWERGRID

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विद्युत मंत्रालय / Ministry of Power
केन्द्रीय विद्युत प्राधिकरण / Central Electricity Authority
प्रणाली योजना एवं परियोजना मूल्यांकन प्रभाग
System Planning & Project Appraisal Division
सेवा भवन, आर. के. पुरम, नई दिल्ली-110066
Sewa Bhawan, R. K. Puram, New Delhi-110066 [ISO: 9001:2008]
वेबसाइट / Website: www.cea.nic.in



No. 26/10/2011-SP&PA/

Date: 15th Nov., 2011

To

- | | | | |
|----|--|----|---|
| 1 | The Member (PS), Central Electricity Authority, Sewa Bhawan, R. K. Puram, New Delhi-110066 | 8 | Shri M.L. Jadhav, Chief Engineer (Trans), Nuclear Power Corp. of India Ltd., 9S30, VS Bhavan, Anushakti Nagar, Mumbai-400094 Fax 022-25993570 |
| 2 | The Member Secretary, Western Regional Power Committee, MIDC Area, Marol, Andheri East, Mumbai Fax 022 28370193 | 9 | The Executive Director (Engg.), NTPC Ltd., Engg. Office Complex, A-8, Sector-24, NOIDA 201301 Fax 0120-2410201/2410211 |
| 3 | The Director (Projects), Power Grid Corp. of India Ltd., "Saudamini", Plot No. 2, Sector-29, Gurgaon-122001 Fax 0124-2571760/2571932 | 10 | The Chief Engineer, Electricity Department, The Government of Goa, Panaji Fax 0832 2222354 |
| 4 | Chairman and Managing Director, MPPTCL, Shakti Bhawan, Rampur, Jabalpur-482008 Fax 0761 2664141 | 11 | Executive Engineer (Projects) UT of Dadra & Nagar Haveli, Department of Electricity , Silvassa Ph. 0260-2642338/2230771 |
| 5 | The Managing Director, CSPTCL, Dangania, Raipur (CG)-492013 Fax 0771 2574246/ 4066566 | 12 | Executive Engineer Administration of Daman & Diu (U.T.) Department of Electricity Moti Daman-396220 Ph. 0260-2250889, 2254745 |
| 6 | The Managing Director, GETCO, Sardar Patel Vidyut Bhawan, Race Course, Baroda-390007 Fax 0265-2338164 | 13 | ED, WRLDC (invitee) Plot no F-3, MIDC Area, Msarol, Andheri(East) Mumbai-400093 Fax no 022-28235434 |
| 7. | Director (Operation), MAHATRANSCO, 'Prakashgad', Plot No.G-9, Bandra-East, Mumbai-400051 Fax 022-26390383/26595258 | 14 | Executive Director, NLDC (invitee) B-9, Qutab Institutional Area, Katwaria Sarai New Delhi-110016 Fax 011-26852747 |

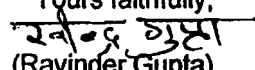
Sub: Minutes of the 33rd meeting of the Standing Committee on Power System Planning in Western Region held on 21st Oct 2011 at NRPC, Katwaria Sarai, New Delhi.

Sir,

The minutes of the 33rd meeting of the Standing Committee on Power System Planning in Western Region held on 21st Oct 2011 at NRPC, Katwaria Sarai, New Delhi are available on CEA website (www.cea.nic.in) at the following link: Home page-Power Systems-Standing Committee on Power System Planning-Western Region).

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Plot No. 2, Sector-29, Gurgaon-122001 (HRD/PA&A)

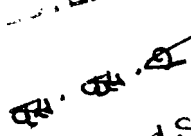
Yours faithfully,

(Ravinder Gupta)
Director, SP&PA

and availability of land in Betul was not an issue and they would prefer to have an AIS substation at Betul.

- 5.3 MD (GETCO) stated that keeping in view less land requirement, low maintenance cost, increasing land cost and high reliability associated with GIS, he was in favour of establishment of GIS at Vataman and Betul, even if initial cost is high.
- 5.4 POSOCO representative stated that the 400 kV GIS comprised double bus scheme and a stuck breaker condition could cause disruption of a number of feeders connected to a single bus which was not desirable. Hence reliable switching scheme may be adopted. Executive Director (SEF), PGCIL stated that the one and half breaker switching scheme is being adopted for future 400 kV GIS.
- 5.5 After further deliberation, the members agreed for establishing 400/220kV substations at Betul and Vataman as GIS as a part of Mauda-II and Chhattisgarh UMPP transmission system respectively.

6.0 Interconnection of Vindhyachal Stage -IV (2X500 MW) generation project with existing stage-III switchyard

- 6.1 Director (SP&PA), CEA intimated that in the 32nd meeting of Standing Committee of WR, an interim arrangement for evacuation of power from Vindhyachal-IV (2X500MW) generation project was agreed due to non availability of associated transmission system in the matching time frame of Vindhyachal-IV generation project. The interim arrangement involves bunching of Vindhyachal Pooling Station-Sasan 400 kV D/C line and interconnecting it with Vindhyachal-IV at one end, bypassing Vindhyachal Pooling Station and interconnecting with Sasan at the other end. The interim arrangement would utilize the transmission system associated with Sasan UMPP from Sasan onwards. The interim arrangement would have provided only one outlet from Vindhyachal-IV and in the event of outage of the interim arrangement the power from Vindhyachal-IV would have bottled up. Therefore, in the previous meeting, it was decided to study the interconnection of Vindhyachal-IV with Vindhyachal-III to improve the reliability of power evacuation from Vindhyachal-IV. The system studies carried out after interconnecting Vindhyachal-IV with Vindhyachal-III indicate normal loading in the event of outage of the interim arrangement. However, the event of double contingency i.e. non-availability of interim arrangement and outage of one of the circuit of Vindhyachal-Satna 400 kV D/C line may cause overloading of other lines. In that case M/s NTPC shall have to back down generation from Vindhyachal-IV as per the instruction from regional load dispatch centre.
- 6.2 Executive Director (SEF), POWERGRID stated that for charging Satna-Bina 765 kV S/C line at 400 kV voltage level, 125 MVAR line reactor would be required at Bina and the same would be arranged from other location. It was also informed that charging of Sasan-Satna-Bina 765kV line shall be at 400kV level as an interim arrangement. The Bina-Gwalior 765 kV lines shall also remain charged at 400kV level.
- 6.3 NTPC representative intimated that the interconnection of Vindhyachal-IV STPP 400 kV bus with the existing Vindhyachal-III STPP 400 kV bus would be implemented by them through a 400 kV D/C line of about 4 km length.
- 6.4 After further deliberations, the interconnection of Vindhyachal-IV STPP 400 kV bus with the existing Vindhyachal-III STPP 400 kV along with 1x125 MVAR reactor at Bina end was agreed as an interim arrangement was agreed till the commissioning of Vindhyachal-IV transmission system.


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Corporation of India Ltd.
Plot No. 29, Gurgaon-122001 (HARIANA)



भारत सरकार
Government of India
केन्द्रीय विद्युत प्राधिकरण
Central Electricity Authority
पश्चिम क्षेत्रीय विद्युत समिति

Western Regional Power Committee

एफ-3, एमआयडीसी क्षेत्र, अंधेरी (पूर्व), मुंबई - 400 093

F-3, MIDC Area, Andheri (East), Mumbai - 400 093

दूरभाष Phone: 022- 28221636; 28200194/95/96; फैक्स Fax : 022 - 28370193

Website : www.wrpc.gov.in

E-mail : ms-wrpc@nic.in

SPEED POST



आई एस ओ : 9001-2008
ISO : 9001-2008

सं ३पक्षेविस /17वीं पक्षेविस बैठक/ सहा सचिव/ 2011
No. WRPC/17th WRPC Mtg./AS/2011/

5994

दिनांक : 22/6/2011
Date :

सेवा में, /To,

(संलग्न सूची के अनुसार)
(As per enclosed list)

विषय : पश्चिम क्षेत्रीय विद्युत समिति की सत्रहवीं बैठक का कार्यवृत्त

Sub.: Minutes of the 17th meeting of Western Regional Power Committee

Sir,

इस पत्र के साथ 20 मई 2011 (शुक्रवार) को इंदौर में आयोजित पश्चिम क्षेत्रीय विद्युत समिति की सत्रहवीं बैठक एवं इससे पहले 19 मई 2011 (गुरुवार) को आयोजित तकनीकी समन्वयन समिति की बैठक का कार्यवृत्त संलग्न है।

Please find enclosed herewith the Minutes of the 17th meeting of Western Regional Power Committee held on 20th May 2011 (Friday) preceded by TCC meeting on 19th May 2011 (Thursday) at Indore for your needful.

भवदीय/Yours faithfully,

संलग्न उपरोक्तानुसार

Encl: As Above

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एल. एस. ३
Authorised Signatory
Power Grid Corporation of India Ltd.
Plot No. 2, Sector-29, Gurgaon-122001 (Haryana)

(मन्जीत सिंह/ Manjit Singh)
सदस्य सचिव/Member Secretary

In the 32nd meeting of SCM in WR, GETCO request for providing additional two nos. 220kV bays at Pirana(PG) to facilitate drawal of power was discussed and, It was decided that 2 nos. 220kV line bays at Pirana(PG) identified for Sugan (Torrent) may be developed as WR System Strengthening scheme.

WRP Committee noted and endorsed as above.

ITEM No. SA9 : Interim arrangement for evacuation of power from proposed Vindhyachal – IV (2x500MW) generation project

During 29th SCM, following transmission system associated with Vindhyachal- IV and Rihand-III was agreed:

Part-I: Generation specific transmission system (to be implemented by POWERGRID)

- A : Rihand-III: For NR only
 - Rihand-III – Vindhyachal Pooling Station 765kV 2xS/c (initially to be operated at 400kV)
- B : Vindhyachal-IV: For WR only
 - Vindhyachal-IV – Vindhyachal Pooling Station 400kV D/c (Quad)

Part-II: Common System: For both WR and NR

- Vindhyachal Pooling Station – Satna 765kV 2xS/c (initially to be operated at 400kV)
- Satna – Gwalior 765kV 2xS/c
- Sasan – Vindhyachal Pooling Station 765kV S/c
- Sasan – Vindhyachal Pooling Station 400kV D/c
- Establishment of 765/400kV 2x1500MVA S/s at Vindhyachal Pooling Station

Note: In order to reduce the short circuit levels, under Sasan transmission it has been decided to delete the LILO of Vindhayachal STPP – Jabalpur 400 kV D/C at Sasan subsequent to development of 765 kV system from Sasan. One of the LILO line would be retained at Sasan with suitable switching arrangements at Sasan 400 kV switchyard to meet its starting power requirements in future. The LILO of the other ckt would be bypassed and the 400 kV bays at Sasan would be utilized for Vindhyachal Pool-Sasan 400 kV D/C line to be terminated at Sasan.

Part-III: NR Strengthening in Regional pool

Minutes of 17th WRPC meeting held on 20th May 2011 at Indore

47

Authorised Signatory
Power Corporation of India Ltd.
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)

- 33 -

➤ Gwalior – Jaipur 765/400 kV S/c.

The above transmission system was under implementation by POWERGRID. POWERGRID informed that the commissioning schedule of the transmission system is expected to be Dec'12 whereas commissioning schedule of generating units at Vindhyachal-IV is Mar'12 & Jun'12. This may result into critical loading on the existing lines emanating from Vindhyachal complex. Therefore, to ease out the loading on 400kV lines from Vindhyachal complex, following interim arrangement proposed by PGCIL for Vindhyachal-IV was discussed during 32nd SCM of WR:

- i) Completion of Vindhyachal IV- Sasan 400kV D/c (bypassing at Vindhyachal Pooling Station) and bunching of both ckts. to make single ckt only
- ii) Completion of Sasan - Satna 765kV S/c (to be operated at 400kV level) with termination at 765kV yard as planned by interconnecting 400kV and 765kV yards as well as interconnect Vindhyachal IV- Sasan 400kV bunched line
- iii) Completion of Satna – Bina 765kV S/c (to be operated at 400kV level) with termination at 765kV yard as planned by interconnecting 400kV and 765kV yards
- iv) Installation of 765/400kV transformers each at Bina and Gwalior S/s
- v) Completion of 765kV Bina - Gwalior S/c

The above interim arrangement utilizes the Sasan – Satna - Bina line which is a part of the transmission system for Sasan UMPP (expected for commissioning in Jan'13) and is likely to be ready by Dec'11.

For implementing the above interim arrangement, few 400kV equipment like CVT, LA etc. are to be procured. Transmission charges of above interim arrangement till commissioning of Vindhyachal-IV transmission system along with cost of additional equipment are to be shared by the beneficiaries.

During the 32nd SCM meeting Members agreed for the above contingency arrangement and sharing of the transmission charges for the same by the beneficiaries

It was also agreed that due to ROW constraints, Rihand-III – Vindhyachal Pooling Station 765kV 2xS/c (initially to be operated at 400kV) is to be developed as Rihand-III – Vindhyachal Pooling Station 765kV 1xD/C line.

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WR Power Committee endorsed as above.

For Asset - 1

Stage - I approval

श्री 2
1/2/13

भारत सरकार
पर्यावरण एवं वन मंत्रालय
क्षेत्रीय कार्यालय (मध्य क्षेत्र)

पंचम तल, केन्द्रीय भवन,
सेक्टर एच, अलीगंज,
लखनऊ-226024
टेलीफैक्स-2326626

पत्र सं० 8वीं/यू.पी./04/90/2012/एफ0सी/117/

दिनांक: 17.01.2013

सेवा में,

प्रमुख सचिव(वन),
वन अनुभाग, 6वां तल,
बापु भवन, उत्तर प्रदेश शासन, लखनऊ।

विषय: सतना-ग्वालियर-पारैषण लाइन के निर्माण हेतु जनपद झांसी में 10,229 हे० वनभूमि एवं 4845 वृक्षों के पातन की अनुमति में एवं जनपद महोबा में 9,415 हे० वन भूमि एवं 394 वृक्षों के पातन की अनुमति, दोनों जनपदों की कुल 27,645 हे० वनभूमि एवं उस पर अवस्थित 5229 वृक्षों के पातन की अनुमति के संबंध में।

सन्दर्भ: विशेष सचिव, उत्तर प्रदेश शासन का पत्र सं० 2402/14-2-2012-500/46/2012, दिनांक 20.09.2012

महोदय,

कृपया उपरोक्त विषय पर का आशय ग्रहण करने का कष्ट करें जिसके द्वारा राज्य सरकार ने विषयवर्ती प्रस्ताव पर वन संरक्षण अधिनियम 1980 के तहत भारत सरकार की स्वीकृति मांगी है।

प्रश्नगत प्रकरण को दिनांक 09.11.2012 को आह्वान की गयी राज्य सभाकार्य समूह की बैठक में सम्मिलित करने के उपरान्त मंत्रालय निर्णय हेतु प्रेषित किया गया। मंत्रालय के निर्णयानुसार ही अधिकृत अधिकारित करने का निर्देश हुआ है कि केन्द्र सरकार सतना-ग्वालियर-पारैषण लाइन के निर्माण हेतु जनपद झांसी में 10,229 हे० वनभूमि की अनुमति एवं जनपद महोबा में 9,415 हे० वन भूमि की अनुमति, दोनों जनपदों की कुल 27,645 हे० वनभूमि की अनुमति एवं कुल वृक्ष 5229 में मात्र 10 प्रतिशत पातन अर्थात् (523 वृक्षों) के पातन की सैद्धान्तिक स्वीकृति निम्नलिखित शर्तों पर प्रदान करती है।

1. प्रयोक्ता अभिकरण द्वारा वन विभाग के पक्ष में प्रस्तावित वन भूमि के वृक्षों के वनभूमि अर्थात् 55,290 हे० पर क्षतिपूर्क वृक्षारोपण एवं बीच वर्षों तक रखरखाव हेतु आवश्यक धनराशि (वर्तमान वेतन दरों को समाहित करने हेतु यथासंशोधित) जमा की जाएगी।
2. प्रयोक्ता अभिकरण द्वारा प्रस्तावित पारैषण लाइन के बीच दोनों ओर (उत्थित आसथीय पीछे) के रोपण एवं 5 वर्षों तक रखरखाव हेतु आवश्यक धनराशि (वर्तमान वेतन दरों को समाहित करने हेतु यथासंशोधित) जमा की जाएगी।
3. प्रयोक्ता अभिकरण द्वारा माननीय उच्चतम न्यायालय के रिट विभाग (सि.सि.ए. 1202/1995) के अन्तर्गत आई0ए0 संख्या 568 एवं भारत सरकार पत्र संख्या 5-3/2007-एफ0सी0 दिनांक 05.02.2009 पर विहित विधि गये आदेशानुसार शुद्ध वर्तमान मूल्य (एन.पी.वी.) की निर्धारित राशि जमा की जाएगी।
4. भारत सरकार पत्र संख्या 5-3/2007-एफ0सी0 दिनांक 05.02.2009 के तहत विधि गये अनुदेशों के अनुसार एन0पी0वी0 तथा दूसरी सभी निधियां प्रतिपूर्ति, पौधारोपण निधि प्रबन्धन तथा योजना प्राधिकरण के तदर्थ निकाय के लेखा संख्या एस0बी0-25230, कापिरिशन बैंक (भारत सरकार का उपक्रम), ब्लॉक-11, मिनटल सो0जी0आर0 कांस्पलेक्स, फेज-1, लोधी रोड, नई दिल्ली-110003 में जमा की जाएगी।
5. प्रयोक्ता अभिकरण द्वारा मक डिस्पोजल योजना प्रभागीय वनाधिकारी द्वारा प्रेषित करवाकर इस कार्यालय को प्रेषित की जाएगी एवं प्रयोक्ता अभिकरण इसके लिए आवश्यक धनराशि उपलब्ध कराएगा।
6. प्रयोक्ता अभिकरण के व्यय पर प्रस्तावित वन क्षेत्र का बाउन्ड्री पीलर द्वारा सीमांकन किया जायेगा जिसका अधाश एवं देशान्तर भी मानचित्र एवं पीलर पर दर्शाया जायेगा और वन क्षेत्र में लगे प्रत्येक पीलर के आगे एवं पीछे उनकी दिशा भी लिखनी होगी। इसकी जानकारी प्राप्त होने के पश्चात् ही विधिवत् स्वीकृति प्रदान की जाएगी।

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Power and Corporation of India
Plot No. 2, Sector-29, Gurgaon-122001 (HAF)

7. प्रयोक्ता अधिकरण द्वारा माननीय उच्चतम न्यायालय के रिट पिटीशन (सिविल) 202/1993 के अन्तर्गत आई०ए० संख्या 586 एवं भारत सरकार पत्र संख्या 5-3/2007-एन०सी० दिनांक 05.02.2009 के तहत दिये गये आदेशानुसार शुद्ध वर्तमान मूल्य (एन०पी०वी०) तथा दूसरी सभी विधियां प्रतिवृत्ति प्राधिकरण निधि अन्वयन तथा योजना प्राधिकरण के तदर्थ निकाय कापरिशन बैंक (भारत सरकार का उपक्रम), ब्लाक-11, मूल सं० जी०ओ० काम्प्लेक्स फ्लोर-1 लोदी रोड, नई दिल्ली-110003 में जमा करने के उपरान्त ही पावती की छायाप्रति जमा की गयी धनराशि का बैंक ड्राफ्ट/चेक की छायाप्रति सहित सैदान्तिक स्वीकृति की अनुपालन आख्या (जिसमें जमा की गयी धनराशि का मूल्य विवरण अर्थात् एन०पी०वी०, क्षतिपूरक वृक्षारोपण, दण्डात्मक क्षतिपूरक वृक्षारोपण, कैचमेंट, रेडियॉ ट्रीटमेंट, प्लाज (फोटो) द्वारा सार्वजनिक/प्रस्तावित स्थल के आस-पास वृक्षारोपण, मलवा निस्तारण, बाउण्ड्री पीलर द्वारा सीमांकन तथा अन्य हेतु जमा धनराशि का विवरण, दिया गया हो) प्रेषित की जाए तदोपरान्त ही विधिवत् स्वीकृति प्रविचार किया जायेगा।
8. पर्यावरण एवं वन मंत्रालय, नई दिल्ली के पत्रांक 11-9/98-FC Dated 08-07-2011 में दिये गये दिशा निर्देशों के अनुसार राज्य सरकार के सक्षम प्राधिकारी द्वारा प्रमाणित किये हुए प्रस्तावित डिग्रीडल डाटा /मानचित्र प्रस्तुत करें जिसमें वन सीमाओं को विशेष डाटा (.shp) फाइल में संलग्न किया हो।
9. प्रस्ताव में 5229 वृक्षों का execution किया गया है किन्तु प्रयोक्ता अधिकरण द्वारा आवश्यक न्यूनतम वृक्षों का ही पालन किया जायेगा एवं प्रस्तावित वृक्षों के पालन के अनिश्चित अन्य किसी भी वृक्ष का पालन नहीं किया जाएगा।
10. प्रयोक्ता अधिकरण वन अधिकार अधिनियम, 2008 के अंतर्गत प्रत्यावर्तन प्रस्ताव ही संवर्धित सभी ग्राम सभाओं के प्रस्ताव प्रस्तुत करेगी जिसमें स्पष्ट अंकित हो कि ग्राम सभा के अन्तर्गत वनाधिकार के सभी तत्वों का निस्तारण ही चुका है एवं ग्राम सभा वन भूमि के प्रत्यावर्तन प्रस्ताव पर सहमत है एवं संबंधित जिले के जिलाधिकारी को प्रमाण पत्र प्रस्तुत करेगा कि वनाधिकार अधिनियम के अन्तर्गत प्रस्तावित वनभूमि में कोई भी दावा लम्बित नहीं है।

उपरोक्त सभी शर्तों के परिपूर्ण एवं बिन्दुवार सुस्पष्ट परिपालन आख्या प्राप्त होने पर ही वन (संरक्षण) अधिनियम, 1980 के तहत विधिवत् स्वीकृति जारी की जायेगी। राज्य सरकार को वनभूमि हस्तान्तरण की कार्यवाही राज्य सरकार द्वारा तब तक कार्यन्वित नहीं की जायेगी जब तक वनभूमि हस्तान्तरण के विधिवत् आदेश भारतीय सरकार द्वारा जारी नहीं किये जाते।

भवदीय,

(वाई० के० सिंह चौहान)
मुख्य वन संरक्षक (के०)

प्रतिलिपि सूचनाएँ एवं आवश्यक कार्यवाही हेतु :-

1. अति० वन महानिदेशक एफ.सी. पर्यावरण एवं वन मंत्रालय, पर्यावरण एवं वन, सी०जी० काम्प्लेक्स, लोदी रोड, नयी दिल्ली-110003।
2. नोडल अधिकारी एवं मुख्य वन संरक्षक, वन विभाग, 17 रामा प्रताप नगर, उत्तर प्रदेश, लखनऊ।
3. जिलाधिकारी, जनपद - झांसी, महोबा, उत्तर प्रदेश।
4. वन संरक्षक, झांसी / चित्रकूटधाम युवा बाँदा, उत्तर प्रदेश।
5. प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, झांसी / महोबा, उत्तर प्रदेश।
6. श्री पी०सी० गार्ग, उप-महाप्रबन्धक, पावरग्रिड, न्यायलय, उत्तर प्रदेश।
7. आदेश पत्रावली।

(वाई० के० सिंह चौहान)
मुख्य वन संरक्षक (के०)

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Power Grid Corporation of India Ltd
Plot No. 2, Sector-29, Gurgaon-122001 (HARY)

Proforma-1

For the projects granted In-principal (Stage-1) on or after 30-10-2012.

| S. No. | Name of Project | Name of District | Ordrr No. and date of approvals of Central Government under the Forest (Conservation) Act, 1980 | | Area involved (in ha.) | NPV | | Compensatory afforestation (C.A.) Addi. CA, Penal Ca (Give component wise details) | | Catchment Area Treatment (CAT) Plan (Give component wise details) | | As per the condition, if any, of the supreme court/NBWI in respect of National Park Santuary | | Other scheme, if any, as per the condition of Govt. of India | | Interest earned | Total amount available for transfer to adhoc CAMPA (Col 7+10+13+14+17+18) | Remarks Draft no Dt. & Bank | |
|--------|--------------------------------------|------------------|---|--------------------------|------------------------|---------------------|-----------|--|------------|---|-------|--|-------|--|-------|-----------------|---|-----------------------------|---|
| | | | In-principal Approval | Final Approval with date | | Received | Spent | Received | Spent | Received | Spent | Received | Spent | Received | Spent | | | | |
| | | | Balance (Col 8-9) | | | Balance (Col 11-12) | | Balance (Col 15-16) | | | | | | | | | | | |
| 1 | 765 K.V. Stana-Gwalior Electric Line | 3 Mahoba | 1 Letter- 8B/U.P./04 90/2012/11 71, dated 17.01.2013 | 5 - | 6 9.415 | 7 8661800 | 8 1870969 | 9 0 | 10 1870969 | 11 0 | 12 0 | 13 0 | 14 0 | 15 0 | 16 0 | 17 0 | 18 0 | 19 10532769 | 20 1- 398431 dated 07.03.2013 S.B.I. Baroda 2- 398432 dated 07.03.2013 S.B.I. Baroda 3- 398433 dated 07.03.2013 S.B.I. Baroda 4- 398434 dated 07.03.2013 S.B.I. Baroda |

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Authorised Signatory
Power Grid Corporation of India Ltd.
Sector-29, Gurgaon-122001 (HARYANA)

(Ramesh Chandra)
Divisional Forest Officer,
Mahoba Forest Division, Mahoba.

पावर ग्रिड कारपोरेशन ऑफ इंडिया लिमिटेड
(भारत सरकार का उद्यम)
POWER GRID CORPORATION OF INDIA LIMITED
(A Govt. of India Enterprise)



केन्द्रीय कार्यालय : 'सौदामिनी', प्लॉट नं. 2, सेक्टर 29, गुरुगांव - 122001 (हरियाणा)
दूरभाष : 0124 - 2571700 - 719, फैक्स : 0124 - 2571761, 0124 - 2571762 तार 'नेटग्रिड'
Corporate Office : 'SAUDAMINI', Plot No. 2, Sector 29, Gurgaon-122001 (Haryana)
Tel : 0124 - 2571700-719, Fax : 0124 - 2571761, 0124 - 2571762 Gram : 'NATGRID'

CC:ESMD:Satna-Gwa:2013

संदर्भ संख्या / Ref. No.

October 15, 2013

To,
The Inspector General of Forests (FC),
Ministry of Environment & Forests,
Paryavaran Bhawan,
CGO Complex, Lodhi Road,
NEW DELHI-110 003.

Kind Attn.: Sh. M. S. Negi, IFS

Your Ref: Letter No.8-06/2013-FC dt.,11.10.13

Sub : Diversion of 78.839 ha of forest land for extension of 765 kV D/C Charkhari (Satna)-Gwalior transmission line in favour of Power Grid Corporation India Ltd., in Madhya Pradesh

Dear Sir,

Kindly refer above referred letter of AIG (FC) ("A") vide which certain additional information has been asked from Forest Department of Madhya Pradesh with regard to compliance report submitted by Nodal Officers on subject mention line. In this connection we would like to submit as follows:

- 1) It may kindly be appreciated that cost of erecting RCC pillars for demarcation of boundary of forest area to be diverted is part of operational cost which is not to be transferred to CAMPA as also clarified by CEC. Moreover, if such cost is to be transferred to Ad-hoc CAMPA the compliance of said condition cannot be fulfilled at site in the absence of availability of such funds. Keeping this in view cost of RCC pillars for three division was not transferred to Ad-hoc CAMPA by the concerned DFOs and cost pertaining to one division only has been transferred to Ad-hoc CAMPA by mistake by the concerned DFO.
- 2) As regard report on settlement of rights under the FRA 2006, it is to inform that all certificates related to Gram Sabha and Collectors of Gwalior, Datia, Satna & Panna were part of the forest proposal forwarded by Madhya Pradesh vide its letter dated 15.1.2013 and has been clearly mentioned at point No. (viii) of the fact sheet prepared by the MoEF and posted on MoEF website for the consideration of FAC ('B'). However, copy of certificates of above mentioned Collectors are once again enclosed for ready reference ("C").

In view of aforesaid facts and clarification it is requested that now stage-II clearance for above referred line may kindly be issued at the earliest to enable POWERGRID to implement this project of national importance on schedule.

Thanking you,

Encl: As above

Yours faithfully,


(R. K. SRIVASTAVA)
Dy. General Manager

Environment & Social Management

CC: The Nodal Officer, Forest Department, Madhya Pradesh,

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No tree has been cut to make this paper. Made from in-house recycled paper



पंजीकृत कार्यालय : बी-9 कुतब इन्स्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली-110016 दूरभाष : 011-26560121, फैक्स : 011-26601081 तार नेटग्रिड
Registered Office: B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 Tel: 011-26560121, Fax: 011-26601081 Gram: 'NATGRID'

स्वहित एवं राष्ट्रहित में ऊर्जा बचाएं / Save Energy for Benefit of Self and Nation

Authorised Signatory
Power Grid Corporation of India
Plot No. 2, Sector-29, Gurgaon-122001 (HAR)

F. No. 8-06/2013-FC
Government of India
Ministry of Environment and Forests
(F.C. Division)

Paryavaran Bhawan,
CGO Complex, Lodhi Road,
New Delhi - 110003.
Dated: 11th October, 2013

To,
The Principal Secretary (Forests),
Government of Madhya Pradesh,
Bhopal.

Sub: Diversion of 78.839 ha of forest land for extension of 765 KV D/C Charkhari (Satna)-Gwalior transmission line in favour of Power Grid Corporation India Ltd. in Madhya Pradesh.

Sir,

I am directed to refer to the Addl. Principal Chief Conservator of Forests (Land Management) and Nodal officer, Forest (Conservation) Act, 1980, Government of Madhya Pradesh's letter No. F-4/6/9/2012/10-11/Vidhyut/3063 dated 24th September 2013 on the above mentioned subject, where-under a report on compliance to conditions stipulated in the stage-I approval under the Forest (Conservation) Act, 1980 for diversion of 78.839 ha of forest land for extension of 765 KV D/C Charkhari (Satna)-Gwalior transmission line in favour of Power Grid Corporation India Ltd. in Madhya Pradesh accorded by this Ministry vide letter of even number dated 5th July 2013 was submitted to this Ministry, and to say that after examination of the said report in this Ministry the following has been observed:

- (i) Out of an amount of Rs. 26,85,938/- being the cost of erecting RCC pillars for demarcation of forest land proposed to be diverted, an amount of Rs. 22,80,842/- has not been transferred to the Ad-hoc CAMPA, so far;
- (ii) Report on settlement of rights, in terms of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, if any, on the forest land proposed to along with documentary evidence stipulated by this Ministry in it's letter No. 11-9/1998-FC (pt.) dated 03.08.2009 has not been submitted to this Ministry.

Accordingly, I am directed to say that the State Government of Madhya Pradesh may take following action:

- (i) Transfer the balance amount of Rs. 22,80,842/- to the ad-hoc CAMPA with intimation to this Ministry; and
- (ii) Submit a report on settlement of rights, in terms of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, if any, on the forest

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11/10/2013
Authorised Signatory
Power Grid Corporation of India Ltd
Plot No. 2, Sector-29, Gurgaon-122001 (HARYA)

land proposed to be diverted along with documentary evidence stipulated by this Ministry in its letter No: 11-9/1998-FC (pt.) dated 03.08.2009.

Yours faithfully,

Sd/-

(H.C. Chaudhary)

Assistant Inspector General of Forests

Copy to:-

1. The Principal Chief Conservator of Forests, Government of Madhya Pradesh, Bhopal.
2. The Nodal Officer, Forest Department, Government of Madhya Pradesh, Bhopal.
3. The Addl. Principal Chief Conservator of Forests (Central), Regional Office, Bhopal.
4. User Agency.
5. Monitoring Cell, FC Division, MoEF, New Delhi.
6. Guard File.

(H.C. Chaudhary)

(H.C. Chaudhary)

Assistant Inspector General of Forests

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14.12.2

Authorised Signatory
Power Grid Corporation of India Ltd.
Plot No. 2, Sector 29, Gurgaon-122001 (HARYANA)

कार्यालय प्रभागीय वनाधिकारी, झांसी वन प्रभाग, झांसी

पत्रांक 1204 TC /15-1 दिनांक, झांसी, जून 29 2013

सेवा में,

मुख्य वन संरक्षक /

नोडल अधिकारी,

उत्तर प्रदेश, लखनऊ ।

फोन नं० - (0510) 2370037

फैक्स नं० - (0510) 2370037

विषय:- सतना-ग्वालियर पारिषण लाइन के निर्माण हेतु जनपद झांसी में 18.229 है० वनभूमि एवं 4845 वृक्षों के पातन की अनुमति के सम्बन्ध में ।

संदर्भ:- भारत सरकार, पर्यावरण एवं वन मंत्रालय, क्षेत्रीय कार्यालय (मध्य क्षेत्र) लखनऊ का पत्रांक 8बी/यू०पी०/०४/९०/२०१२/एफ०सी०/११७१, दिनांक 17.01.2013 ।

महोदय,

संदर्भित के माध्यम से भारत सरकार, पर्यावरण एवं वन मंत्रालय, क्षेत्रीय कार्यालय (म०क्ष०) लखनऊ द्वारा प्रयोक्ता ऐजेंसी पावर ग्रिड कॉरपोरेशन ऑफ इण्डिया लिमिटेड को विषयक कार्य की शर्त (10 शर्तों) सैद्धान्तिक स्वीकृति प्रदान की गयी है। प्रयोक्ता ऐजेंसी द्वारा स्वीकृति पत्र की सभी शर्तों के अनुपालन कर लिये जाने एवं विधिवत स्वीकृति प्रदान करने के लिए समस्त बिन्दुओं की अनुपालन आख्या (संलग्नक सहित) पत्रांक-9851, दि० 08.06.2013 जो आपको सम्बोधित एवं इस कार्यालय को पृष्ठांकित करते हुए पत्र प्रस्तुत किया है। जिसका भारत सरकार की स्वीकृति पत्र से मिलान किया गया है। बिन्दुवार आख्या निम्न प्रकार सूचनार्थ एवं अग्रेतर आवश्यक कार्यवाही हेतु प्रेषित है :-

बिन्दु सं० 1 - प्रयोक्ता ऐजेंसी द्वारा वन विभाग के पक्ष में प्रभावित वनभूमि के दुगुने वनभूमि पर क्षतिपूरक वृक्षारोपण एवं 05 वर्षों तक अनुरक्षण कार्य एवं एन०पी०वी० डिमार्केशन/बाउण्ड्री पिलर की स्थापना, मार्ग वृक्षारोपण एवं प्रभावित वनभूमि के काटे जाने वाले वृक्षों के सापेक्ष दुगुने वृक्षों का रोपण की धनराशि रू० 23348058.00 दिनांक 21.03.2013 एवं 16.05.2013 को C.A.F.U.P. A/C No. SB25230 कारपोरेशन बैंक के नाम ड्राफ्ट बनवाकर इस कार्यालय में जमा करा दिये गये है। जो इस कार्यालय के पत्र सं० क्रमशः 5406/1-1 दिनांक 25.04.2013 एवं 5733/1-1 दिनांक 04.06.2013 मुख्य वन संरक्षक (कैम्पा) को प्रेषित किये गये। प्रयोक्ता अभिकरण से भारत सरकार द्वारा निर्गत निर्देशों एवं मुख्य वन संरक्षक/नोडल अधिकारी, उ०प्र०, लखनऊ के पत्रांक-1644/11 सी, दिनांक 01.04.2013 के क्रम में क्षतिपूरक वृक्षारोपण

Letter

Authorised Signatory

Power Grid Co.

की संशोधित दर के अनुसार 10 वर्षों के अनुरक्षण/रखरखाव की धनराशि रू0 1451012.00 का बैंक ड्राफ्ट दिनांकित 22.06.2013 C.A.F.U.P. A/C No. SB25230 कारपोरेशन बैंक के नाम प्राप्त कर लिया गया है। जो इस कार्यालय के पत्र सं0 5913/1-1 दिनांक 27.06.2013 मुख्य वन संरक्षक (कैम्पा) को प्रेषित किया गया। बैंक ड्राफ्टस एवं प्रयोक्ता एजेसी का पत्र एवं वचनवद्धता की छायाप्रति संलग्न है।

बिन्दु सं0 2 - प्रयोक्ता एजेसी द्वारा प्रस्तावित पारेषण लाइन के नीचे औषधीय पौधों के रोपण एवं 05 वर्षों के अनुरक्षण कार्यों का मु0 6361600.00 की धनराशि का बैंक ड्राफ्ट नं0 947225, दिनांक 05.06.2013 को C.A.F.U.P. A/C No. SB25230 कारपोरेशन बैंक के नाम बनवाकर प्रस्तुत कर दिया गया है। जो इस कार्यालय के पत्र सं0 5806/1-1 दिनांक 12.06.2013 मुख्य वन संरक्षक (कैम्पा) को प्रेषित किया गया।

बिन्दु सं0 3 - प्रयोक्ता एजेसी द्वारा शुद्ध वर्तमान मूल्य (एन0पी0वी0) 18.633 है0 का रू0 920000/- प्रति है0 की दर से मु0 17142360.00 बैंक ड्राफ्ट बिन्दु सं0 1 के क्षतिपूर्ति वृक्षारोपण के साथ सम्मिलित करते हुए प्रस्तुत कर दिया गया है।

बिन्दु सं0 4 - प्रयोक्ता एजेसी द्वारा एन0पी0वी0 तथा प्रतिपूर्ति पौधा रोपण आदि की धनराशि बिन्दु सं0 1 की धनराशि में सम्मिलित कर शर्त सं0 4 में उल्लिखित बैंक खाता नं0/बैंक के नाम ड्राफ्ट बनवाकर प्रस्तुत कर दिया गया है।

बिन्दु सं0 5 - प्रयोक्ता एजेसी ने अपने पत्रांक-9851, दिनांक 08.06.2013 जो आपको सम्बोधित एवं इस कार्यालय को पृष्ठांकित है में इस शर्त के सम्बन्ध में अंकित किया है कि पारेषण लाइन निर्माण के समय खोदी जाने वाली मिट्टी को पुनः गड्ढे भरने के लिए इस्तेमाल किया जायेगा। जिससे वनभूमि का नैसर्गिक रूप प्रभावित नहीं होगा। अतः डिस्पोजल योजना की आवश्यकता नहीं है। कृपया इस बिन्दु पर मार्गदर्शन करने की कृपा करें।

बिन्दु सं0 6 - प्रयोक्ता एजेसी द्वारा इस शर्त के अनुपालन के सम्बन्ध में प्रस्तावित वनक्षेत्र में बाउण्ड्री पिलर की स्थापना, सीमांकन आदि कार्यों के लिए धनराशि रू0 564450.00 विभागीय कार्य कराने हेतु बिन्दु सं0 1 में वर्णित कार्यों की धनराशि में इस कार्य के लिए धनराशि सम्मिलित करते हुए बैंक ड्राफ्ट प्रस्तुत किया गया है।

बिन्दु सं0 7 - प्रयोक्ता एजेसी द्वारा इस शर्त की पूर्ति के सम्बन्ध में दिये गये धनराशि के बैंक ड्राफ्ट की छायाप्रति एवं उनका कार्यवार गोश्वारा दर्शित पत्र एवं सभी शर्तों के अनुपालन आख्या के पत्र की छायाप्रति संलग्न है।

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Letter

एस. ए. 8

बिन्दु सं० ८ - शर्त सं० ८ के सम्बन्ध में भू-सम्बन्धित डिजिटल डाटा, मानचित्र शीघ्र तैयार कराकर प्रस्तुत कर दिये जाने की प्रयोक्ता ऐजेंसी द्वारा वचनवद्धता/सहमति प्रमाण पत्र लिखित रूप में दी गयी जो साथ में संलग्न है ।

बिन्दु सं० ९ - शर्त सं० ९ के सम्बन्ध में प्रयोक्ता ऐजेंसी द्वारा योजना में प्रस्तावित 4845 वृक्षों में से सैद्धांतिक स्वीकृति में उल्लिखित 10 प्रतिशत वृक्ष अर्थात् 485 वृक्षों के ही पातन करने एवं इसके अतिरिक्त किसी भी वृक्ष का पातन नहीं करने के लिए पावरग्रिड की सहमति एवं वचनवद्धता प्रमाणपत्र प्रस्तुत किया गया है। जिसे अवलोकनार्थ संलग्न कर प्रेषित है ।

बिन्दु सं० 10 - प्रयोक्ता अभिकरण द्वारा पूर्व में प्रेषित मूल प्रस्ताव के साथ जिलाधिकारी का अनापत्ति प्रमाण पत्र एवं सम्बन्धित ग्राम सभाओं का वनाधिकार अधिनियम 2006 के अनुरूप प्रस्ताव प्रेषित किया जा चुका है ।

संलग्नक :- उपरोक्तानुसार संलग्नक सहित ।

भवदीय

(अखिलेश पाण्डेय)

प्रभागीय वनाधिकारी

झांसी वन प्रभाग, झांसी

पृष्ठांकन संख्या

/अ/समदिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. मुख्य वन संरक्षक, बुन्देलखण्ड जोन, उ०प्र०, झांसी ।

2. वन संरक्षक/क्षेत्रीय निदेशक, बुन्देलखण्ड वृत्त, उ०प्र०, झांसी ।

3. उप महाप्रबन्धक, पाँवरग्रिड कॉरपोरेशन ऑफ इण्डिया लि०, 400/220 के०वी०

उपकेन्द्र ग्राम अड़पुरा, पो०आ०-रौरा, ग्वालियर (म०प्र०) 475001 को उनके पत्रांक प०क्ष०प्र०-II/ग्वालियर/ग्वा-सतना- I एवं II/9851, दिनांक 08.06.2013 के क्रम में ।

(अखिलेश पाण्डेय)

प्रभागीय वनाधिकारी

झांसी वन प्रभाग, झांसी
ATTESTED TRUE COPY

Letter

Authorised Signatory

Power Grid Corporation of India Ltd
Sector-29, Gurgaon-122001 (HARYANA)

कार्यालय वनमण्डलाधिकारी वनमण्डल दतिया (म.प्र.)

क्रमांक/मा.चि./
प्रति,

दतिया/दिनांक

मुख्य वन संरक्षक
ग्वालियर वृत्त ग्वालियर

विषय :- 765 के.व्ही. द्वि-पथ चरखारी (सतना) - ग्वालियर पारेषण लाईन के निर्माण हेतु 78.839 हेक्टेयर वनभूमि पावरग्रिड कॉरपोरेशन लिमिटेड को उपयोग पर देने बाबत।

संदर्भ :- भारत सरकार पर्यावरण एवं वन मंत्रालय के ज्ञापन क्रमांक F8-06/2013-FC दिनांक 5.7.2013

उपरोक्त विषयांकित प्रकरण में भारत सरकार पर्यावरण एवं वन मंत्रालय के सन्दर्भित ज्ञाप द्वारा (त्वरित संदर्भ हेतु छायाप्रति संलग्न है) के अनुसार 765 के.व्ही. द्वि-पथी चरखारी (सतना) - ग्वालियर पारेषण लाईन के निर्माण हेतु कुल 78.839 हेक्टेयर वन भूमि में प्रथम चरण की सैद्धांतिक स्वीकृति सशर्त प्रदान की गई है। जिसमें वनमण्डल दतिया के अन्तर्गत 9.246 हेक्टेयर वनभूमि प्रभावित हो रही है। भारत सरकार द्वारा निर्धारित अधिरोपित शर्तों के पालन हेतु प्रकरण में आवश्यक राशि जमा करने एवं वचनपत्र प्रस्तुत कर पालन प्रतिवेदन प्रस्तुत करने हेतु कार्यालयीन पत्र क्रमांक/मा.चि. /3780 दिनांक 26.7.2013 से महाप्रबंधक पावरग्रिड कारपोरेशन ऑफ इंडिया लि. ग्वालियर को लेख किया गया था। उनके द्वारा पत्र क्रमांक/प.क्षे.संप्र-2/ग्वा-सतना-1 एवं 11/10362 दिनांक 19.8.2013 (छायाप्रति संलग्न है) से पालन प्रतिवेदन प्रेषित किया गया है, जिसके अनुसार प्रकरण में भारत सरकार द्वारा लगाई गई, शर्तों की पूर्ति का पालन प्रतिवेदन शर्तवार निम्नानुसार प्रेषित है-

शर्त क्रमांक-1 :- उक्त शर्त के पालन हेतु कि प्रत्यावर्तित वनभूमि का वैधानिक स्वरूप अपरिवर्तित रहेगा। आवेदक विभाग से उक्त आशय का वचन पत्र प्राप्त किया गया है एवं शर्तों के पालन में प्रत्यावर्तित वनभूमि का वैधानिक स्वरूप परिवर्तित नहीं किया जावेगा।

शर्त क्रमांक- 2 :- उक्त शर्त के पालन में वनमण्डल दतिया के अंतर्गत प्रस्तावित दुगने बिगड़े वनक्षेत्र 18.492 हे. में वैकल्पिक वृक्षारोपण योजना वर्तमान प्रचलित दर वर्ष 2013-14 के अनुसार तैयार की जाकर मुख्य वन संरक्षक ग्वालियर से अनुमोदन प्राप्त किया गया है। जिसके अनुसार उक्त योजना की राशि 17759074.00 (रुपये एक करोड़ सतत्तर लाख उन्सठ हजार चौहत्तर मात्र) आर.टी.जी. एस./सी.बी.एस. के माध्यम से सीधे यूनियन बैंक ऑफ इंडिया, सुंदर नगर ब्रांच नई दिल्ली के खाता क्रं. 344902010105423 आई.एफ.एस.सी. कोड UBIN0534498 में आवेदक विभाग द्वारा जमा की गई है। जिसका उपयोग शासन से राशि विमुक्त उपरान्त प्रस्तावित वृक्षारोपण एवं रखरखाव कार्य में किया जावेगा।

शर्त क्रमांक-3 :- उक्त शर्त के पालन में आवेदक विभाग द्वारा वनमण्डल दतिया के अंतर्गत प्रस्तावित दुगने बिगड़े वनक्षेत्र 18.492 हे. में वैकल्पिक वृक्षारोपण योजना की वर्तमान प्रचलित दर वर्ष 2013-14 के अनुसार राशि 17759074.00 (रुपये एक करोड़ सतत्तर लाख उन्सठ हजार चौहत्तर मात्र) आर.टी.जी.एस./सी.बी.एस. के माध्यम से सीधे यूनियन बैंक ऑफ इंडिया, सुंदर नगर ब्रांच नई दिल्ली के खाता क्रं. 344902010105423 आई.एफ.एस.सी. कोड UBIN0534498 में जमा की गई है, जिसका सटीक सीआरओ 5247139 दिनांक 16.8.2013 है।

शर्त क्रमांक-4 उक्त शर्त के पालन में वनमंडल दतिया के अन्तर्गत प्रभावित वन भूमि 9.246 हे. की नेट प्रजेन्ट वेल्यू की राशि 6.26 लाख प्रति हेक्टेयर की दर से राशि 5787996.00 (रुपये सत्तावन लाख सतासी हजार नौ सौ छियान्वे मात्र) ऐडहॉक कैम्पा के अन्तर्गत COMPENSATORY AFFORRESTATION FUND (CAF) MADHYA PRADESH भारत सरकार पर्यावरण एवं वन मंत्रालय के द्वारा खोले गये यूनियन बैंक ऑफ इण्डिया, सुन्दर नगर नई दिल्ली के खाता क्रमांक 344902010105423 एवं IFSC कोड नं० UBINO534498 में सीधे RTGS/CBS के माध्यम से हैडहॉक कैम्पा में जमा की गई है, जिसका यूटीआर नं. सीआरओ 5253231 दिनांक 19.8.2013 है।

शर्त क्रमांक-5 — उक्त शर्त के पालन में आवेदक विभाग से इस आशय का प्रमाण पत्र प्राप्त किया गया है कि नेटप्रजेन्ट वेल्यू की राशि में यदि कोई संशोधन या राशि रह जाती है, तो उसे जमा करने के लिए आवेदक विभाग सहमत एवं वचनबद्ध है। इसके साथ ही उन्होंने नेट प्रजेन्ट वेल्यू की राशि में भारत सरकार/राज्य सरकार द्वारा परिवर्तन/वृद्धि की मांग की जाती है तो आवेदक विभाग उक्त अतिरिक्त राशि को जमा करने के लिये वचनबद्ध है। उक्त आशय का वचन पत्र भी प्रस्तुत किया है।

शर्त क्रमांक-6 — उक्त शर्त के पालन में शासन निर्देशानुसार परियोजना अंतर्गत आवेदक विभाग से प्राप्त राशि वैकल्पिक वृक्षारोपण, नेटप्रजेन्ट वेल्यू, बॉउण्ड्री प्लर निर्माण एवं औषधीय पौधा रोपण की राशि। को आवेदक विभाग द्वारा यूनियन बैंक ऑफ इण्डिया, सुन्दर नगर नई दिल्ली के खाता क्रमांक 344902010105423 एवं IFSC कोड नं० UBINO534498 में सीधे RTGS/CBS के माध्यम से ऐडहॉक कैम्पा में जमा की गई है।

शर्त क्रमांक-7 — उक्त शर्त के पालन में आवेदक विभाग द्वारा इस आशय का प्रमाण पत्र प्रस्तुत किया गया कि प्रस्तावित कार्य हेतु पर्यावरण संरक्षण अधिनियम 1986 के अन्तर्गत पर्यावरणीय अनुमति आवश्यक नहीं है।

शर्त क्रमांक- 8 —

- (अ) उक्त शर्त के पालन में आवेदक विभाग द्वारा इस आशय का प्रमाण पत्र प्रस्तुत किया गया है कि उक्त शर्त का पालन हेतु आवेदक विभाग सहमत एवं वचनबद्ध है।
- (ब) उक्त शर्त के पालन में आवेदक विभाग द्वारा इस आशय का प्रमाण पत्र प्रस्तुत किया गया है कि उक्त शर्त का पालन हेतु आवेदक विभाग सहमत एवं वचनबद्ध है।
- (स) उक्त शर्त के पालन में आवेदक विभाग द्वारा इस आशय का प्रमाण पत्र प्रस्तुत किया गया है कि उक्त शर्त का पालन हेतु आवेदक विभाग सहमत एवं वचनबद्ध है। प्रभावित वनक्षेत्र में खंड प्लॉट का मूल्य एवं विदोहन व्यय की राशि आवेदक विभाग द्वारा जरिये बैंक ड्राफ्ट इस खाते में जमा की गई है, जिसे शासन निर्देशानुसार राज्य के राजस्व मद में जमा किया गया है।
- (द) उक्त शर्त के पालन में विद्युत लाईन के नीचे औषधीय पौधा रोपण योजना हेतु आवश्यक राशि 1725795 /— (सत्रह लाख पच्चीस हजार सात सौ पंचानवे रुपये मात्र) आर.टी.जी.एस./सी.बी. ए. के माध्यम से सीधे यूनियन बैंक ऑफ इण्डिया, सुन्दर नगर ब्रांच नई दिल्ली के खाता क्र. 344902010105423 आई.एफ.एस.सी. कोड UBINO534498 में आवेदक विभाग द्वारा जमा की गई है। जिसका उपयोग शासन से राशि विमुक्त उपरांत प्रस्तावित वृक्षारोपण एवं रखरखाव कार्य में किया जावेगा। जिसका यूटीआर नं. सीआरओ 5253214 दिनांक 19.8.2013 है।

(इ) उक्त शर्त के पालन में विद्युत लाईन के नीचे औषधीय पौधा रोपण योजना हेतु आवश्यक राशि 1725795/- (सत्रह लाख पच्चीस हजार सात सौ पंचानवे रुपये मात्र) आर.टी.जी.एस./सी.बी.एस. के माध्यम से सीधे यूनिजन बैंक ऑफ इंडिया, सुंदर नगर ब्रांच नई दिल्ली के खाता क्र. 344902010105423 आई.एफ.एस.सी. कोड UBIN0534498 में आवेदक विभाग द्वारा जमा की गई है। जिसका उपयोग शासन से राशि विमुक्त उपरांत प्रस्तावित वृक्षारोपण एवं रखरखाव कार्य में किया जावेगा। जिसका यूटीआर नं. सीआरओ 5253214 दिनांक 19.8.2013 है।

शर्त क्रमांक-9 :- उक्त शर्त के पालन में आवेदक विभाग द्वारा इस आशय का प्रमाण पत्र प्रस्तुत किया गया है कि कार्य के दौरान कोई लेवर कैम्प वन क्षेत्र में नहीं लगाया जावेगा।

शर्त क्रमांक-10 :- उक्त शर्त के पालन में आवेदक विभाग द्वारा इस आशय का प्रमाण पत्र प्रस्तुत किया गया है कि कोई जंगल से लकड़ी का उपयोग नहीं किया जावेगा।

शर्त क्रमांक-11 :- उक्त शर्त के पालन में वनमण्डल दतिया के अर्न्तगत 9.246 हे. विद्युत लाईन में उपयोग में दी जाने वाली वन भूमि का मौके पर सीमांकन हेतु वाउण्ड्री पिलर निर्माण हेतु आवश्यक राशि 405096/- (रुपय चार लाख पांच हजार छियानवे मात्र) आर.टी.जी.एस./सी.बी.एस. के माध्यम से सीधे यूनिजन बैंक ऑफ इंडिया, सुंदर नगर ब्रांच नई दिल्ली के खाता क्र. 344902010105423 आई.एफ.एस.सी. कोड UBIN0534498 में आवेदक विभाग द्वारा जमा की गई है। जिसका उपयोग शर्त अनुसार शासन से राशि विमुक्त उपरांत किया जावेगा। जिसका यूटीआर नं. सीआरओ 5247142 दिनांक 16.8.2013 है।

शर्त क्रमांक-12 :- उक्त शर्त के पालन में आवेदक विभाग द्वारा इस आशय का प्रमाण पत्र प्रस्तुत किया गया है कि प्रस्तावित कार्य के अतिरिक्त अन्य किसी कार्य के लिये वन भूमि का उपयोग नहीं किया जायेगा।

शर्त क्रमांक-13 :- उक्त शर्त के पालन में आवेदक विभाग द्वारा इस आशय का प्रमाण पत्र प्रस्तुत किया गया है कि जब तक भारत सरकार से अंतिम चरण की स्वीकृति प्राप्त नहीं हो जाती है तब तक कोई कार्य मौके पर नहीं किया जायेगा। प्रकरण में भारत सरकार की पूर्व अनुमति के बिना प्रस्तावित वनभूमि अन्य ऐजेन्सी, विभाग अथवा व्यक्ति को हस्तांतरित नहीं की जावेगी।

शर्त क्रमांक-14 :- उक्त शर्त के पालन हेतु आवेदक विभाग से आवश्यक प्रमाण पत्र प्राप्त किया गया है। जिसके अनुसार शर्त का पालन किया जावेगा।

शर्त क्रमांक-15 :- उक्त शर्त के पालन में आवेदक विभाग द्वारा इस आशय का प्रमाण पत्र प्रस्तुत किया गया है कि वन भूमि पर वृक्ष की कटाई, छटाई वन अधिकारियों की देखरेख में जावेगी।

शर्त क्रमांक-16 :- उक्त शर्त के पालन में आवेदक विभाग द्वारा इस आशय का प्रमाण पत्र प्रस्तुत किया गया है कि वन भूमि पर हस्तान्तरण से अनुसूचित जनजाति एवं अन्य परम्परागत वन निवासी (वन अधिकारों की मान्यता) अधिनियम 2006 की संहिता विभिन्न नियमों विनियमों एवं दिशानिर्देशों के अर्न्तगत जो भी लागू हो अन्य समस्त शर्तों का पालन किया जावेगा। साथ ही वन विभाग द्वारा उक्त शर्तों का पालन सुनिश्चित किया जावेगा।

शर्त क्रमांक-17 :- उक्त शर्त के पालन में आवेदक विभाग द्वारा इस आशय का प्रमाण पत्र प्रस्तुत किया गया है कि भविष्य में भारत सरकार/राज्य सरकार द्वारा समय-समय पर वनों एवं वन्यजीवों के संरक्षण,


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वन अपराध या अद्वैत शिकार से संबंधित सूचना टोल फ्री नंबर 155332 अथवा 1800 233 4326 पर दीजिये दिन या रात कभी भी सुरक्षा एवं विकास के लिए कोई परिवर्तन/निर्देश जारी किए जाते हैं तो उन्हें मान्य करने हेतु आवेदक विभाग वचनबद्ध है।

उपरोक्त के अतिरिक्त वैकल्पिक वृक्षारोपण, औषधीय पौधा रोपण के अन्तर्गत पर्यवेक्षण शुल्क की राशि आवेदक विभाग द्वारा जरिये बैंक ड्राफ्ट इस कार्यालय में जमा की गई है। जिसे शासन निर्देशानुसार राज्य शासन के राजस्व मद में जमा किया गया है।

अतः उपरोक्तानुसार पालन प्रतिवेदन अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।


संलग्न- उपरोक्तानुसार


वनमंडलाधिकारी
वनमंडल दतिया (म.प्र.)

पृष्ठां. क्रमांक/म.प्र. 5248

दिनांक 26/8/13

प्रतिलिपि :- महाप्रबंधक पावरग्रिड कारपोरेशन ऑफ इंडिया लि. ग्वालियर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।


वनमंडलाधिकारी
वनमंडल दतिया (म.प्र.)

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Plot No. 2, Sector-29, Gurgaon-122001

वन संरक्षण अधिनियम 1980 के अंतर्गत नवीन प्रस्ताव की अभिस्वीकृति

आवेदक/संस्थान उप महा प्रबंधक एच.बी.डी.सी. पावा (शिड रिहट्ट नगर जिला)
 को वन संरक्षण अधिनियम 1980 अंतर्गत लिंगरोली वनमण्डल लिंगरोली खानभंड (उ.प्र.)
 परिक्षेत्र बेहन, झाड़ा तथा कक्ष क्रमांक R-399, 398, 402, 408, 410, 414, 417, P-419, 421, 422
P-425, 427 = 104-902 हे.
 हेक्टेयर वन भूमि के प्रत्यावर्तन का प्रस्ताव दिनांक 16-6-11 को प्राप्त हुआ एवं
 इस प्रस्ताव का रजिस्ट्रेशन नम्बर 11/Singrooli/PW/11/06 है।

आवेदक सं पंजीयन एवं प्रोसेसिंग शुल्क रू 1000 + 20000/- = 21000/-
 की राशि ड्राफ्ट/चेक नम्बर 020661 दिनांक 12-7-11 एवं बैंक के खाते नं० 391702016098522
 दिनांक 12-7-11 कर्मशः से वसूल की जाकर उसे कंपाउन्ड में चलाया
 नम्बर 1812-11 से जमा कर दिया गया है।
 पंजीयन क्रमांक 11/Singrooli/PW/11/06
 दिनांक 22-7-2011

मुख्य वन संरक्षक
रीवा वृत्त, सीमा (म०प्र०)

पृष्ठां०/क्रमांक/मा०चि०/ S125 रीवा, दिनांक 22-7-11
 प्रतिनिधि:-

- 1- आवेदक संस्थान उप महा प्रबंधक एच.बी.डी.सी. पावा (शिड रिहट्ट नगर जिला)
खानभंड (उ.प्र.)
- 2- वनमण्डलाधिकारी लिंगरोली वनमण्डल लिंगरोली की ओर सूचनार्थ।
लिंगरोली, उप नोकरा उन्हाट प्रस्ताव।
- 3- अपर प्रधान मुख्य वन संरक्षक(भू-प्रबंध) म०प्र० भोपाल की ओर सूचनार्थ।

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 Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)

मुख्य वन संरक्षक
रीवा वृत्त, सीमा, म०प्र०

कार्यालय, प्रधान मुख्य वन संरक्षक (कक्ष भू-प्रबन्ध), सतपुड़ा भवन, भोपाल, मध्य प्रदेश
क्रमांक/एफ-4/11/32/2011/10-11/विद्युत/ भोपाल, दिनांक
प्रति,

वन मंडल अधिकारी
(सामान्य) वन मंडल सिंगरौली,
मध्यप्रदेश।

विषय:-सिंगरौली जिले में 765 के.व्ही. द्विपरिपथीय रिहन्द-विन्ध्याचल पुलिंग स्टेशन
पारेषण लाईन के निर्माणार्थ 104.902 हे. वन भूमि पावरग्रिड कार्पोरेशन लिमि. को
उपयोग पर देने बाबत।

- संदर्भ:-1. भारत सरकार, पर्यावरण एवं वन मंत्रालय, नई दिल्ली का पत्र क्र. 8-49/2012- FC
दिनांक 20.05.2013
2. म.प्र.शासन, वन विभाग का पत्र क्र.-डी-1163/1643/2013/10-3 दिनांक
01.06.2013
3. इस कार्यालय का पत्र क्रमांक एफ-10-11/3497 दि. 14.10.2010

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उपरोक्त संदर्भित पत्रों का अवलोकन करें, त्वरित संदर्भ हेतु छायाप्रतियां संलग्न है।
संदर्भित पत्र (1) एवं (2) द्वारा क्रमशः भारत सरकार, पर्यावरण एवं वन मंत्रालय, नई दिल्ली
एवं मध्य प्रदेश शासन वन विभाग में विषयांकित प्रकरण की अंतिम औपचारिक शर्त
स्वीकृति जारी की गई है। संदर्भित पत्र (3) द्वारा पूर्व में आपको निर्देशित किया गया है कि
भारत सरकार/राज्य शासन द्वारा जारी औपचारिक स्वीकृति में अधिरोपित शर्तों का पालन
प्रतिवेदन आवेदक विभाग से प्राप्त कर मुख्य वन संरक्षक (क्षेत्रीय) के माध्यम से इस
कार्यालय को प्रेषित किया जावेगा। मुख्यालय द्वारा अनुपालन बाबत संतुष्ट होने के उपरांत
ही व्यपवर्तित वन भूमि संबंधित आवेदक को सौंपने की अनुमति प्रदान की जावेगी।

अतः लेख है कि औपचारिक स्वीकृति में अधिरोपित समस्त शर्तों का पालन
प्रतिवेदन तत्काल इस कार्यालय को भेजा जाना सुनिश्चित करें ताकि व्यपवर्तित वन भूमि
आवेदक संस्थान को सौंपने की अनुमति प्रदान की जा सके।

संलग्न:-उपरोक्तानुसार।

अपर प्रधान मुख्य वन संरक्षक (भू-प्रबन्ध)
मध्य प्रदेश, भोपाल

पृ. क्रमांक/एफ-4/11/32/2011/10-11/विद्युत/1996
प्रतिलिपि:-

भोपाल, दिनांक 11-06-2013

1. मुख्य वन संरक्षक रीवा वृत्त रीवा, मध्यप्रदेश।
2. मुख्य प्रबंधक, पावरग्रिड कार्पोरेशन ऑफ इंडिया लिमि. रिहन्द नगर बीजपुर (NTPC
प्लांट के अंदर) सोनभद्र, (उत्तर प्रदेश)।

की ओर उपरोक्त संदर्भित पत्रों की छायाप्रति संलग्न कर-सूचनार्थ एवं आवश्यक कार्यवाही
हेतु प्रेषित।

संलग्न :-उपरोक्तानुसार।

अपर प्रधान मुख्य वन संरक्षक (भू-प्रबन्ध)
मध्य प्रदेश, भोपाल

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Plot No. 2, Sector-29, Gurgaon

Shw. G. Raj
49. 31/5/2013
28/6



रिहन्द एचवीडीसी स्टेशन, आरएचएसटीपीपी परिसर के अन्दर, पो-रिहन्दनगर, जिला-सोनभद्र(उ.प्र.) 231223, दूरभाष: 5446-242226/242299
Rihand HVDC Station, Office Inside Rh.STPP, P.O. Rihand Nagar, Distt. Sonbhadra (U.P.) Pin: 231223, Tel: 05446-242226/242299

संदर्भ सं० एनआर-1/एचवीडीसी/रिहन्द/

दिनांक :- 26.08. 0

सेवा में,

श्रीमान मंडलीय वनाधिकारी।
रेणूकूट जिला-सोनभद्र
उ०प्र०

विषय: 765 केवी रिहंद-शासन एकपरपथीय पारेषण लाइन के निर्माण के बावत महोदय,

पत्र संख्या एनआर-1/एचवीडीसी/497 दिनांक 19.08.10 के संदर्भ में तथा निर्माणाधीन एकपरपथीय 765 के०वी० रिहंद-विंध्याचल लाइन के विषय में आपको सूचित करना है कि द्विपरपथीय 765 के०वी० लाइन अभी प्रायोगिक स्तर पर ही है अतएव एकपरपथ की जगह द्विपरपथीय 765 के०वी० लाइन बनाना संभव नहीं है। इस पारेषण लाइन की अपरिहार्यता तथा अतिशीघ्र निर्माण की आवश्यकता देखते हुए उपरोक्त लाइनें एकपरपथीय 765 के०वी० के लिये ही स्वीकृति की गयी है।

एकपरपथीय 765 के०वी० पारेषण लाइन के दोनो तरफ 32-32 मीटर वे लीव की आवश्यकता होती है। (नियम की छाया प्रति संलग्न है।)

आपके वन क्षेत्रों से जाने वाली लाइन के कोरीडोर में पड़ने वाले पेड़ों की संख्या की सम्मिलित गणना हेतु वन अधिकारियों/वन सहायकों को निर्देशित करने तथा उपरोक्त कार्य के लिये पावरग्रिड को अनुमति देने का कष्ट करें ताकि देश हित के इस कार्य को जल्द से जल्द पूरा किया जा सके।

आपके सहयोग के लिये पावरग्रिड आपका सदैव आभारी रहेगा।

धन्यवाद।

आपका विश्वासपात्र

(Signature)
अमितान्न बराट

उपमहाप्रबंधक, पावरग्रिड, रिहंद

सहायक प्रबंधक (एचवीडीसी)/DCM (H.V.D.C.)
रिहंद एचवीडीसी स्टेशन/POWER GRID CORPORATION OF INDIA
सोनभद्र (उ.प्र.)/Sonbhadra (U.P.) 231223

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Power Grid Corporation of India Ltd.
Gurgaon-122001 (Haryana)

पंजीकृत कार्यालय - 9, कुतुब इन्स्टीट्यूशनल एरिया, कटवारीया सराय, नई दिल्ली - 110016

Registered Office: B-9, Kutub Institutional Area; Katwaria Sarai, New Delhi-110016

Plot No. 29

आप हमसे हिन्दी में पत्र व्यवहार कर सकते हैं।



भारत सरकार,
पर्यावरण एवं वन मन्त्रालय,
क्षेत्रीय कार्यालय (मध्य क्षेत्र)

पंचम तल, केन्द्रीय भवन,
सैक्टर एच, अलीगंज, लखनऊ-226024
टेलीफैक्स-0522-2326696

पत्र सं० 8बी/यू.पी./04/126/2011/एफ.सी./1108

दिनांक: 08.01.2013

सेवा में,

प्रमुख सचिव(वन),
वन अनुभाग, 6वां तल,
बापु भवन, उत्तर प्रदेश शासन, लखनऊ।

विषय जनपद सोनभद्र के रेनुकूट वन प्रभाग अन्तर्गत जरहा रेंज में पावर ग्रिड कार्पो० आफ् इण्डिया लि० रिहन्दनगर बीजपुर-सोनभद्र द्वारा 765 के०वी० रिहन्द डबल सर्किट विद्युत पारेषण लाईन के निर्माण हेतु 9.90 हे० वनभूमि 30 वर्षों हेतु लीज पर हस्तान्तरण।

सन्दर्भ : मुख्य वन संरक्षक/नोडल अधिकारी, उत्तर प्रदेश का पत्रांक- 947/11सी-911 दिनांक- 11.12.2012

महोदय,

कृपया उपरोक्त विषय पर मुख्य वन संरक्षक/नोडल अधिकारी, उत्तर प्रदेश का पत्रांक- 1549/11सी, दिनांक- 25.01.2012 का आशय ग्रहण करने का कष्ट करें, जिसके द्वारा राज्य सरकार ने विषयांकित प्रस्ताव पर वन संरक्षण के अधिनियम 1980 के तहत भारत सरकार की स्वीकृति मांगी थी।

प्रश्नगत प्रकरण में इस कार्यालय के समसंख्यक पत्र दिनांक- 31.07.2012 एवं 05.10.2012 द्वारा प्रस्ताव में सैद्धान्तिक स्वीकृति एवं शुद्धि पत्र जारी किया गया था जिसकी अनुपालन आख्या मुख्य वन संरक्षक एवं नोडल अधिकारी, उत्तर प्रदेश के उपरोक्त संदर्भित पत्र द्वारा प्रस्तुत की गयी है। राज्य सरकार के प्रस्ताव पर ध्यानपूर्वक विचार करने के उपरान्त मुझे आपको यह सूचित करना है कि केन्द्र सरकार जनपद सोनभद्र के रेनुकूट वन प्रभाग अन्तर्गत जरहा रेंज में पावर ग्रिड कार्पो० आफ् इण्डिया लि० रिहन्दनगर बीजपुर-सोनभद्र द्वारा 765 के०वी० रिहन्द डबल सर्किट विद्युत पारेषण लाईन के निर्माण हेतु 9.90 हे० वनभूमि 30 वर्षों हेतु लीज पर हस्तान्तरण एवं 280 वृक्षों के पातन की विधिवत् स्वीकृति निम्नलिखित शर्तों पर प्रदान करती है:-

1. वन भूमि की वैधानिक स्थिति में कोई परिवर्तन नहीं होगा
2. प्रयोक्ता अभिकरण के व्यय पर वन विभाग द्वारा प्रस्तावित वनभूमि के दुगुने अवनत वन भूमि पर अर्थात् 19.80 हे० पर क्षतिपूर्क वृक्षारोपण एवं पाँच वर्षों तक रखरखाव किया जाएगा।
3. प्रयोक्ता अभिकरण के व्यय पर वन विभाग द्वारा प्रस्तावित पारेषण लाइन के नीचे रिक्त पड़े स्थानों पर छोटे पौधों विशेषकर औषधीय पौधों का यथोचित वृक्षारोपण एवं 5 वर्षों तक रखरखाव किया जायेगा।
4. प्रयोक्ता अभिकरण द्वारा माननीय उच्चतम न्यायालय के रिट पिटीशन (सिविल) 202/1995 के अन्तर्गत आई०ए० संख्या 566 एवं भारत सरकार पत्र संख्या 5-3/2007-एफ०सी० दिनांक 05.02.2009 के तहत में दिये गये आदेशानुसार शुद्ध वर्तमान मूल्य (एन.पी.वी.) की निर्धारित राशि जमा की जायेगी।
5. पर्यावरण एवं वन मंत्रालय द्वारा वन संरक्षण अधिनियम, 1980 के अन्तर्गत जारी हैन्ड बुक के Annexure V में दिये गये मार्गदर्शी नियमों का कड़ाई से पालन किया जायेगा।
6. परियोजना के निर्माण व रख-रखाव के दौरान आस-पास के क्षेत्र की वनस्पतियों एवं जीव-जन्तुओं को किसी प्रकार की क्षति नहीं पहुँचायी जाएगी।
7. प्रत्यावर्तित वन भूमि का उपयोग किसी भी अन्य प्रयोजन के लिए नहीं किया जायेगा
8. प्रस्तावित वनभूमि को अतिरिक्त आस पास की वनभूमि से निर्माण कार्य के दौरान मिट्टी/पत्थर काटने एवं भरने का कार्य नहीं किया जाएगा।

Authorised Signatory

Power Grid Corporation of India Ltd.
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)

9. प्रयोक्ता अभिकरण द्वारा ट्रान्समिशन लाईन के निर्माण के दौरान स्थल पर कार्यरत मजदूरों /स्टाफ को एसोई गैस/किरोसिन तेल की आपूर्ति की जायेगी, जिससे निकटवर्ती वनों को क्षति न हों।
10. प्रयोक्ता अभिकरण द्वारा प्रस्तावित स्थल/वन क्षेत्र के आप पास मजदूरों/स्टाफ के लिए किसी भी प्रकार का कैम्प नहीं लगाया जायेगा।
11. प्रयोक्ता अभिकरण के व्यय पर मक डिस्पोजल कार्ययोजना के अनुसार वन विभाग की देख-रेख में किया जायेगा।
12. प्रयोक्ता अभिकरण के व्यय पर प्रस्तावित वन क्षेत्र का बाउन्ड्री पीलर द्वारा सीमांकन किया जायेगा जिसका अक्षांश एवं देशान्तर भी मानचित्र एवं पीलर पर दर्शाया जायेगा और वन क्षेत्र में लगे प्रत्येक पीलर के आगे एवं पीछे उनकी दिशा भी लिखनी होगी। इसकी सूचना इस कार्यालय को भी दी जायेगी।
13. निर्माण कार्य के अन्तर्गत पातित होने वाले वृक्षों का पातन राज्य के निर्धारित विभाग/प्राधिकरण किया जाएगा और वन पदार्थ की विधिवत् बिक्री से प्राप्त राजस्व ग्रान वन समितियों/ राज्य राजस्व कोष में जमा किया जायेगा।
14. प्रयोक्ता अभिकरण द्वारा आवश्यक न्यूनतम वृक्षों का ही पातन किया जायेगा।
15. प्रस्ताव में निहित किसी भी निर्धारित शर्त का अनुपालन नहीं होने अथवा असंतोषजनक अनुपालन होने की स्थिति में केन्द्र सरकार द्वारा स्वीकृति को निरस्त करने का अधिकार सुरक्षित है।

भवदीया,

(प्राची गंगवार)
उप वन संरक्षक (के०)

प्रतिलिपि सूचनार्थ एवं आवश्यक कार्यवाही हेतु :-

1. अतिरिक्त वन महानिदेशक एफ.सी., पर्यावरण एवं वन मन्त्रालय, पर्यावरण भवन सी.जी.ओ. काम्पलेक्स, लोदी रोड, नयी दिल्ली-110003.
2. नोडल अधिकारी एवं मुख्य वन संरक्षक, वन उपयोग वृत्त, आरण्य भवन, 17 राणा प्रताप मार्ग, उत्तर प्रदेश, लखनऊ।
3. प्रभागीय वनाधिकारी, रेनुकूट वन प्रभाग, सोनभद्र, उत्तर प्रदेश।
4. उप महाप्रबन्धक (एच०वी०डी०सी०), पॉवर ग्रिड कार्पो० आफ इण्डिया लि०, रिहन्दनगर, बीजपुर, सोनभद्र।
5. आदेश पत्रावली।

(प्राची गंगवार)
उप वन संरक्षक (के०)

ATTESTED TRUE COPY

प्रा. प्रा. २
Authorised Signatory
Power Grid Corporation of India Ltd.
Plot No 4, Sector-29, Gurgaon-122001 (HARYANA)

K. G. Goyal & Associates COST ACCOUNTANTS

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289, Mahaveer Nagar-II
Maharani Farms
Durgapura
JAIPUR - 302018
Mobile : 9829373503
rajeshgoyalrajpur@yahoo.co.in

Delhi Office :
4A Pocket 2
Mix Housing
New Kondi, Mayapuri Vihar-III
New Delhi - 110096
goyalrajesh@yahoo.co.in

CERTIFICATE OF CAPITAL COST

765 S/C Satna - Gwalior Ckt 1 Transmission line along with associated bays at Gwalior & Satna Substation and line reactor associated with Vindhyachal-IV & RIHANDH III (1000MW) Generation Project (Common system for both WR & NR)

Anticipated DOCO 01.11.2013

Date of Commercial Operation:

| PARTICULARS | CAPITAL COST | IEDC | IDC | TOTAL |
|--|--------------|-------|---------|----------|
| Expenditure up to 31.03.2013 | 46217.70 | 0.00 | 2301.04 | 48518.74 |
| Projected Expenditure from 01.04.2013 to 31.10.2013 (up to DOCO) | 8841.03 | 15.20 | 851.01 | 9707.24 |
| Projected Expenditure from 01.11.2013 to 31.03.2014 | 2804.14 | 0.00 | 0.00 | 2804.14 |
| Projected Expenditure 2014-15 | 4493.05 | 0.00 | 0.00 | 4493.05 |
| Projected Expenditure 2015-16 | 1270.96 | 0.00 | 0.00 | 1270.96 |
| | 53626.88 | 15.20 | 3152.05 | 66794.13 |
| TOTAL | | | | |

(RS/LAKHS)

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region-II, Vadodara upto 31-03-2013. Projected expenditure is based on details furnished by the management.

For K.G. Goyal & Associates
Cost Accountants

(Rajesh Goyal)
Partner
Membership No.10884



ATTESTED TRUE COPY

Place : Jaipur
Date : 21/09/2013

Authorised Signatory
Power Grid Corporation of India Ltd.
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)

K. G. Goyal & Associates

COST ACCOUNTANTS

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goyaldelhi@yahoo.co.in

Jaipur Office :
 289, Mahaveer Nagar-II
 Maharani Farms
 Durgapura
JAIPUR - 302018
Mobile : 9829373503
rajeshgoyaljaipur@yahoo.co.in

CERTIFICATE OF CAPITAL COST

Project Name: 765 S/C Satna - Gwalior Ckt 1 Transmission Line along with associated bays at Gwalior & Satna Substation and line reactor associated with Vindhyachal -IV & RIHAND# III (1000MW) Generation Project (Common System for both WR & NR)

Date of Commercial Operation: Anticipated DOCO 01.11.2013

| PARTICULARS | Expenditure up to 31.03.2013 | Projected Expenditure from 01.04.2013 to 31.10.2013 (Up to DOCO) | Projected Expenditure from 01.11.2013 to 31.03.2014 | Projected Expenditure 2014-15 | Projected Expenditure 2015-16 | (RS./ LAKHS) |
|--------------------------------|------------------------------|--|---|-------------------------------|-------------------------------|-----------------|
| | | | | | | Total |
| LAND | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| BUILDING ,CIVIL WORKS & COLONY | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| TRANSMISSION LINE | 47344.91 | 7847.33 | 1533.37 | 2307.33 | 559.32 | 59592.26 |
| SUB-STATION | 1172.99 | 1844.62 | 1251.43 | 2152.47 | 700.80 | 7122.31 |
| PLCC | 0.84 | 15.29 | 19.34 | 33.25 | 10.84 | 79.56 |
| | 48518.74 | 9707.24 | 2804.14 | 4493.05 | 1270.96 | 66794.13 |

Initial Spares included in the above-TL

160.64

Initial Spares included in the above-Substation

161.11

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region-II, Vadodara upto 31-03-2013. Projected expenditure is based on details furnished by the management.

Place : Jaipur
 Date : 21/09/2013



For K.G. Goyal & Associates
 Cost Accountants

(Signature)
 (Rajesh Goyal)
 Partner
 Membership No.10884

ATTESTED TRUE COPY

(Signature)
 Authorised Signatory
 Power Grid Corporation of India Ltd.
 Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)



CERTIFICATE OF CAPITAL COST

Project Name :

**RIHAND III- VINDHYACHAL POOLING STATION
765 KV D/C LINE UNDER TRANSMISSION
SYSTEM OF VIDHYACHAL-IV -RIHAND-III**

Date of Commercial Operation:

01-01-2014 Anticipated

(Rs in Lacs)

| SI No. | Particulars | Capital Cost | IEDC | IDC | Total |
|--------|--|------------------|---------------|---------------|------------------|
| 1 | Expenditure up to 31.03.2013 | 5,858.62 | 75.59 | 351.44 | 6,285.65 |
| 2 | Expenditure for the period 01.04.2013 to 30.09.2013 | 2,372.27 | 29.86 | 255.16 | 2,657.29 |
| 3 | Estimated Expenditure for the period 01.10.2013 to 31.12.2013 (DOCO: 01.01.2014) | 3,932.95 | 33.76 | 288.48 | 4,255.19 |
| 4 | Estimated Expenditure 01.01.2014 to 31.03.2014 | 2,605.21 | | | 2,605.21 |
| 5 | Estimated Expenditure 01-04-2014 to 31-03-2015 | 4,500.30 | | | 4,500.30 |
| | Total | 19,269.35 | 139.21 | 895.08 | 20,303.64 |

The expenditure up to 31.03.2013 as referred above has been verified on the basis of the information drawn from the audited statement of Accounts of Power Grid Corporation of India Ltd., NRTS-I, New Delhi..Expenditure from 01.04.2013 to 30.09.2013 has been verified from the books of accounts. Estimated expenditure from 01.10.2013 is on the basis of details furnished by the Management.

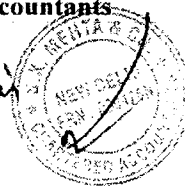
Place : New Delhi

Date : 16-10-2013

For S.K.Mehta & CO.

Chartered Accountants

S.K. Mehta
PARTNER



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S.K. Mehta
Authorised Signatory
Power Grid Corporation of India Ltd.
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)



S. K. MEHTA & CO.
CHARTERED ACCOUNTANTS

504, Kirti Mahal, 19 Rajendra Place,
New Delhi - 110008 (INDIA)
Ph. : 011-25815156 Fax : 011-25813879
E-mail : skmehta@skmehta.co.in
Website : www.skmehta.org

CERTIFICATE OF CAPITAL COST

Project Name :

**RIHAND III- VINDHYACHAL POOLING STATION 765 KV D/C
LINE UNDER TRANSMISSION SYSTEM OF VIDHYACHAL-IV -
RIHAND-III**

Date of Commercial Operation: :

01-01-2014 Anticipated

(Rs in Lacs)

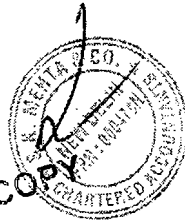
| SL | Particulars | Land (Freehold) | Civil & Building | Substation | T/L | PLCC | Total |
|----|---|--------------------|---------------------|-------------|------------------|-------------|------------------|
| 1 | Expenditure up to 31.03.2013 | | | | 6,285.65 | | 6,285.65 |
| 2 | Expenditure for the period 01.04.2013 to 30.09.2013 | | | | 2,657.29 | | 2,657.29 |
| 3 | Estimated Expenditure for the period 01.10.2013 to 31.12.2013 (DOCO: 01.01.2014) | | | | 4,255.19 | | 4,255.19 |
| 4 | Estimated Expenditure 01.01.2014 to 31.03.2014 | | | | 2,605.21 | | 2,605.21 |
| 5 | Estimated Expenditure 01.04.2014 to 31.03.2015 | | | | 4,500.30 | | 4,500.30 |
| | Total | 0.00 | 0.00 | 0.00 | 20,303.64 | 0.00 | 20,303.64 |
| | Initial Spares included in above | | | | | | 152.28 |

The expenditure up to 31.03.2013 as referred above has been verified on the basis of the information drawn from the audited statement of Accounts of Power Grid Corporation of India Ltd., NRTS-I, New Delhi. Expenditure from 01.04.2013 to 30.09.2013 has been verified from the books of accounts. Estimated expenditure from 01.10.2013 is on the basis of details furnished by the Management.

Place : New Delhi
Date : 16-10-2013

For S.K.Mehta & CO.
Chartered Accountants

(Signature)
PARTNER



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(Signature)
Authorized Signatory
Power Grid Corporation of India Ltd.
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)



S. K. MEHTA & CO.
CHARTERED ACCOUNTANTS

504, Kirti Mahal, 19 Rajendra Place,
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Ph. : 011-25815156 Fax : 011-25813879
E-mail : skmehta@skmehta.co.in
Website : www.skmehta.org

CERTIFICATE OF CAPITAL COST

Project Name :

**SASAN - VINDHYACHAL POOLING STATION 765
KV S/C LINE UNDER TRANSMISSION SYSTEM OF
VIDHYACHAL-IV -RIHAND-III**

Date of Commercial Operation:

01-01-2014 Anticipated

(Rs in Lacs)

| Sl No. | Particulars | Capital Cost | IEDC | IDC | Total |
|--------|--|-----------------|--------------|---------------|-----------------|
| 1 | Expenditure up to 31.03.2013 | 859.30 | 14.12 | 65.67 | 939.09 |
| 2 | Expenditure for the period 01.04.2013 to 30.09.2013 | 165.91 | 4.20 | 35.86 | 205.97 |
| 3 | Estimated Expenditure for the period 01.10.2013 to 31.12.2013 (DOCO: 01.01.2014) | 261.93 | 3.71 | 31.67 | 297.31 |
| 4 | Estimated Expenditure 01.01.2014 to 31.03.2014 | 614.10 | | | 614.10 |
| 5 | Estimated Expenditure 01.04.2014 to 31.03.2015 | | | | 0.00 |
| | Total | 1,901.24 | 22.03 | 133.20 | 2,056.47 |

The expenditure up to 31.03.2013 as referred above has been verified on the basis of the information drawn from the audited statement of Accounts of Power Grid Corporation of India Ltd., NRTS-I, New Delhi. Expenditure from 01.04.2013 to 30.09.2013 has been verified from the books of accounts. Estimated expenditure from 01.10.2013 is on the basis of details furnished by the Management.

Place : New Delhi

Date : 16-10-2013

For S.K.Mehta & CO.
Chartered Accountants

S.K. Mehta
PARTNER



ATTESTED TRUE COPY

S.K. Mehta
Authorised Signatory
Power Grid Corporation of India Ltd.
Plot No. 29, Sector-29, Gurgaon-122001 (HARYANA)

Branch Office : D-55, Sector 29, Gurgaon



S. K. MEHTA & CO.
CHARTERED ACCOUNTANTS

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E-mail : skmehta@skmehta.co.in
Website : www.skmehta.org

CERTIFICATE OF CAPITAL COST

Project Name : **SASAN - VINDHYACHAL POOLING STATION 765 KV S/C
LINE UNDER TRANSMISSION SYSTEM OF
VIDHYACHAL-IV -RIHAND-III**

Date of Commercial Operation: **01-01-2014** Anticipated

(Rs in Lacs)

| SL | Particulars | Land (Freehold) | Civil & Building | Substation | T/L | PLCC | Total |
|----|--|--------------------|---------------------|-------------|-----------------|-------------|-----------------|
| 1 | Expenditure up to 31.03.2013 | | | | 939.09 | | 939.09 |
| 2 | Expenditure for the period 01.04.2013 to 30.09.2013 | | | | 205.97 | | 205.97 |
| 3 | Estimated Expenditure for the period 01.10.2013 to 31.12.2013 (DOCO: 01.01.2014) | | | | 297.31 | | 297.31 |
| 4 | Estimated Expenditure 01.01.2014 to 31.03.2014 | | | | 614.10 | | 614.10 |
| 5 | Estimated Expenditure 01.04.2014 to 31.03.2015 | | | | | | 0.00 |
| | Total | 0.00 | 0.00 | 0.00 | 2,056.47 | 0.00 | 2,056.47 |
| | Initial Spares included in above (Substation) | | | | | | 0.00 |

The expenditure up to 31.03.2013 as referred above has been verified on the basis of the information drawn from the audited statement of Accounts of Power Grid Corporation of India Ltd., NRTS-I, New Delhi. Expenditure from 01.04.2013 to 30.09.2013 has been verified from the books of accounts. Estimated expenditure from 01.10.2013 is on the basis of details furnished by the Management.

Place : New Delhi
Date : 16-10-2013

For S.K.Mehta & CO.
Chartered Accountants



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Authorised Signatory
Power Grid Corporation of India Ltd.
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)

Branch Office : D-55, Sector - 2, Noida (U. P.) - 201 301. Ph. : 0120-4737000 (50 Lines) Fax : 0120-4737047

Summary Sheet

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
 Name of Region: WESTERN REGION
 Name of the Project: Vindhyachal IV TS
 Name of the Transmission Element: 765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-^{Dec}~~Nov~~-2013

(Rs in Lacs)

| Sl.No. | Particulars | Form No. | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014(Pro Rata) |
|--------|-----------------------------|----------|--------------------|-----------|-----------|-----------|-----------|---------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1 | Depreciation | FORM-12 | 0.00 | | | | | 1,311.93 |
| 2 | Interest on Loan | FORM-13A | 0.00 | | | | | 1,303.28 |
| 3 | Return on Equity | FORM-01A | 0.00 | | | | | 1,302.95 |
| 4 | Interest On Working Capital | FORM-13B | 0.00 | | | | | 101.47 |
| 5 | O & M Expenses | | 0.00 | | | | | 246.86 |
| 6 | Total | | 0.00 | | | | | 4,266.49 |

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* Note: Tariff has been calculated as per the Auditor Certificate with anticipated DOCO of 1.11.2013. However the tariff has been claimed from the revised anticipated DOCO of 01.12.2013 in the petition.

[Signature]
Petitioner



ENCL:-7

Calculation Of Return On Equity

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
Name of Region: **WESTERN REGION**
Name of the Project: **Vindhyaachal IV TS**
Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior (Anticipated : DOCO : 01 ~~NOV~~ ^{DEC} 2013)**

| Particulars | (Rs in Lacs) | | | | | |
|-----------------------------|--------------------|-----------|-----------|-----------|-----------|-----------|
| | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Equity as DOCO | | | | | | 17,467.79 |
| Notional Equity for Add Cap | | | | | | 841.24 |
| Total Equity | | | | | | 18,309.03 |
| Return on Equity @ 17.481% | | | | | | 1,302.95 |

[Signature]
Petitioner



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Details of Transmission Lines And Substations

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
 Name of Region: WESTERN REGION
 Name of the Project: Vindhyachal IV TS
 Name of the Transmission Element: 765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior (Anticipated :DOCO :01-~~DEC~~2013)

| Transmission Lines | | | | | | | | | | | |
|--------------------|---|--|------------------|---|------------------|-------------------|------------------------------|---------------------------------|------------------------------|---------------------------------|---------------------|
| Sl.No. | Name of Line | Type of Line AC/HVDC | S/C or D/C | No. of Sub-Conductors | Voltage level kV | Line Length (Km.) | Date of Commercial operation | Covered in the present petition | | | |
| | | | | | | | | Yes/No | If No, petition No. | | |
| 1 | Satna Gwalior Ckt I(S/C Portion) | AC | S/C | 4 | 765 | 294.472 | 01- DEC 2013 | Yes | | | |
| 2 | Satna Gwalior Ckt I(S/C Portion on D/C Tower) | AC | S/C | 4 | 765 | 42.18 | 01- DEC 2013 | Yes | | | |
| Substations | | | | | | | | | | | |
| Sl.No. | Name of Sub-Station | Type of Substation Conventional /GIS/ HVDC Terminal/ HVDC Back to Back | Voltage level kV | No. of Transformers / Reactors/ SVC etc (with Capacity) | No. of Bays | | | | Date of Commercial operation | Covered in the present petition | |
| | | | | | 765 KV | 400 KV | 220 KV | 132 KV & below | | Yes/No | If No, petition No. |
| 1 | Satna | Conventional | 765/400 | 1 X 240 MVar Line Reactor(Switchable) | | | | | | | |
| | Gwalior I Bay | | 765 | | 1 | | | | 01- DEC 2013 | Yes | |
| | Line Reactor(Switchable) for Gwalior I Bay | | 765 | | 1 | | | | 01- DEC 2013 | Yes | |
| 3 | Gwalior S/S | Conventional | 765/400 | 1 X 240 MVar Line Reactor(Switchable) | | | | | | | |
| | Satna I Bay | | 765 | | 1 | | | | 01- DEC 2013 | Yes | |
| | Line Reactor(Switchable) Bay for Satna I | | 765 | | 1 | | | | 01- DEC 2013 | Yes | |
| Total | | | | | 4 | | | | | | |

- 19 -

Anticipated

[Signature]
Petitioner

Normative Parameters considered For tariff calculations

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **WESTERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-~~NOV~~2013**

| Particulars | Unit | Year Ending March | | | | | |
|---|----------|--------------------|-----------|-----------|-----------|-----------|-----------|
| | | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| Base Rate of Return on Equity | % | | | | | | 17.481 |
| Tax Rate | % | | | | | | 11.33 |
| Target Availability | % | | | | | | 98.00 |
| Normative O&M per Km. | Rs. lacs | Given Below | | | | | |
| Normative O&M per bay | Rs. lacs | Given Below | | | | | |
| Spares for WC as % of O&M | % | | | | | | 15.00 |
| Receivables in Months for WC | months | | | | | | 2.00 |
| Prime lending Rate of SBI as on 01-APR-2009 | % | | | | | | 13.20 |
| Norms for O&M expenditure for Transmission System | | | | | | | |
| | | 2009-10 | 2010-11 | 2011-12 | 2012-13 | 2013-14 | |
| Norms for sub-station (Rs Lakh per bay) | | | | | | | |
| 765 KV | | 73.36 | 77.56 | 81.99 | 86.68 | 91.64 | |
| 400 KV | | 52.40 | 55.40 | 58.57 | 61.92 | 65.46 | |
| 220 KV | | 36.68 | 38.78 | 41.00 | 43.34 | 45.82 | |
| 132 KV and below | | 26.20 | 27.70 | 29.28 | 30.96 | 32.73 | |
| Norms for AC and HVDC Lines (Rs Lakhs per km) | | | | | | | |
| Single Circuit (Bundled conductor with four or more sub-conductors) | | 0.537 | 0.568 | 0.600 | 0.635 | 0.671 | |
| Single Circuit (Twin & Triple Conductor) | | 0.358 | 0.378 | 0.400 | 0.423 | 0.447 | |
| Single Circuit (Single Conductor) | | 0.179 | 0.189 | 0.200 | 0.212 | 0.224 | |
| Double Circuit (Bundled conductor with four or more sub-conductors) | | 0.940 | 0.994 | 1.051 | 1.111 | 1.174 | |
| Double Circuit (Twin & Triple Conductor) | | 0.627 | 0.663 | 0.701 | 0.741 | 0.783 | |
| Double Circuit (Single Conductor) | | 0.269 | 0.284 | 0.301 | 0.318 | 0.336 | |
| Norm for HVDC Stations | | | | | | | |
| HVDC Back-to-back stations (Rs lakh per 500 MW) | | 443.00 | 468.00 | 495.00 | 523.00 | 553.00 | |
| Rihand-Dadri HVDC bipole scheme (Rs Lakh) | | 1450.00 | 1533.00 | 1621.00 | 1713.00 | 1811.00 | |
| Talcher-Kolar HVDC bipole scheme (Rs Lakh) | | 1699.00 | 1796.00 | 1899.00 | 2008.00 | 2122.00 | |

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[Signature]
Petitioner

Abstract of Capital Cost Estimates and Schedule of Commissioning for the New projects

Name of the Transmission Licensee : POWER GRID CORPORATION OF INDIA
Name of Region: WESTERN
Name of the Project : TRANSMISSION SYSTEM OF VINDHYACHAL -IV (1000MW) & RIHAND - III (1000MW) GENERATION PROJECTS
 765kV S/C Satna- Gwalior Transmission line ckt#1 associated with VSTPP 4 Generation Project & Rihand-III Project. {Common System for both WR & NR}

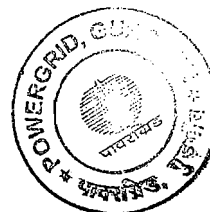
**Name of Element:
Capital Cost Estimates**

Rs in Crs.

| | | |
|---|---|--------------------------|
| Board of Director/ Agency approving the Capital cost estimates: | Board of Directors of POWERGRID | |
| Date of approval of the Capital cost estimates: | Memo No. C/CP/Vin-IV & Rih-III dated 17.03.2010 | |
| | Present Day Cost | Completed Cost |
| Price level of approved estimates | As of End 3rd Qtr. Of the year 2009 | As on Scheduled COD (FR) |
| Foreign Exchange rate considered for the Capital cost estimates | | |
| Capital Cost excluding IDC & FC | | |
| Foreign Component, if any (In Million US \$ or the relevant Currency) | 0 | 0.00 |
| Domestic Component (Rs. Cr.) | 817.10 | 636.27 |
| Capital cost excluding IDC & FC (Rs. Cr) | 817.10 | 636.27 |
| IDC & FC | | |
| Foreign Component, if any (In Million US \$ or the relevant Currency) | 0 | 0.00 |
| Domestic Component (Rs. Cr.) | 57.14 | 31.52 |
| Total IDC & FC (Rs.Cr.) | 57.14 | 31.52 |
| Rate of taxes & duties considered | | |
| Capital cost Including IDC & FC | | |
| Foreign Component, if any (In Million US \$ or the relevant Currency) | 0.00 | 0.00 |
| Domestic Component (Rs. Cr.) | 874.24 | 667.79 |
| Total Capital cost Including IDC & FC (Rs. Cr) | 874.24 | 667.79 |
| Schedule of Commissioning | | |
| (Scheduled DOCO elementwise) | 01.12.2012 | 01.12.2013 (ANT.DOCC) |

Note:

1. Copy of approval letter should be enclosed.
2. Details of Capital cost are to be furnished as per FORM-5B or 5C as applicable.
3. Details of IDC & Financing Charges are to be furnished as per FORM-16.



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| | | | | | Form-5B | |
|-------------------------------------|---|--|------------------------|-------------------------|-----------------|---|
| Name of the Transmission Licensee : | | POWER GRID CORPORATION OF INDIA | | | | |
| Name of Region: | | WESTERN REGION-II | | | | |
| Name of the Project : | | TRANSMISSION SYSTEM OF VINDHYACHAL -IV (1000MW) & RIHAND - III (1000MW) GENERATION PROJECTS | | | | |
| Name of the Element: | | 765kV S/C Satna- Gwalior Ckt#1 Transmission Line associated with VSTPP 4 Generation Project & Rihand-III Project. {Common System for both WR & NR} | | | | |
| Sl.No. | Break Down | As per Original Estimate | As on COD | Liabilities / Provision | Variation | Reasons for Variation |
| | | (FR) (3rd Qtr.2009) | (ANT. DOCO:01/11/2013) | | | |
| 1 | 2 | 3 | 4 | 5 | 6=(4+5-3) | 7 |
| A | TRANSMISSION LINE | | | | | |
| 1.0 | Preliminary works | | | | | |
| 1.1 | Design & Engineering | | | | | |
| 1.2 | Preliminary investigation, Right of way, forest clearance, PTCC, general civil works, compensation etc. | 2117.41 | 2400.08 | 730.87 | 1013.54 | 1. Amount towards Crop Compensation got increased as per actual compensation paid and estimated based on assessment by Revenue Authorities |
| 1.3 | Total Preliminary works | 2117.41 | 2400.08 | 730.87 | 1013.54 | |
| 2.0 | Transmission Lines material | | | | | |
| 2.1 | Towers Steel | 27979.79 | 20703.11 | 2337.44 | -4939.24 | The line length has decreased from the estimated quantity of 390 Kms. (360 Kms. S/C + 30 Kms. D/C) to 336.652 Kms. (294.472 Kms. S/C + 42.186 Kms. D/C) due to optimization of route alignment, minimum avoidance of forest stretches, avoidance of Major River Crossing (Sindh and Betwa) (As per check survey and final route alignment). |
| 2.2 | Conductor | 17209.44 | 16103.92 | 110.89 | -994.63 | Due to reduction in line length, the corresponding conductor cost has also reduced. |
| 2.3 | Earth Wire | 360.24 | 266.55 | 30.09 | -63.59 | Due to reduction in line length, the corresponding earthwire cost has also reduced. |
| 2.4 | Insulators | 2969.35 | 2721.60 | 55.90 | -191.85 | Due to reduction in line length and corresponding tower quantities, the corresponding insulators cost has also reduced. |
| 2.5 | Hardware Fittings | 1945.80 | 1439.76 | 162.55 | -343.49 | Due to reduction in line length and corresponding tower quantities, the corresponding hardware fittings cost has also reduced. |
| 2.6 | Conductor & Earthwire accessories | 702.90 | 520.10 | 58.72 | -124.08 | Due to reduction in line length and corresponding tower quantities, the corresponding accessories cost has also reduced. |
| 2.7 | Spares | | | | 0.00 | |
| 2.8 | Erection, Stringing & Civil works including foundation | 10935.49 | 8091.51 | 913.55 | -1930.43 | Quantities pertaining to various erection activities got decreased due to actual Soil Strata encountered during execution which resulted into decrease of foundation, erection quantities resulted into decrease in completion cost. |
| 2.9 | Total Transmission Lines material | 62103.01 | 49846.55 | 3669.15 | -8587.31 | |
| 3.0 | Taxes and Duties | | | | | |
| 3.1 | Custom Duty | 0.00 | 0.00 | 0.00 | 0.00 | |

Rs. in Lakhs

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2014

10/11/2013

| | | | | | | |
|-------------|--|-----------------|-----------------|----------------|------------------|----------------------------------|
| | Total Taxes & Duties | 0.00 | 0.00 | 0.00 | 0.00 | |
| | Total -Transmission lines | 64220.42 | 52246.63 | 4400.02 | -7573.77 | |
| | B. SUBSTATIONS | | | | | |
| 4.0 | Preliminary works & land | | | | | |
| 4.1 | Design & Engineering | | | | 0.00 | |
| 4.2 | Land | | | | 0.00 | |
| 4.3 | Site preparation | | | | 0.00 | |
| | Total Preliminary works & land | 0.00 | 0.00 | 0.00 | 0.00 | |
| 5.0 | Civil Works | | | | | |
| 5.1 | Control Room & Office Building including HVAC | 30 | | | -30.00 | As per site condition |
| 5.2 | Township & Colony | | | | 0.00 | |
| 5.3 | Roads and Drainage | | | | 0.00 | |
| 5.4 | Foundation for structures | | | | 0.00 | |
| 5.5 | Misc. civil works | | | | 0.00 | |
| | Total Civil Works | 30.00 | 0.00 | 0.00 | -30.00 | |
| 6.0 | Substation Equipments | | | | | |
| 6.1 | Switchgear (CT, PT, Circuit Breaker, Isolator etc) | 2435.48 | 1061.40 | 1181.72 | -192.36 | variation in FR & actual cost |
| 6.2 | Transformers | 0.00 | 0.00 | 0.00 | 0.00 | |
| 6.3 | Compensating Equipment(Reactor, SVCs etc) | 6506.44 | 1137.31 | 2171.92 | -3197.22 | variation in FR & actual cost |
| 6.4 | Control , Relay & Protection Panel | 250.28 | 89.72 | 99.10 | -61.46 | variation in FR & actual cost |
| 6.5 | PLCC | 124.15 | 14.72 | 63.42 | -46.01 | variation in FR & actual cost |
| 6.6 | HVDC package | 0.00 | 0.00 | 0.00 | 0.00 | |
| 6.7 | Bus Bars/ conductors/Insulators | 344.61 | 123.54 | 136.45 | -84.62 | variation in FR & actual cost |
| 6.8 | outdoor lighting | 17.36 | 6.63 | 7.32 | -3.41 | variation in FR & actual cost |
| 6.9 | Emergency DG set | 0.00 | 0.00 | 0.00 | 0.00 | |
| 6.10 | Grounding System | 0.00 | 0.00 | 0.00 | 0.00 | Included in bus bar / conductors |
| 6.11 | Structure for Switch yard | 204.67 | 81.43 | 89.94 | -33.30 | variation in FR & actual cost |
| 6.12 | Auxillary System | 388.80 | 147.44 | 162.85 | -78.51 | variation in FR & actual cost |
| | Total Substation Equipments | 10271.80 | 2662.18 | 3912.72 | -3696.89 | As per actual |
| 7.0 | Spares (incl.in eqpt. cost) | 0.00 | | 0.00 | 0.00 | |
| 8.0 | Taxes and Duties | | | | | |
| 8.1 | Custom Duty | 1165.96 | 149.91 | 255.40 | -760.64 | |
| 8.2 | Other Taxes & Duties | | | | 0.00 | |
| 8.3 | Total Taxes & Duties | 1165.96 | 149.91 | 255.40 | -760.64 | |
| | Total (Sub-station) | 11467.75 | 2812.10 | 4168.12 | -4487.54 | As per actual |
| 9.0 | Construction and pre-commissioning expenses | | | | | |
| 9.1 | Site supervision & site admn.etc. (Payable to SEBs) | 0.00 | 0.00 | 0.00 | 0.00 | |
| 9.2 | Tools and Plants | 0.00 | 0.00 | 0.00 | 0.00 | |
| 9.3 | construction Insurance | 0.00 | 0.00 | 0.00 | 0.00 | |
| | Total Construction and pre commissioning expenses | 0.00 | 0.00 | 0.00 | 0.00 | |
| 10.0 | Overheads | | | | | |
| 10.1 | Establishment | 5723.28 | 15.20 | 0.00 | -5708.08 | |
| 10.2 | Audit & Accounts | 0.00 | 0.00 | 0.00 | 0.00 | |
| 10.3 | Contingency | 298.60 | 0.00 | 0.00 | -298.60 | |
| | Total Overheads | 6021.89 | 15.20 | 0.00 | -6006.69 | As per actual |
| 11.0 | Project cost without IDC, FC, FERV & Hedging cost | 81710.06 | 55073.93 | 8568.14 | -18068.00 | As per actual |
| 12.0 | Total Cost (Plant & Equipment) | 0.00 | 0.00 | 0.00 | 0.00 | |
| 12.1 | Interest During Construction (IDC) | 5713.95 | 3152.06 | 0.00 | -2561.90 | |
| 12.2 | Financing Charges (FC) | 0.00 | 0.00 | 0.00 | 0.00 | |
| 12.3 | Foreign Exchange Rate Variation (FERV) | 0.00 | 0.00 | 0.00 | 0.00 | |
| 12.4 | Hedging Cost | 0.00 | 0.00 | 0.00 | 0.00 | |
| 13.0 | Project cost including IDC, FC, FERV & Hedging cost | 87424.01 | 58225.98 | 8568.14 | -20629.89 | As per actual |

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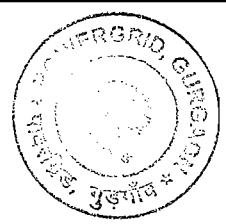


2017

| | | | | | | | Form-5C | | | | |
|--|--|---|-----------------------|---------------|-----------------------|----------------------------|------------------------------------|--|---|--------|--|
| Name of the Transmission Licensee : | | POWER GRID CORPORATION OF INDIA | | | | | | | | | |
| Name of Region: | | WESTERN | | | | | | | | | |
| Name of the Project : | | Vindhyachal -IV & RIHAND# III | | | | | | | | | |
| Name of the Element: | | 765KV S/C Satna- Gwalior Transmission line ckt#1 associated with VSTPP 4 Generation Project & Rihand-III Project. | | | | | | | | | |
| Name/No. of Construction service package | Scope of works (in line with head of cost break-ups as applicable) | Whether awarded through ICB/DCB/Departmentally/Deposit Work etc & No. of bids received. | No. of bids received. | Date of Award | Date of start of work | Date of completion of work | Value of Award in (Rs./ Euro/ \$) | Firm or with Escalation in prices. | Actual expenditure till the completion or is earlier. (Rs. Lakhs) | | |
| 1 | | | | | | | | | | | |
| 15507-L095A-3/G5/NOA-I/3551 & II/3552 dt. 05.01.2011 | Supply and Erection package | Domestic | 7.00 | 05.01.2011 | 05.01.2011 | 05.03.2013 | Supply - Rs.1032543486/- | Escalation | 423.43 | | |
| 2 | Tower Pkg. C-15508-L095A-3/G5/NOA-I/3553 & II/3554 dt. 05.01.2011 | Supply and Erection package | Domestic | 6.00 | 05.01.2011 | 05.01.2011 | 05.03.2013 | Supply - Rs.1497479799/- | Escalation | 423.43 | |
| 3 | C-15507-L075-3/G5/NOA/3642 dt. 09/03/11 | Supply and Erection package | Domestic | 4.00 | 09.03.2011 | 09.03.2011 | 09.12.2012 | Supply - Rs.1528034500/- Erection - Rs.790669562/- F&I - Rs.23662000/- | Escalation | 214.32 | |
| 4 | CS/120-WR2/INS-710/3/ G5/ NOA-I & II/ 3696 & 3697 Dtd. 24.03.2011 | Supply and Erection package | Domestic | 5.00 | 24.03.2011 | 24.03.2011 | 24.12.2012 | Supply - Rs.357747836/- F&I - Rs. 48752760/- | FIRM | 66.51 | |
| 5 | CC-CS/120-WR2/SS-1219/3/G5/R/NOA-I/3869 & NOA-II/3870 Dtd. 20.09.2011 | Supply and Erection package | Domestic | 5.00 | 20.09.2011 | 20.09.2011 | 24.12.2012 | Supply - Rs.686534085.8/- F&I - Rs. 225900935/- | FIRM | 66.51 | |
| 6 | CC-CS/244-WR2/CB-1356/3 /G7/NOA/4046 Dtd. 27.12.2011 | Supply and Erection package | Domestic | 3.00 | 27.12.2011 | 27.12.2011 | 27.08.2013 | Supply - Rs.253144633.29/- F&I - Rs. 6181111.08/- | FIRM | 66.51 | |
| 7 | G5/NOA-I/4106, NOA-II/4107, NOA-III/4108 & NOA-IV/4109 Dtd. 13.02.2012 | Supply and Erection package | Domestic | 0:00:00 | 13.02.2012 | 13.02.2012 | 13.03.2014 | Supply - Rs.880016163.25/- F&I - Rs. 245275539.5/- | FIRM | 66.51 | |
| 1. The scope of work in any package should be indicated in conformity of cost break-up in form-5B to the extent possible. | | | | | | | | | | | |
| Break-up of Construction/Supply/Service packages | | | | | | | | | | | |
| 2. If there is any package, which need to be shown in Indian Rupee and foreign currency(ies), the same should be shown separately alongwith the currency, the exchange rate and the date e.g. Rs.80 Cr+US\$50m=Rs.320Cr at US\$=Rs48 as on say 01.04.09. | | | | | | | | | | | |

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Details of elementwise cost

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
Name of Region: NORTHERN REGION
Name of the Project: Vindhyachal IV TS
Name of the Transmission Element: RIHAND-III VINDHYACHAL-IV
Date of Commercial Operation of the Transmission element: Anticipated . 01-01-2014

(Rs in Lakhs)

Transmission Lines

| S.NO. | Name of line | Apportioned approved Cost | Completed Cost | Covered in the present petition | |
|-------|--|---------------------------|------------------|---------------------------------|---------------------|
| | | | | Yes/No | If No, petition No. |
| 1 | 400 kV D/C Quad Bassi Jaipur(RVPL)(Ant. DOCO 01.07.2013) | 14841.46 | 17585.46 | NO | 183/TT/2013 |
| 2 | 63 MVAR Bus Reactor at Satna | 2063.51 | 679.48 | NO | 113/TT/2013 |
| 3 | Vindhyachal- Vindhyachal Pooling Station(Bypassing Vindhyachal Pooling station) TL | 12439.72 | 10293.26 | No | 86/TT/2012 |
| 4 | Sasan Vindhyachal Pooling TL | 1029.03 | 1081.68 | No | 86/TT/2012 |
| 5 | 765kV S/C Satna-Gwalior ckt-I at Satna | 87424.00 | 66794.13 | Yes | |
| 6 | 765kV D/C Rihand-III Vindhyachal Pooling station TL | 26002.27 | 20303.64 | Yes | |
| 7 | 765kV S/C Sasan-Vindhyachal Pooling station TL | 2062.38 | 2056.57 | Yes | |
| 8 | Remaining part of the transmission system | 321436.63 | — | | |
| | Total | 467299.00 | 118794.22 | | |
| | Grand Total | 467299.00 | 118794.22 | | |

[Signature]
Petitioner

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Financial package upto COD

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
Name of Region: WESTERN REGION
Name of the Project: Vindhyaal IV TS
Name of the Transmission Element: 765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-NOV-2013
Project Cost as on COD/31.03.2009: 58225.98 (Rs. in Lakhs)
Date of Commercial Operation of the Transmission element: 01-~~NOV~~^{DEC}-2013

(Rs in Lacs)

| Transmission Lines | | | | Financial Package as apporioned/ Approved | | Financial Package as on COD | | As Admitted on COD | |
|---|--|--|--|---|------------------|-----------------------------|-----------------|---------------------|--|
| | | | | Currency and Amount | | Currency and Amount | | Currency and Amount | |
| Loans | | | | | | | | | |
| Loans - Domestic | | | | INR | 61196.80 | INR | 30358.19 | | |
| Loans - Foreign | | | | | | INR | 10400.00 | | |
| Total Loans | | | | | 61196.80 | | 40758.19 | | |
| Equity | | | | | | | | | |
| Foreign | | | | | | | | | |
| Domestic | | | | INR | 26227.20 | INR | 17467.79 | | |
| Notional | | | | | | | 0.00 | | |
| Total Equity | | | | | 26227.20 | | 17467.79 | | |
| Debt Equity Ratio | | | | | 70.00:30.00 | | 70.00:30.00 | | |
| Total Cost | | | | | 87424.00 | | 58225.98 | | |
| | | | | Debt | Equity | Total | | | |
| Add Cap For 2013-2014 | | | | | | 2804.14 | | | |
| Add Cap For 2014-2015 | | | | | | 4493.05 | | | |
| Add Cap For 2015-2016 | | | | | | 1270.96 | | | |
| Add Cap For 2013-2014 | | | | Actual | Normative | | | | |
| Debt | | | | | 1962.90 | | | | |
| Equity | | | | | 841.24 | | | | |
| Total | | | | | 2804.14 | | | | |
| Add Cap For 2014-2015 | | | | Actual | Normative | | | | |
| Debt | | | | | 3145.14 | | | | |
| Equity | | | | | 1347.92 | | | | |
| Total | | | | | 4493.05 | | | | |
| Add Cap For 2015-2016 | | | | Actual | Normative | | | | |
| Debt | | | | | 889.67 | | | | |
| Equity | | | | | 381.29 | | | | |
| Total | | | | | 1270.96 | | | | |
| Total Capital Cost with ADDCAP upto 01.04.2006 | | | | | | 66794.13 | | | |

[Signature]
Petitioner

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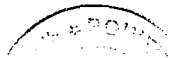
Statement of Additional Capitalisation after COD

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **WESTERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-NOV-2013**
 COD: **01-NOV-2013**

(Rs in Lacs)

| Sl.No. | Year | Work/Equipment proposed to be added after COD upto cut off date/ beyond cut off date | Amount capitalised and proposed to be capitalised | Justification as per propose | Regulation under which covered | Admitted Cost |
|--------|--------------|--|---|------------------------------|--------------------------------|---------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | 2013-2014 | TR LINE | 1533.37 | Balance & Retention Payments | 9(i) | |
| | | SUB STATION | 1251.43 | Balance & Retention Payments | 9(i) | |
| | | PLCC | 19.34 | Balance & Retention Payments | 9(i) | |
| | Total | | 2804.14 | | | |
| 2. | 2014-2015 | TR LINE | 2307.33 | Balance & Retention Payments | 9(i) | |
| | | SUB STATION | 2152.47 | Balance & Retention Payments | 9(i) | |
| | | PLCC | 33.25 | Balance & Retention Payments | 9(i) | |
| | Total | | 4493.05 | | | |
| 3. | 2015-2016 | TR LINE | 559.32 | Balance & Retention Payments | 9(i) | |
| | | SUB STATION | 700.80 | Balance & Retention Payments | 9(i) | |
| | | PLCC | 10.84 | Balance & Retention Payments | 9(i) | |
| | Total | | 1270.96 | | | |


Petitioner



Statement of Capital Cost

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **WESTERN REGION**
 Name of the Project: **Vindhychal IV TS**
 Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-~~DEC~~2013**

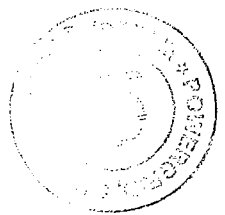
Statement of Capital Cost

(To be given for relevant dates and year wise)

(Rs. in Crores)

| | | 01-APR-2009- 31-Mar-2010 | 01-APR-2010- 31-Mar-2011 | 01-APR-2011- 31-Mar-2012 | 01-APR-2012- 31-Mar-2013 | 01-NOV-2013- 31-Mar-2014 |
|---|---|-----------------------------|-----------------------------|-----------------------------|-----------------------------|-----------------------------|
| A | a) Opening Gross Block Amount as per books | | | | | 582.26 |
| | b) Amount of capital liabilities in A(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above | | | | | |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a | | | | | |
| B | a) Addition in Gross Block Amount during the period | | | | | 28.04 |
| | b) Amount of capital liabilities in B(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above | | | | | |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a | | | | | |
| C | a) Closing Gross Block Amount as per books | | | | | 610.3 |
| | b) Amount of capital liabilities in C(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above | | | | | |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a | | | | | |

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[Signature]
Petitioner

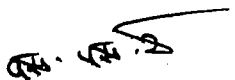
Financing of Additional Capitalisation

Name of the Transmission Licensee:
Name of Region:
Name of the Project:
Name of the Transmission Element:

POWERGRID CORPORATION OF INDIA LTD.
WESTERN REGION
Vindhyachal IV TS
765 kV S/C Satna Gwalior Ckt-I T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-^{DEC}NOV-2013)

(Rs in Lacs)

| Financial Year (Starting from COD) | Projected/Actual | | | | | Admitted | | | | |
|--|----------------------------|-------|-------|-------|--------------|----------|-------|-------|-------|---------------|
| | From COD to31- Mar-2014 | Year2 | Year3 | Year4 | Year5& So on | Year1 | Year2 | Year3 | Year4 | Year5 & so on |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| Amount capitalised in Work/Equipment | 2804.14 | | | | | | | | | |
| Financing Details | | | | | | | | | | |
| Loan-1 | | | | | | | | | | |
| Loan-2 | | | | | | | | | | |
| Loan-3 and so on | | | | | | | | | | |
| Total Loan | 1962.90 | | | | | | | | | |
| Equity | 841.24 | | | | | | | | | |
| Internal Resources | | | | | | | | | | |
| Others | | | | | | | | | | |
| Total | 2804.14 | | | | | | | | | |


Petitioner



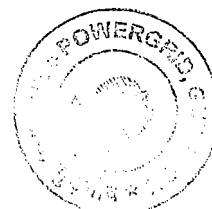
Calculation of Depreciation Rate

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **WESTERN REGION**
 Name of the Project: **Vindhyaachal IV TS**
 Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-NOV-2013**

(Rs in Lacs)

| Sl.No. | Name of the Assets | Gross Block as on 31.03.2013 or as on COD, whichever is later | Addcap during the year | Gross Block as on 31.03.2014 or as on COD, whichever is later | Depreciation Rates as per CERC's Depreciation Rate Schedule | Depreciation Amount up to 31.03.2014 |
|--|--------------------|---|------------------------|---|---|--------------------------------------|
| | 1 | 2 | 3 | 4 | 5 | 6=Col4 X Col5 |
| 2013-2014 | | | | | | |
| 1 | FREEHOLD LAND | 0.00 | 0.00 | 0.00 | 0.00% | 0.00 |
| 2 | BUILDING | 0.00 | 0.00 | 0.00 | 3.34% | 0.00 |
| 3 | TR LINE | 55192.24 | 1533.37 | 56725.61 | 5.28% | 1231.10 |
| 4 | SUB STATION | 3017.61 | 1251.43 | 4269.04 | 5.28% | 80.15 |
| 5 | PLCC | 16.13 | 19.34 | 35.47 | 6.33% | 0.68 |
| 6 | LEASEHOLD LAND | 0.00 | 0.00 | 0.00 | 3.34% | 0.00 |
| | Total | 58225.98 | 2804.14 | 61030.12 | | 1311.93 |
| Weighted Average Rate of Depreciation (%) | | | | | | 2.20 |
| Elapsed Life | | | | | | 0 |


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Statement of Depreciation

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **WESTERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-~~01~~^{DEC}-2013**

(Rs in Lacs)

| Financial Year | Upto 2000-2001 | 2001-2002 | 2002-2003 | 2003-2004 | 2004-2005 | 2005-2006 | 2006-2007 | 2007-2008 | 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|----------------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
| Depreciation on Capital Cost | | | | | | | | | | | | | | 1,281.04 |
| Depreciation on Additional Capitalisation | | | | | | | | | | | | | | |
| Amount of Additional Capitalisation | | | | | | | | | | | | | | 2,804.14 |
| Depreciation Amount | | | | | | | | | | | | | | 30.89 |
| Details of FERV | | | | | | | | | | | | | | |
| Amount of FERV on which depreciation charged | | | | | | | | | | | | | | |
| Depreciation Amount | | | | | | | | | | | | | | |
| Depreciation Recovered during the year | | | | | | | | | | | | | | 1,311.93 |
| Advance against Depreciation recovered during the year | | | | | | | | | | | | | | |
| Depreciation and Advance against Depreciation recovered during the year | | | | | | | | | | | | | | 1,311.93 |
| Cumulative Depreciation And Advance against Depreciation recovered upto the year | | | | | | | | | | | | | | 1,311.93 |

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[Signature]
Petitioner



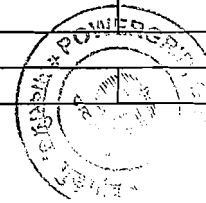
Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **WESTERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-~~NOV~~ 2013**

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|-----------------------|-----------|-----------|-----------|-----------|-----------|
| BONDS XXXII | | | | | | |
| Gross Loan Opening | | | | | | 155.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 155.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | 12.92 |
| Net Loan Closing | | | | | | 142.08 |
| Average Net Loan | | | | | | 148.54 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 8.84% |
| Interest on Loan | | | | | | 13.13 |
| BOND-XXXIV | | | | | | |
| Gross Loan Opening | | | | | | 2300.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 2300.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 2300.00 |
| Average Net Loan | | | | | | 2300.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 8.84% |
| Interest on Loan | | | | | | 203.32 |
| BOND XXXVI | | | | | | |
| Gross Loan Opening | | | | | | 490.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 490.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 490.00 |
| Average Net Loan | | | | | | 490.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.35% |
| Interest on Loan | | | | | | 45.82 |
| BOND XXXVII | | | | | | |
| Gross Loan Opening | | | | | | 3700.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 3700.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 3700.00 |
| Average Net Loan | | | | | | 3700.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.25% |
| Interest on Loan | | | | | | 342.25 |
| BOND XXXVIII | | | | | | |
| Gross Loan Opening | | | | | | 430.00 |

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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **WESTERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-NOV-2013**

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|-----------------------|-----------|-----------|-----------|-----------|-----------|
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 430.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 430.00 |
| Average Net Loan | | | | | | 430.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.25% |
| Interest on Loan | | | | | | 39.78 |
| BOND XXXIX | | | | | | |
| Gross Loan Opening | | | | | | 3650.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 3650.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 3650.00 |
| Average Net Loan | | | | | | 3650.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.4% |
| Interest on Loan | | | | | | 343.10 |
| SBI (21.03.2012) | | | | | | |
| Gross Loan Opening | | | | | | 2500.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 2500.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 2500.00 |
| Average Net Loan | | | | | | 2500.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 10.05% |
| Interest on Loan | | | | | | 251.25 |
| BOND XL | | | | | | |
| Gross Loan Opening | | | | | | 5000.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 5000.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 5000.00 |
| Average Net Loan | | | | | | 5000.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.3% |
| Interest on Loan | | | | | | 465.00 |
| BOND - XLI | | | | | | |
| Gross Loan Opening | | | | | | 2700.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 2700.00 |

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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
Name of Region: **WESTERN REGION**
Name of the Project: **Vindhyachal IV TS**
Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-NOV-2013**

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|-----------------------|-----------|-----------|-----------|-----------|-----------|
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 2700.00 |
| Average Net Loan | | | | | | 2700.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 8.85% |
| Interest on Loan | | | | | | 238.95 |
| BOND - XLII | | | | | | |
| Gross Loan Opening | | | | | | 2640.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 2640.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 2640.00 |
| Average Net Loan | | | | | | 2640.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 8.8% |
| Interest on Loan | | | | | | 232.32 |
| IFC (IFC - A LOAN) (31419-00) | | | | | | |
| Gross Loan Opening | | | | | | 1100.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 1100.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 1100.00 |
| Average Net Loan | | | | | | 1100.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.285% |
| Interest on Loan | | | | | | 36.13 |
| IFC (IFC - B LOAN) (31419-01) | | | | | | |
| Gross Loan Opening | | | | | | 3500.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 3500.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 3500.00 |
| Average Net Loan | | | | | | 3500.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 2.435% |
| Interest on Loan | | | | | | 85.23 |
| IFC (ICFF LOAN) (31419-02) | | | | | | |
| Gross Loan Opening | | | | | | 1600.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 1600.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 1600.00 |

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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **WESTERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-NOV-2013**

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|-----------------------|-----------|-----------|-----------|-----------|-----------|
| Average Net Loan | | | | | | 1600.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.285% |
| Interest on Loan | | | | | | 52.56 |
| FC - BOND (17.01.2013) | | | | | | |
| Gross Loan Opening | | | | | | 4200.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 4200.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 4200.00 |
| Average Net Loan | | | | | | 4200.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.875% |
| Interest on Loan | | | | | | 162.75 |
| Proposed Loan 2013-14 (8.70%) | | | | | | |
| Gross Loan Opening | | | | | | 6793.19 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 6793.19 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 6793.19 |
| Average Net Loan | | | | | | 6793.19 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 8.7% |
| Interest on Loan | | | | | | 591.01 |
| Total | | | | | | |
| Gross Loan Opening | | | | | | 40758.19 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 40758.19 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | 12.92 |
| Net Loan Closing | | | | | | 40745.27 |
| Average Net Loan | | | | | | 40751.73 |
| Interest on Loan | | | | | | 3102.59 |
| Weighted Average Rate of Interest on Loans | | | | | | 7.6134% |


Petitioner



Calculation of Interest on Normative Loan

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **WESTERN REGION**
 Name of the Project: **Vindhyaachal IV TS**
 Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-~~NOV-2013~~ DEC 2013**

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|-----------------------|-----------|-----------|-----------|-----------|------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Gross Normative Loan - Opening | | | | | | 40,758.19 |
| Cumulative repayment of Normative Loan upto previous year | | | | | | |
| Net Normative loan - Opening | | | | | | 40,758.19 |
| Increase/Decrease due to ACE during the Year | | | | | | 1,962.90 |
| Repayments of Normative Loan during the year | | | | | | 1,311.93 |
| Net Normative loan - Closing | | | | | | 41,409.16 |
| Average Normative Loan | | | | | | 41,083.67 |
| Weighted average Rate of Interest on actual Loans | | | | | | 7.6134% |
| Interest on Normative loan | | | | | | 1,303.28 |

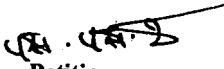

Petitioner



Loans in Foreign Currency

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **WESTERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOC0 :01-~~Dec~~2013**

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|-----------------------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| IFC (IFC - A LOAN) (31419-00) (USD in LACs) EXCHANGE RATE : 63.12 | | | | | | |
| Gross Loan Opening | | | | | | 17.43 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 17.43 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 17.43 |
| Average Net Loan | | | | | | 17.43 |
| Rate of Interest on Loan | | | | | | 3.285% |
| Interest on Loan | | | | | | 0.57 |
| IFC (IFC - B LOAN) (31419-01) (USD in LACs) EXCHANGE RATE : 63.12 | | | | | | |
| Gross Loan Opening | | | | | | 55.45 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 55.45 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 55.45 |
| Average Net Loan | | | | | | 55.45 |
| Rate of Interest on Loan | | | | | | 2.435% |
| Interest on Loan | | | | | | 1.35 |
| IFC (ICFF LOAN) (31419-02) (USD in LACs) EXCHANGE RATE : 63.12 | | | | | | |
| Gross Loan Opening | | | | | | 25.35 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 25.35 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 25.35 |
| Average Net Loan | | | | | | 25.35 |
| Rate of interest on Loan | | | | | | 3.285% |
| Interest on Loan | | | | | | 0.83 |
| FC - BOND (17.01.2013) (USD in LACs) EXCHANGE RATE : 63.12 | | | | | | |
| Gross Loan Opening | | | | | | 66.54 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 66.54 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 66.54 |
| Average Net Loan | | | | | | 66.54 |
| Rate of Interest on Loan | | | | | | 3.875% |
| Interest on Loan | | | | | | 2.58 |


 Petitioner

IFC BOND



2121 Pennsylvania Avenue, NW
Washington, DC 20433
USA

Wednesday, April 03, 2013

Page 1 of 1

Re: POWER GRID CORPORATION OF INDIA Audit Confirmation

We hereby confirm that the outstanding balance of IFC's Loan to the above company as of March 31, 2013 was as follows. All other terms and conditions are in accordance with the investment agreement.

As of March 31, 2013

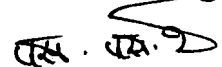
| Tranche | 31419-00 | 31419-01 | 31419-02 |
|-------------------------------|----------------|----------------|---------------|
| Currency | USD | USD | USD |
| Principal Amount Outstanding | 100,000,000.00 | 120,000,000.00 | 50,000,000.00 |
| Undisbursed Amount | 0.00 | 0.00 | 0.00 |
| Interest Rate | 3.345000% | 2.495000% | 3.345000% |
| Interest Rate Type | VARIABLE | VARIABLE | VARIABLE |
| Accrued Interest | 157,958.34 | 141,383.33 | 78,979.16 |
| Accrued Commitment Fee | 0.00 | 0.00 | 0.00 |
| Accrued Other Fees | 0.00 | 0.00 | 0.00 |
| Accrued Default Rate Interest | 0.00 | 0.00 | 0.00 |
| Repayment Schedule | | | |
| Next Repayment Schedule | 15-SEP-17 | 15-SEP-15 | 15-SEP-17 |
| Next Repayment Amount | 5,000,000.00 | 30,000,000.00 | 2,500,000.00 |
| Repayment Frequency | SEMI-ANNUALLY | SEMI-ANNUALLY | SEMI-ANNUALLY |
| Last Maturity Date | 15-MAR-27 | 15-MAR-17 | 15-MAR-27 |
| Remaining Payments | 20 | 4 | 20 |

For Internal use only

Sincerely,


 Scott Riggs
 Head, Loan Operations
 Corporate Financial Operations
 Fax: (202) 974-4371

ATTESTED TRUE COPY



Authorized Signatory
 Power Grid Corporation of India Ltd.
 Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)



पावरग्रिड

POWER GRID CORPORATION OF INDIA LIMITED

(incorporated with limited liability in India)

U.S.\$500,000,000 3.875 per cent. Notes due 2023

Issue price: 98.954 per cent.

The U.S.\$500,000,000 3.875 per cent. notes due 2023 (the Notes) are issued by Power Grid Corporation of India Limited (the Issuer).

The Issuer may, at its option, redeem all, but not some only, of the Notes at any time at par plus accrued interest, in the event of certain tax changes as described under "Conditions of the Notes – Redemption and Purchase". The Notes mature on 17 January 2023.

Approval-in-principal has been received for the listing of the Notes on the Singapore Exchange Securities Trading Limited (the SGX-ST). The SGX-ST assumes no responsibility for the correctness of any statements made, opinions expressed or reports contained herein. Admission of the Notes to the Official List of the SGX-ST is not to be taken as an indication of the merits of the Issuer or the Notes.

The Notes will be rated BBB- by Standard & Poor's (S&P) and BBB- by Fitch Ratings (Fitch). A rating is not a recommendation to buy, sell or hold securities and may be subject to revision, suspension or withdrawal at any time by the assigning rating organisation.

The Notes have not been and will not be registered under the United States Securities Act of 1933, as amended (the Securities Act) and may not be offered or sold within the United States except in certain transactions exempt from the registration requirements of the Securities Act. This offering circular (Offering Circular) has not been and will not be registered as a prospectus or a statement in lieu of a prospectus with the Registrar of Companies in India in accordance with the Companies Act, 1956 and other laws for the time being in force. This Offering Circular has not been and will not be reviewed or approved by any regulatory authority in India, including, but not limited to, the Securities and Exchange Board of India (SEBI), any Registrar of Companies or any stock exchange in India. This Offering Circular and the Notes are not and should not be construed as an advertisement, invitation, offer or sale of any securities to the public or any person resident in India. The Notes have not been and will not be, offered or sold to any person resident in India. If you purchase any of the Notes, you will be deemed to have acknowledged, represented and agreed that you are eligible to purchase the Notes under applicable laws and regulations and that you are not prohibited under any applicable law or regulation from acquiring, owning or selling the Notes.

The Notes will initially be represented by a global certificate in registered form (the Global Certificate) which will be registered in the name of a nominee of a common depository for Euroclear Bank SA/NV (Euroclear) and Clearstream Banking, société anonyme (Clearstream, Luxembourg). It is expected that delivery of the Global Certificate will be made on 17 January 2013 or such later date as may be agreed (the Closing Date) by the Issuer and the Joint Lead Managers (as defined under "Subscription and Sale").

An investment in Notes involves certain risks. Prospective investors should have regard to the factors described under the heading "Risk Factors" on page 11.

Joint Lead Managers and Joint Bookrunners

Barclays

The Royal Bank of Scotland

Standard Chartered Bank

The date of this Offering Circular is 10 January 2013.

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Authorised Signatory

Power Grid Corporation of India Ltd
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)



**NATIONAL STOCK EXCHANGE
OF INDIA LIMITED**

NIFTY 50
Stock of the nation

Ref.: NSE/LIST/211749-W

July 30, 2013

The Dy. General Manager (Finance),
Power Grid Corporation of India Limited
"Saudamini", Plot No.2, Sector - 29,
Gurgaon - 122 001.

Kind Attn. : Mr. Sandeep Kumar Jain

Dear Sir,

**Sub: Listing of Secured, Redeemable, Non-Convertible, Non-Cumulative,
Taxable Bonds (Series - XLIV) issued by Power Grid Corporation of
India Limited**

This has reference to your listing application for the listing of Secured Redeemable, Non - Convertible, Non - Cumulative, Taxable Bonds (Series - XLIV).

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from July 30, 2013 and all members have been suitably informed as per details given below:

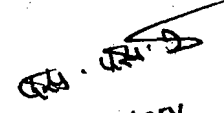
| Sr. No | Security Description | Sec Type | Security | Issue | Issue Size (Rs. in lakhs) | Maturity Date |
|--------|-------------------------------------|----------|----------|-------|---------------------------|---------------|
| 1 | Power Grid Corp 8.70% 2018 (S-XLIV) | PT | PGC18 | 8.70% | 132200 | 15-Jul-2018 |
| 2 | Power Grid Corp 8.70% 2023 (S-XLIV) | PT | PGC23 | 8.70% | 132200 | 15-Jul-2023 |
| 3 | Power Grid Corp 8.70% 2028 (S-XLIV) | PT | PGC28 | 8.70% | 132200 | 15-Jul-2028 |

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly,
For National Stock Exchange of India Limited


Samir Rajdev
Manager

ATTESTED TRUE COPY


Authorised Signatory
Power Grid Corporation of India L
Plot No. 2, Sector-29, Gurgaon-122001 (HARY)



**NATIONAL STOCK EXCHANGE
OF INDIA LIMITED**

NIFTY 50

Stock of the nation

Ref.: NSE/LIST/ 175394-C

July 19, 2012

The Manager (Finance)
Power Grid Corporation of India Limited
Saudamini,
Plot No.2, Sector - 29,
Gurgaon(Haryana) - 122 001.

Kind Attn. : Mr. K.C. Pant

Dear Sir,

**Sub: Listing of Secured Redeemable, Non-Convertible, Non Cumulative,
Redeemable, Taxable Bonds (Series – XL) issued by Power Grid
Corporation of India Limited**

This has reference to your application for the listing of secured redeemable, non-convertible, non cumulative, redeemable, taxable Bonds (Series-XL).

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from July 19, 2012 and all members have been suitably informed as per details given in the annexure below:

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly,
For National Stock Exchange of India Limited

Vishal Patelia

Vishal Patelia
Manager

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[Signature]
Authorized Signatory
Power Grid Corporation of India Ltd.
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)

- 83 -



Annexure I
Power Grid Corporation of India Limited
Details of Securities

| Sr. No. | Issue Description | Security Type | Security | Issue | Allotment amount (In lakhs) | Maturity date |
|---------|--|---------------|----------|-------|-----------------------------|---------------|
| 1 | POWER GRID CORP 9.30% 2016 (S-XL, STRPP-A) | PT | PGC16A | 9.30% | 33312.5 | 28-Jun-2016 |
| 2 | POWER GRID CORP 9.30% 2017 (S-XL, STRPP-B) | PT | PGC17A | 9.30% | 33312.5 | 28-Jun-2017 |
| 3 | POWER GRID CORP 9.30% 2018 (S-XL, STRPP-C) | PT | PGC18A | 9.30% | 33312.5 | 28-Jun-2018 |
| 4 | POWER GRID CORP 9.30% 2019 (S-XL, STRPP-D) | PT | PGC19A | 9.30% | 33312.5 | 28-Jun-2019 |
| 5 | POWER GRID CORP 9.30% 2020 (S-XL, STRPP-E) | PT | PGC20A | 9.30% | 33312.5 | 28-Jun-2020 |
| 6 | POWER GRID CORP 9.30% 2021 (S-XL, STRPP-F) | PT | PGC21A | 9.30% | 33312.5 | 28-Jun-2021 |
| 7 | POWER GRID CORP 9.30% 2022 (S-XL, STRPP-G) | PT | PGC22A | 9.30% | 33312.5 | 28-Jun-2022 |
| 8 | POWER GRID CORP 9.30% 2023 (S-XL, STRPP-H) | PT | PGC23A | 9.30% | 33312.5 | 28-Jun-2023 |
| 9 | POWER GRID CORP 9.30% 2024 (S-XL, STRPP-I) | PT | PGC24 | 9.30% | 33312.5 | 28-Jun-2024 |
| 10 | POWER GRID CORP 9.30% 2025 (S-XL, STRPP-J) | PT | PGC25 | 9.30% | 33312.5 | 28-Jun-2025 |
| 11 | POWER GRID CORP 9.30% 2026 (S-XL, STRPP-K) | PT | PGC26 | 9.30% | 33312.5 | 28-Jun-2026 |
| 12 | POWER GRID CORP 9.30% 2027 (S-XL, STRPP-L) | PT | PGC27 | 9.30% | 33312.5 | 28-Jun-2027 |

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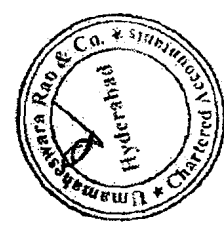
Authorized Signatory
Power Grid Corporation of India Ltd.
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)

Power Grid Corporation of India Ltd



Schedule 05A - Secured loans(Contd.)

| Description | (Rupees in Crore) | |
|---|------------------------|------------------------|
| | As at 31st March, 2010 | As at 31st March, 2009 |
| BONDS XXIX SERIES | | |
| 9.20% Taxable, Secured, Redeemable, Non-Convertible, Non-Cumulative Bonds of Rs. 1.50 crore each consisting of 12 STRPP's of Rs. 12.50 lakh each redeemable at par in 12(twelve) equal annual installments w.e.f 12.03.2013 | 1297.50 | |
| Secured by way of Registered Bond Trust Deed ranking pari passu on immovable property situated at Mouje Ambheti Taluka Kaporada in district Valsad Gujarat and floating charge on the assets of the company. | | |
| * Included under Unsecured Loans in previous year due to non completion of legal formalities | | |
| BONDS XXX SERIES | | |
| 8.80% Taxable, Secured, Redeemable, Non-Convertible, Non-Cumulative Bonds of Rs. 1.50 crore each consisting of 12 STRPP's of Rs. 12.50 lakh each redeemable at par in 12(twelve) equal annual installments w.e.f 29.09.2013 | | |
| Secured by way of Registered Bond Trust Deed ranking pari passu on immovable property situated at Mouje Ambheti Taluka Kaporada in district Valsad Gujarat and floating charge on the assets of the company. | 2332.50 | |
| BONDS XXXI SERIES | | |
| 8.90% Taxable, Secured, Redeemable, Non-Convertible, Non-Cumulative Bonds of Rs. 1.50 crore each consisting of 12 STRPP's of Rs. 12.50 lakh each redeemable at par in 12(twelve) equal annual installments w.e.f 25.02.2014 | | |
| Secured by way of Registered Bond Trust Deed ranking pari passu on immovable property situated at Mouje Ambheti Taluka Kaporada in district Valsad Gujarat and floating charge on the assets of the company. | 2047.50 | |
| BONDS XXXII SERIES | | |
| 8.84% Taxable, Secured, Redeemable, Non-Convertible, Non-Cumulative Bonds of Rs. 1.00 crore each consisting of 12 STRPP's of Rs. 12.50 lakh each redeemable at par in 12(twelve) equal annual installments w.e.f 29.03.2014 | | |
| Secured by way of Registered Bond Trust Deed ranking pari passu on immovable property situated at Mouje Ambheti Taluka Kaporada in district Valsad Gujarat and floating charge on the assets of the company. | 1035.00 | |



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ATTESTED TO THE TRUE AND CORRECT COPY

Authorised Signator
Power Grid Corporation of India Ltd



**NATIONAL STOCK EXCHANGE
OF INDIA LIMITED**

NIFTY 50

Stock of the nation

Ref.: NSE/LIST/ 151475-T

November 15, 2010

The Manager (Finance)
Power Grid Corporation Limited
Saudamini,
Plot No.2, Sector - 29,
Gurgaon(Haryana) - 122 001.

Kind Attn. : Mr. K.C. Pant

Dear Sir,

Sub: Listing of Secured Redeemable, Non-Convertible, Non-Cumulative, Redeemable, Taxable Bonds (Series - XXXIV) issued by Power Grid Corporation of India Limited

This has reference to your listing application for the listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXIV), issued by you.

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from November 15, 2010 and all members have been suitably informed as per details given in Annexure I.

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly,
For National Stock Exchange of India Limited

Johnson Joseph
Chief Manager

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Authorized Signatory
Power Grid Corporation of India
Plot No. 2, Sector-29, Gurgaon-122001 (H)



Annexure I
Power Grid Corporation of India Limited
Details of Securities

| Sr. No. | Issue Description | Security Type | Security | Issue | Allotment amount (In lakhs) | Maturity date |
|---------|---|---------------|----------|-------|-----------------------------|---------------|
| 1 | POWER GRID CORP 8.84% 2014 (S-XXXIV, STRPP-A) | PT | PGC14A | 8.84% | 29062.5 | 21-Oct-2014 |
| 2 | POWER GRID CORP 8.84% 2015 (S-XXXIV, STRPP-B) | PT | PGC15A | 8.84% | 29062.5 | 21-Oct-2015 |
| 3 | POWER GRID CORP 8.84% 2016 (S-XXXIV, STRPP-C) | PT | PGC16A | 8.84% | 29062.5 | 21-Oct-2016 |
| 4 | POWER GRID CORP 8.84% 2017 (S-XXXIV, STRPP-D) | PT | PGC17A | 8.84% | 29062.5 | 21-Oct-2017 |
| 5 | POWER GRID CORP 8.84% 2018 (S-XXXIV, STRPP-E) | PT | PGC18A | 8.84% | 29062.5 | 21-Oct-2018 |
| 6 | POWER GRID CORP 8.84% 2019 (S-XXXIV, STRPP-F) | PT | PGC19A | 8.84% | 29062.5 | 21-Oct-2019 |
| 7 | POWER GRID CORP 8.84% 2020 (S-XXXIV, STRPP-G) | PT | PGC20A | 8.84% | 29062.5 | 21-Oct-2020 |
| 8 | POWER GRID CORP 8.84% 2021 (S-XXXIV, STRPP-H) | PT | PGC21A | 8.84% | 29062.5 | 21-Oct-2021 |
| 9 | POWER GRID CORP 8.84% 2022 (S-XXXIV, STRPP-I) | PT | PGC22A | 8.84% | 29062.5 | 21-Oct-2022 |
| 10 | POWER GRID CORP 8.84% 2023 (S-XXXIV, STRPP-J) | PT | PGC23A | 8.84% | 29062.5 | 21-Oct-2023 |
| 11 | POWER GRID CORP 8.84% 2024 (S-XXXIV, STRPP-K) | PT | PGC24A | 8.84% | 29062.5 | 21-Oct-2024 |
| 12 | POWER GRID CORP 8.84% 2025 (S-XXXIV, STRPP-L) | PT | PGC25A | 8.84% | 29062.5 | 21-Oct-2025 |

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Authorised Signatory
Power Grid Corporation of India L
Plot No. 2, Sector-29, Gurgaon-122001 (HARYAN



**NATIONAL STOCK EXCHANGE
OF INDIA LIMITED**

NIFTY 50
Stock of the nation

Ref.: NSE/LIST/ 144388-L

September 12, 2011

The Manager (Finance)
Power Grid Corporation Limited
Saudamini,
Plot No.2, Sector – 29,
Gurgaon(Haryana) – 122 001.

Kind Attn. : Mr. K.C. Pant

Dear Sir,

**Sub: Listing of Secured Redeemable, Non-Convertible, Non Cumulative,
Redeemable, Taxable Bonds (Series – XXXVI) issued by Power Grid
Corporation of India Limited**

This has reference to your listing application for the listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXVI), issued by you.

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from September 12, 2011 and all members have been suitably informed as per details given in Annexure I.

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly,
For National Stock Exchange of India Limited

pan
U. S. S.
Nagesh Pai
Manager

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U. S. S.
Authorised Signatory
Power Grid Corporation of India
Plot No. 2, Sector-29, Gurgaon-122001



Annexure I
Power Grid Corporation of India Limited
Details of Securities

| Sr. No. | Issue Description | Security Type | Security | Issue | Allotment amount (In lakhs) | Maturity date |
|---------|---|---------------|----------|-------|-----------------------------|---------------|
| 1 | POWER GRID CORP 9.35% 2016 (S-XXXVI, STRPP-A) | PT | PGC16 | 9.35% | 20600 | 29-Aug-2016 |
| 2 | POWER GRID CORP 9.35% 2017 (S-XXXVI, STRPP-B) | PT | PGC17 | 9.35% | 20600 | 29-Aug-2017 |
| 3 | POWER GRID CORP 9.35% 2018 (S-XXXVI, STRPP-C) | PT | PGC18 | 9.35% | 20600 | 29-Aug-2018 |
| 4 | POWER GRID CORP 9.35% 2019 (S-XXXVI, STRPP-D) | PT | PGC19 | 9.35% | 20600 | 29-Aug-2019 |
| 5 | POWER GRID CORP 9.35% 2020 (S-XXXVI, STRPP-E) | PT | PGC20 | 9.35% | 20600 | 29-Aug-2020 |
| 6 | POWER GRID CORP 9.35% 2021 (S-XXXVI, STRPP-F) | PT | PGC21 | 9.35% | 20600 | 29-Aug-2021 |
| 7 | POWER GRID CORP 9.35% 2022 (S-XXXVI, STRPP-G) | PT | PGC22 | 9.35% | 20600 | 29-Aug-2022 |
| 8 | POWER GRID CORP 9.35% 2023 (S-XXXVI, STRPP-H) | PT | PGC23 | 9.35% | 20600 | 29-Aug-2023 |
| 9 | POWER GRID CORP 9.35% 2024 (S-XXXVI, STRPP-I) | PT | PGC24 | 9.35% | 20600 | 29-Aug-2024 |
| 10 | POWER GRID CORP 9.35% 2025 (S-XXXVI, STRPP-J) | PT | PGC25 | 9.35% | 20600 | 29-Aug-2025 |
| 11 | POWER GRID CORP 9.35% 2026 (S-XXXVI, STRPP-K) | PT | PGC26 | 9.35% | 20600 | 29-Aug-2026 |
| 12 | POWER GRID CORP 9.35% 2027 (S-XXXVI, STRPP-L) | PT | PGC27 | 9.35% | 20600 | 29-Aug-2027 |
| 13 | POWER GRID CORP 9.35% 2028 (S-XXXVI, STRPP-M) | PT | PGC28 | 9.35% | 20600 | 29-Aug-2028 |
| 14 | POWER GRID CORP 9.35% 2029 (S-XXXVI, STRPP-N) | PT | PGC29 | 9.35% | 20600 | 29-Aug-2029 |
| 15 | POWER GRID CORP 9.35% 2030 (S-XXXVI, STRPP-O) | PT | PGC30 | 9.35% | 20600 | 29-Aug-2030 |

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Authorised Signatory
Power Grid Corporation of India
Plot No 2, Sector-29, Gurgaon-122001 (HAF)



**NATIONAL STOCK EXCHANGE
OF INDIA LIMITED**

NIFTY 50
Stock of the nation

Ref.: NSE/LIST/155559-V

January 4, 2012

The Manager (Finance)
Power Grid Corporation Limited
Saudamini,
Plot No.2, Sector - 29,
Gurgaon(Haryana) - 122 001.

Kind Attn. : Mr. K.C. Pant

Dear Sir,

**Sub: Listing of Secured Redeemable, Non-Convertible, Non Cumulative,
Redeemable, Taxable Bonds (Series-XXXVII) issued by Power Grid
Corporation of India Limited**

This has reference to your listing application for the listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXVII), issued by you.

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from January 4, 2012 and all members have been suitably informed as per details given in Annexure I.

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly,
For National Stock Exchange of India Limited

pan
Johnson Joseph
Chief Manager

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[Signature]

Authorised Signatory
Power Grid Corporation of India
Plot No. 2, Sector-29, Gurgaon-122001 (H)



Continuation Sheet

Annexure I
Power Grid Corporation of India Limited
Details of Securities

| Sr. No. | Issue Description | Security Type | Security | Issue | Allotment amount (In lakhs) | Maturity date |
|---------|--|---------------|----------|-------|-----------------------------|---------------|
| 1 | POWER GRID CORP 9.25% 2015 (S-XXXVII, STRPP-A) | PT | PGC15B | 9.25% | 16625 | 26-Dec-2015 |
| 2 | POWER GRID CORP 9.25% 2016 (S-XXXVII, STRPP-B) | PT | PGC16B | 9.25% | 16625 | 26-Dec-2016 |
| 3 | POWER GRID CORP 9.25% 2017 (S-XXXVII, STRPP-C) | PT | PGC17B | 9.25% | 16625 | 26-Dec-2017 |
| 4 | POWER GRID CORP 9.25% 2018 (S-XXXVII, STRPP-D) | PT | PGC18B | 9.25% | 16625 | 26-Dec-2018 |
| 5 | POWER GRID CORP 9.25% 2019 (S-XXXVII, STRPP-E) | PT | PGC19B | 9.25% | 16625 | 26-Dec-2019 |
| 6 | POWER GRID CORP 9.25% 2020 (S-XXXVII, STRPP-F) | PT | PGC20B | 9.25% | 16625 | 26-Dec-2020 |
| 7 | POWER GRID CORP 9.25% 2021 (S-XXXVII, STRPP-G) | PT | PGC21B | 9.25% | 16625 | 26-Dec-2021 |
| 8 | POWER GRID CORP 9.25% 2022 (S-XXXVII, STRPP-H) | PT | PGC22A | 9.25% | 16625 | 26-Dec-2022 |
| 9 | POWER GRID CORP 9.25% 2023 (S-XXXVII, STRPP-I) | PT | PGC23 | 9.25% | 16625 | 26-Dec-2023 |
| 10 | POWER GRID CORP 9.25% 2024 (S-XXXVII, STRPP-J) | PT | PGC24 | 9.25% | 16625 | 26-Dec-2024 |
| 11 | POWER GRID CORP 9.25% 2025 (S-XXXVII, STRPP-K) | PT | PGC25 | 9.25% | 16625 | 26-Dec-2025 |
| 12 | POWER GRID CORP 9.25% 2026 (S-XXXVII, STRPP-L) | PT | PGC26 | 9.25% | 16625 | 26-Dec-2026 |

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Authorised Signatory
Power Grid Corporation of India Ltd.
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)



Ref.: NSE/LIST/163951-H

March 29, 2012

The Manager (Finance)
Power Grid Corporation of India Limited
Saudamini,
Plot No.2, Sector - 29,
Gurgaon(Haryana) - 122 001.

Kind Attn. : Mr. K.C. Pant

Dear Sir,

Sub: Listing of Secured, Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXVIII) issued by Power Grid Corporation of India Limited


This has reference to your listing application for the listing of secured redeemable, non-convertible, non cumulative, redeemable, taxable Bonds (Series-XXXVIII).

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from March 29, 2012 and all members have been suitably informed as per details given below:

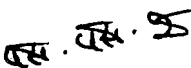
| Sr. No | Security Description | Sec Type | Security | Issue | Issue Size (Rs. in lakhs) | Maturity Date |
|--------|--|----------|----------|-------|---------------------------|---------------|
| 1 | POWER GRID CORP 9.25% 2027 (S-XXXVIII) | PT | PGC27 | 9.25% | 85500 | 09-Mar-2027 |

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly,
For National Stock Exchange of India Limited


Johnson Joseph
Chief Manager

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Authorized Signatory
Power Grid Corporation of India Ltd
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)



Ref.: NSE/LIST/166892-S

April 26, 2012

The Manager (Finance)
Power Grid Corporation of India Limited
Saudamini,
Plot No.2, Sector - 29,
Gurgaon(Haryana) - 122 001.

Kind Attn. : Mr. K.C. Pant

Dear Sir,

Sub: Listing of Secured, Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXIX) issued by Power Grid Corporation of India Limited


This has reference to your listing application for the listing of secured redeemable, non-convertible, non cumulative, redeemable, taxable Bonds (Series-XXXIX).

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from April 26, 2012 and all members have been suitably informed as per details given below:

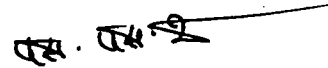
| Sr. No | Security Description | Sec Type | Security | Issue | Issue Size (Rs. in lakhs) | Maturity Date |
|--------|---|----------|----------|-------|---------------------------|---------------|
| 1 | POWER GRID CORP 9.40% 2027 (S- XXXIX) | PT | PGC27 | 9.40% | 180000 | 29-Mar-2027 |

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours faithfully,
For National Stock Exchange of India Limited


Johnson Joseph
Chief Manager

ATTESTED TRUE COPY


Authorised Signatory
Power Grid Corporation of India Limited
Plot No. 2, Sector-29, Gurgaon-122001 (HARYANA)

Calculation of Interest on Working Capital

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

Vindhyachal IV TS

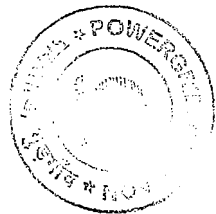
Name of the Transmission Element:

765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-06-2013

(Rs in Lacs)

| Sl.No. | Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--------|-----------------------------|--------------------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1 | O and M Expenses | | | | | | 49.37 |
| 2 | Maintenance Spares | | | | | | 88.87 |
| 3 | Recievables | | | | | | 1,706.60 |
| 4 | Total Working Capital | | | | | | 1,844.84 |
| 5 | Rate of Interest | | | | | | 13.20 |
| 6 | Interest on Working Capital | | | | | | 101.47 |


Petitioner





भारतीय स्टेट बैंक
State Bank of India

कॉर्पोरेट अकाउंट्स समूह शाखा, जवाहर व्यापार भवन,
11वां व 12 वां तल, 1, टॉलस्टोय मार्ग, नई दिल्ली - 110001
Corporate Accounts Group Branch Jawahar Vyapar Bhawan,
11th & 12th Floor, 1, Tolstoy Marg, New Delhi-110001

Tel: 23352810, 23374505, 23374541 (AMT-I); 23353022 (AGM & COO); 23701043, 23359506 (A & A); 23352995 (CS); 23352969 (IB);
Fax: 23353191 (Sect); 23352793 (CS); 23353029 (IB)

TO WHOMSOEVER IT MAY CONCERN

This is to certify that SBI BASE RATE (BR) on 01.04.2013 was 9.70% p.a.

Dy. General Manager & RM (AMT-I)

15.04.2013

ATTESTED TRUE COPY

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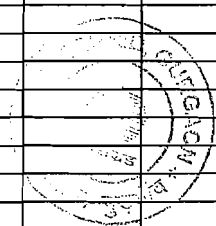
Authorised Signatory
Power Grid Corporation of India Ltd.
Plot No. 4, Sector-29, Gurgaon-122001 (HARYANA)

Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **WESTERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior (Anticipated : DOCO : 01-NOV-2013 DEC 2013)**

(Rs in Lacs)

| Draw Down Schedule for Calculation of IDC & Financing Charges | | | | | | | | | | |
|---|--------------------------------------|-----------------------------|---------------------------------|------------------------|-----------------------------|---------------------------------|------------------------|-----------------------------|---------------------------------|------------------------|
| Sl.No | Drawn Down | Quarter 1 | | | Quarter 2 | | | Quarter n(COD) | | |
| Sl.No. | Particulars | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee |
| 1. | Loans | | | | | | | | | |
| 1.1 | Foreign Loans | | | | | | | | | |
| 1.2 | Indian Loans | | | | | | | | | |
| 1.2.1 | IFC (IFC - A LOAN) (31419-00) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 1100.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.2 | IFC (IFC - B LOAN) (31419-01) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 3500.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.3 | IFC (ICFF LOAN) (31419-02) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 1600.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.4 | FC - BOND (17.01.2013) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 4200.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| | Total Foreign Loans | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 10400.00 |
| | IDC | | | | | | | | | 0.00 |
| | Financing Charges | | | | | | | | | 0.00 |
| 1.2 | Indian Loans | | | | | | | | | |
| 1.2.1 | BONDS XXXII | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 155.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.2 | BOND-XXXIV | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 2300.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.3 | BOND XXXVI | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 490.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.4 | BOND XXXVII | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 3700.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.5 | BOND XXXVIII | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 430.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.6 | BOND XXXIX | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 3650.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.7 | SBI (21.03.2012) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 2500.00 |



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Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

Vindhyaachal IV TS

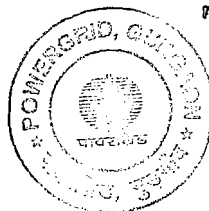
Name of the Transmission Element:

765 kV S/C Satna Gwalior Ckt-1 T/L alongwith associated bays at Gwalior(Anticipated :DOCO :01-NOV-2013

(Rs in Lacs)

| Draw Down Schedule for Calculation of IDC & Financing Charges | | | | | | | | | | |
|---|--------------------------------------|-----------------------------|---------------------------------|------------------------|-----------------------------|---------------------------------|------------------------|-----------------------------|---------------------------------|------------------------|
| Sl.No | Drawn Down | Quarter 1 | | | Quarter 2 | | | Quarter n(COD) | | |
| Sl.No. | Particulars | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.8 | BOND XL | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 5000.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.9 | BOND - XLI | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 2700.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.10 | BOND - XLII | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 2640.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.11 | Proposed Loan 2013-14 (8.70%) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 6793.19 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| | Total Indian Loans | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 30358.19 |
| | IDC | | | | | | | | | 0.00 |
| | Financing Charges | | | | | | | | | 0.00 |
| | Total of Loans Drawn | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 40758.19 |
| | IDC | | | | | | | | | 0.00 |
| | Financing Charges | | | | | | | | | 0.00 |
| 2 | Equity | | | | | | | | | |
| 2.1 | Foreign Equity Drawn | | | | | | | | | |
| 2.2 | Indian Equity Drawn | | | | | | | | | 17467.89 |
| | Total Equity Deployed | | | | | | | | | 17467.89 |

The project has been funded through domestic loans and foreign loans allocated from the common pool based on the phasing of expenditure and IDC has been booked accordingly. As the loans are allocated from common pool, quarter wise drawl is not furnished.



PA. CH. 2
Petitioner

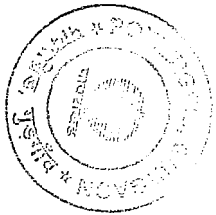
Summary Sheet

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
Name of Region: NORTHERN REGION
Name of the Project: Vindhyachal IV TS
Name of the Transmission Element: 765 kV D/C Rihand III- Vindhyachal TL (Anticipated :DOCO :01-JAN-2014)

(Rs in Lacs)

| Sl.No. | Particulars | Form No. | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014(Pro Rata) |
|--------|-----------------------------|----------|--------------------|-----------|-----------|-----------|-----------|---------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1 | Depreciation | FORM-12 | 0.00 | | | | | 191.41 |
| 2 | Interest on Loan | FORM-13A | 0.00 | | | | | 130.08 |
| 3 | Return on Equity | FORM-01A | 0.00 | | | | | 190.12 |
| 4 | Interest On Working Capital | FORM-13B | 0.00 | | | | | 12.54 |
| 5 | O & M Expenses | | 0.00 | | | | | 19.08 |
| 6 | Total | | 0.00 | | | | | 543.23 |


Petitioner



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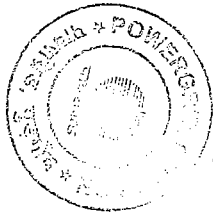
Calculation Of Return On Equity

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
Name of Region: **NORTHERN REGION**
Name of the Project: **Vindhyachal IV TS**
Name of the Transmission Element: **765 kV D/C Rihand III- Vindhyachal STL (Anticipated :DOCO :01-JAN-2014**

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|-----------------------------|--------------------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Equity as DOCO | | | | | | 3,959.44 |
| Notional Equity for Add Cap | | | | | | 781.56 |
| Total Equity | | | | | | 4,741.00 |
| Return on Equity @ 17.481% | | | | | | 190.12 |


Petitioner

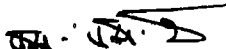


- 99 -

Details of Transmission Lines And Substations

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
 Name of Region: NORTHERN REGION
 Name of the Project: Vindhyachal IV TS
 Name of the Transmission Element: 765 kV D/C Rihand III- Vindhyachal ~~TS~~ TL (Anticipated :DOCO :01-JAN-2014)

| Transmission Lines | | | | | | | | | | | |
|--------------------|---------------------------------------|--|---------------------|---|---------------------|----------------------|------------------------------------|------------------------------------|------------------------------------|------------------------------------|------------------------|
| Sl.No. | Name of Line | Type of Line AC/HVDC | S/C or D/C | No. of Sub- Conductors | Voltage level kV | Line Length (Km.) | Date of Commercial operation | Covered in the present petition | | | |
| | | | | | | | | Yes/No | If No, petition No. | | |
| 1 | Rihand III- Vindhyachal TS | AC | D/C | 4 | 765 | 65 | 01-JAN-2014 | Yes | | | |
| Substations | | | | | | | | | | | |
| Sl.No. | Name of Sub-Station | Type of Substation Conventional /GIS/ HVDC Terminal/ HVDC Back to Back | Voltage level kV | No. of Transformers / Reactors/ SVC etc (with Capacity) | No. of Bays | | | | Date of Commercial operation | Covered in the present petition | |
| | | | | | 765 KV | 400 KV | 220 KV | 132 KV & below | | Yes/No | If No, petition No. |


Petitioner



100-

Normative Parameters considered For tariff calculations

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV D/C Rihand III- Vindhyachal ESTL (Anticipated :DOCO :01-JAN-2014)**

| Particulars | Unit | Year Ending March | | | | | |
|---|----------|--------------------|----------------|----------------|----------------|----------------|-----------|
| | | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| Base Rate of Return on Equity | % | | | | | | 17.481 |
| Tax Rate | % | | | | | | 11.33 |
| Target Availability | % | | | | | | 98.00 |
| Normative O&M per Km. | Rs. lacs | Given Below | | | | | |
| Normative O&M per bay | Rs. lacs | Given Below | | | | | |
| Spares for WC as % of O&M | % | | | | | | 15.00 |
| Receivables in Months for WC | months | | | | | | 2.00 |
| Prime lending Rate of SBI as on 01-APR-2009 | % | | | | | | 13.20 |
| Norms for O&M expenditure for Transmission System | | | | | | | |
| | | 2009-10 | 2010-11 | 2011-12 | 2012-13 | 2013-14 | |
| Norms for sub-station (Rs Lakh per bay) | | | | | | | |
| 765 KV | | 73.36 | 77.56 | 81.99 | 86.68 | 91.64 | |
| 400 KV | | 52.40 | 55.40 | 58.57 | 61.92 | 65.46 | |
| 220 KV | | 36.68 | 38.78 | 41.00 | 43.34 | 45.82 | |
| 132 KV and below | | 26.20 | 27.70 | 29.28 | 30.96 | 32.73 | |
| Norms for AC and HVDC Lines (Rs Lakhs per km) | | | | | | | |
| Single Circuit (Bundled conductor with four or more sub-conductors) | | 0.537 | 0.568 | 0.600 | 0.635 | 0.671 | |
| Single Circuit (Twin & Triple Conductor) | | 0.358 | 0.378 | 0.400 | 0.423 | 0.447 | |
| Single Circuit (Single Conductor) | | 0.179 | 0.189 | 0.200 | 0.212 | 0.224 | |
| Double Circuit (Bundled conductor with four or more sub-conductors) | | 0.940 | 0.994 | 1.051 | 1.111 | 1.174 | |
| Double Circuit (Twin & Triple Conductor) | | 0.627 | 0.663 | 0.701 | 0.741 | 0.783 | |
| Double Circuit (Single Conductor) | | 0.269 | 0.284 | 0.301 | 0.318 | 0.336 | |
| Norm for HVDC Stations | | | | | | | |
| HVDC Back-to-back stations (Rs lakh per 500 MW) | | 443.00 | 468.00 | 495.00 | 523.00 | 553.00 | |
| Rihand-Dadri HVDC bipole scheme (Rs Lakh) | | 1450.00 | 1533.00 | 1621.00 | 1713.00 | 1811.00 | |
| Talcher-Kolar HVDC bipole scheme (Rs Lakh) | | 1699.00 | 1796.00 | 1899.00 | 2008.00 | 2122.00 | |



[Signature]
 Petitioner

Abstract of Capital Cost Estimates and Schedule of Commissioning for the New Projects

Name of Transmission License:

POWERGRID CORPORATION OF INDIA LIMITED

Name of the Project:

RIHAND III- VINDHYACHAL POOLING STATION 765 KV D/C LINE UNDER
TRANSMISSION SYSTEM OF VIDHYACHAL-IV -RIHAND-III

Name of Region:

NORTHERN REGION - I

Capital Cost Estimates

Value in Rs. Lacs

| Board of Director/Agency aproving the Capital Cost Estimates: Date of approval of the Capital Cost Estimates | Value in Rs. Lacs | |
|---|-------------------|------------------|
| | Present Day Cost | Completed Cost * |
| Price level of approved estimates | | |
| Foreign Exchange rate considered for the Capital Cost estimates | | |
| Capital Cost excluding IDC, FC & IEDC | 22037.18 | 19269.35 |
| Foreign Component, if any (In Million US \$ or the relevant currency) | | |
| Domestic Component (Rs. Cr.) | | |
| Capital Cost excluding IDC, FC & IEDC (Rs. Cr.) | | |
| IDC & FC | 1499.91 | 895.08 |
| Foreign Component, if any (In Million US \$ or the relevant currency) | | |
| Domestic Component (Rs. Cr.) | | |
| Total IDC & FC (Rs. Cr.) | | |
| Rates of taxes & duties considered | | |
| IEDC | 2465.19 | 139.21 |
| Capital Cost including IDC, FC & IEDC | 26002.27 | 20303.64 |
| Foreign Component, if any (In Million US \$ or the relevant currency) | | |
| Domestic Component (Rs. Cr.) | | |
| Total Capital Cost Including IDC & FC (Rs. Cr.) | 26002.27 | |
| Schedule of Commissioning | 01-12-2012 | |
| DOCO elementwise | 01-01-2014 | |

Note:

1. Copy of the approved letter should be enclosed.
2. Details of Capital Cost are to be furnished as per FORM-5B or 5C as applicable.
3. Details of IDC & Financing charges are to be furnished as per FORM-16.

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PETITIONER

102-

Break up of Construction/ Supply / Service Packages

Form 5B

Name of Transmission Licence:

POWERGRID CORPORATION OF INDIA LIMITED

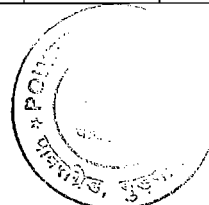
Name

RIHAND III- VINDHYACHAL POOLING STATION 765 KV D/C LINE UNDER
TRANSMISSION SYSTEM OF VIDHYACHAL-IV -RIHAND-III

Name of Region: --

NORTHERN REGION - I

| Sl No | Break Down | cost (Rs.) | | | Reasons for variations |
|----------|---|--------------------------|-------------------------|-------------------------|-----------------------------|
| | | As per original estimate | As on COD (Actual Cost) | Liabilities / Provision | |
| 1 | 2 | 3 | 4 | 5 | 6 |
| A | TRANSMISSION LINE: | | | | |
| 1.0 | PRELIMINARY WORKS | | | | |
| 1.1 | Design & Engg | | | | |
| 1.2 | Preliminary investigation, right of way, forest clearance, PTCC, general civil works etc. | 3847.21 | 1500.00 | 1,023.00 | FR estimaton on higher side |
| | Total Preliminary Works | 3847.21 | 1500.00 | 1,023.00 | |
| 2.0 | TRANSMISSION LINE MATERIAL | | | | |
| 2.1 | Tower Steel | 6217.26 | 4600.47 | 3,322.63 | FR estimaton on lower side |
| 2.2 | Conductor | 3039.16 | 3000.00 | - | FR estimaton on higher side |
| 2.3 | Earthwire | 70.39 | 55.95 | - | FR estimaton on higher side |
| 2.4 | Insulators | 1184.32 | 350.00 | 625.96 | FR estimaton on higher side |
| 2.5 | Hardware fittings | 417.20 | 458.48 | 265.50 | FR estimaton on lower side |
| 2.6 | Conductor & Earthwire accessories | 136.16 | 108.88 | 108.73 | FR estimaton on lower side |
| | Total Trans. Line materials | | | | |
| 2.8 | Spares | | | | |
| 2.9 | Erection, Stringing & Civil works including foundation | 3278.29 | 2090.06 | 1,759.69 | FR estimaton on lower side |
| 3.0 | TAXES AND DUTIES | | | | |
| 3.1 | Custom Duty | | | | |
| 3.2 | Other taxes & duties | | | | |
| 3.3 | Total taxes & duties | | | | |
| | TOTAL TRANSMISSION LINES | 22037.18 | 12163.84 | 7105.51 | |
| | IEDC | 2465.19 | 139.21 | | |
| | | | | | |
| #### | Total Cost (Plant & Equipment) | | | | |
| 13.1 | Interest During Construction (IDC) | 1499.91 | 895.08 | | |
| 13.2 | Financing Charges (FC) | | | | |
| 13.3 | Foreign Exchange Rate Variation (FERV) | | | | |
| 13.4 | Hedging Cost | | | | |
| | Total of IDC, FC, FERV & Hedging Cost | | | | |
| #### | Capital cost including IDC, FC, FERV & Hedging Cost | 26002.27 | 13198.13 | 7105.51 | |

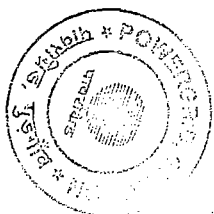


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FORM-5C

Break up of Project cost for Transmission SystemName of Transmission Licensee **POWERGRID CORPORATION OF INDIA LTD**Name of the Project: **765kV D/C Rihand-Vindhyachal Pooling T/L under Transmission System associated with Rihand-III & Vindhyachal -IV**Name of Region: **NORTHERN REGION - I**

| Sl.No | Package List | Scope | no of bids | ICB/D CB | LOA NO. | Date of Award | Date of start of work | Date of completion of work | Rs. in LACS | | |
|-------|---|------------------|------------|-------------|--------------------------------------|---------------|-----------------------|----------------------------|-----------------------------|------------------------------------|-------------------------|
| | | | | | | | | | Value of Award in (Rs Lakh) | Firm or with Escalation in Price\$ | Actual cost as per DOCO |
| 1 | Tower package P219-TW01-R1 for 65kV S/C Rihand-Vindhyachal Pooling station TL under RH-III&VIND IV | Supply | 6 | DCB | CC-CS/120-NRI/TW-1578/3/G5/CA-I/4427 | 20.09.12 | 20.09.12 | 20.09.13 | 7,048.30 | PV | 12770 |
| 2 | Tower package P219-TW01-R1 for 65kV S/C Rihand-Vindhyachal Pooling station TL under RH-III&VIND IV | Erection | 6 | DCB | CC-CS/120-NRI/TW-1578/3/G5/CA-I/4427 | 20.09.12 | 20.09.12 | 20.09.13 | 3534.01 | PV | |
| 3 | Conductor Pkg. P219-CD01 under Transmission System associated with Rihand-III & Vindhyachal -IV | Supply | 6 | DCB | C-15501-L075-3/G4/NOA/3329 | 22/03/2010 | 22/03/2010 | 22/07/2011 | 4895 | PV | 3000.00 |
| 4 | Disc Insulators Pkg. P219-IS01 under Transmission System associated with Rihand-III & Vindhyachal -IV | OFF Shore Supply | 4 | DCB | C-15501-L075-3/G4/NOA-I/3371 | 7/6/2010 | 7/6/2010 | 7/7/2011 | \$ 2,532,261 | Firm | 976.65 |
| 5 | Disc Insulators Pkg. P219-IS01 under Transmission System associated with Rihand-III & Vindhyachal -IV | On Shore Service | 4 | DCB | C-15501-L075-3/G4/NOA-II/3372 | 7/6/2010 | 7/6/2010 | 7/7/2011 | 125 | PV | |



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Financial package upto COD

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhychal IV TS**
 Name of the Transmission Element: **765 kV D/C Rihand III- Vindhychal DC TL (Anticipated :DOCO :01-JAN-2014**
 Project Cost as on COD/31.03.2009: **13198.13 (Rs. in Lakhs)**
 Date of Commercial Operation of the Transmission element: **01-JAN-2014**

(Rs in Lacs)

| Transmission Lines | | | | Financial Package as apportioned/ Approved | | Financial Package as on COD | | As Admitted on COD | |
|---|---------------------|------------------|---------------------|--|---------------------|-----------------------------|---------------------|--------------------|--|
| | Currency and Amount | | Currency and Amount | | Currency and Amount | | Currency and Amount | | |
| Loans | | | | | | | | | |
| Loans - Domestic | INR | 18201.59 | INR | 3484.69 | | | | | |
| Loans - Foreign | | | INR | 5754.00 | | | | | |
| Total Loans | | 18201.59 | | 9238.69 | | | | | |
| Equity | | | | | | | | | |
| Foreign | | | | | | | | | |
| Domestic | INR | 7800.68 | INR | 3959.44 | | | | | |
| Notional | | | | 0.00 | | | | | |
| Total Equity | | 7800.68 | | 3959.44 | | | | | |
| Debt Equity Ratio | | 70.00:30.00 | | 70.00:30.00 | | | | | |
| Total Cost | | 26002.27 | | 13198.13 | | | | | |
| | | Debt | Equity | Total | | | | | |
| Add Cap For 2013-2014 | | | | 2605.21 | | | | | |
| Add Cap For 2014-2015 | | | | 4500.30 | | | | | |
| Add Cap For 2013-2014 | Actual | Normative | | | | | | | |
| Debt | | 1823.65 | | | | | | | |
| Equity | | 781.56 | | | | | | | |
| Total | | 2605.21 | | | | | | | |
| Add Cap For 2014-2015 | Actual | Normative | | | | | | | |
| Debt | | 3150.21 | | | | | | | |
| Equity | | 1350.09 | | | | | | | |
| Total | | 4500.30 | | | | | | | |
| Total Capital Cost with ADDCAP upto 01.04.2015 | | | | 20303.64 | | | | | |

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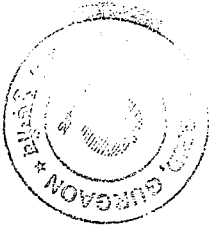


Statement of Additional Capitalisation after COD

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
 Name of Region: NORTHERN REGION
 Name of the Project: Vindhyachal IV TS
 Name of the Transmission Element: 765 kV D/C Rihand III- Vindhyachal TL (Anticipated :DOC0 :01-JAN-2014
 COD: 01-JAN-2014

(Rs in Lacs)

| Sl.No. | Year | Work/Equipment proposed to be added after COD upto cut off date/ beyond cut off date | Amount capitalised and proposed to be capitalised | Justification as per propose | Regulation under which covered | Admitted Cost |
|--------|--------------|--|---|------------------------------|--------------------------------|---------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | 2013-2014 | TR LINE | 2605.21 | Balance & Retention Payments | 9(i) | |
| | Total | | 2605.21 | | | |
| 2. | 2014-2015 | TR LINE | 4500.30 | Balance & Retention Payments | 9(i) | |
| | Total | | 4500.30 | | | |


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Statement of Capital Cost

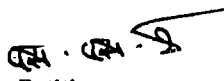
Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV D/C Rihand III- Vindhyachal DC TL (Anticipated :DOCO :01-JAN-2014**

Statement of Capital Cost

(To be given for relevant dates and year wise)

(Rs. in Crores)

| | | 01-APR-2009- 31-Mar-2010 | 01-APR-2010- 31-Mar-2011 | 01-APR-2011- 31-Mar-2012 | 01-APR-2012- 31-Mar-2013 | 01-JAN-2014- 31-Mar-2014 |
|---|---|-----------------------------|-----------------------------|-----------------------------|-----------------------------|-----------------------------|
| A | a) Opening Gross Block Amount as per books | | | | | 131.98 |
| | b) Amount of capital liabilities in A(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above | | | | | 0.83 |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a | | | | | |
| B | a) Addition in Gross Block Amount during the period | | | | | 26.05 |
| | b) Amount of capital liabilities in B(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above | | | | | |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a | | | | | |
| C | a) Closing Gross Block Amount as per books | | | | | 158.03 |
| | b) Amount of capital liabilities in C(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above | | | | | 0.83 |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a | | | | | |


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Financing of Additional Capitalisation

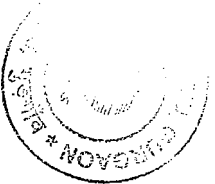
Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
 Name of Region: NORTHERN REGION
 Name of the Project: Vindhyachal IV TS
 Name of the Transmission Element: 765 kV D/C Rihand III- Vindhyachal PS TL (Anticipated :DOCO :01-JAN-2014

(Rs in Lacs)

| Financial Year (Starting from COD) | Projected/Actual | | | | | Admitted | | | | |
|--|----------------------------|-------|-------|-------|--------------|----------|-------|-------|-------|---------------|
| | From COD to31- Mar-2014 | Year2 | Year3 | Year4 | Year5& So on | Year1 | Year2 | Year3 | Year4 | Year5 & so on |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| Amount capitalised in Work/Equipment | 2605.21 | | | | | | | | | |
| Financing Details | | | | | | | | | | |
| Loan-1 | | | | | | | | | | |
| Loan-2 | | | | | | | | | | |
| Loan-3 and so on | | | | | | | | | | |
| Total Loan | 1823.65 | | | | | | | | | |
| Equity | 781.56 | | | | | | | | | |
| Internal Resources | | | | | | | | | | |
| Others | | | | | | | | | | |
| Total | 2605.21 | | | | | | | | | |

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Calculation of Depreciation Rate

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV D/C Rihand III- Vindhyachal 63 TL (Anticipated :DOCO :01-JAN-2014**

(Rs in Lacs)

| Sl.No. | Name of the Assets | Gross Block as on 31.03.2013 or as on COD, whichever is later | Addcap during the year | Gross Block as on 31.03.2014 or as on COD, whichever is later | Depreciation Rates as per CERC's Depreciation Rate Schedule | Depreciation Amount up to 31.03.2014 |
|--|--------------------|---|------------------------|---|---|--------------------------------------|
| | 1 | 2 | 3 | 4 | 5 | 6=Col.4 X Col.5 |
| 2013-2014 | | | | | | |
| 1 | FREEHOLD LAND | 0.00 | 0.00 | 0.00 | 0.00% | 0.00 |
| 2 | BUILDING | 0.00 | 0.00 | 0.00 | 3.34% | 0.00 |
| 3 | TR LINE | 13198.13 | 2605.21 | 15803.34 | 5.28% | 191.41 |
| 4 | SUB STATION | 0.00 | 0.00 | 0.00 | 5.28% | 0.00 |
| 5 | PLCC | 0.00 | 0.00 | 0.00 | 6.33% | 0.00 |
| 6 | LEASEHOLD LAND | 0.00 | 0.00 | 0.00 | 3.34% | 0.00 |
| | Total | 13198.13 | 2605.21 | 15803.34 | | 191.41 |
| Weighted Average Rate of Depreciation (%) | | | | | | 1.32 |
| Elapsed Life | | | | | | 0 |

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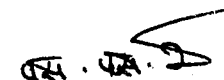


Statement of Depreciation

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV D/C Rihand III- Vindhyachal D/TL (Anticipated :DOCO :01-JAN-2014**

(Rs in Lacs)

| Financial Year | Upto 2000-2001 | 2001-2002 | 2002-2003 | 2003-2004 | 2004-2005 | 2005-2006 | 2006-2007 | 2007-2008 | 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|----------------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
| Depreciation on Capital Cost | | | | | | | | | | | | | | 174.22 |
| Depreciation on Additional Capitalisation | | | | | | | | | | | | | | |
| Amount of Additional Capitalisation | | | | | | | | | | | | | | 2,605.21 |
| Depreciation Amount | | | | | | | | | | | | | | 17.19 |
| Details of FERV | | | | | | | | | | | | | | |
| Amount of FERV on which depreciation charged | | | | | | | | | | | | | | |
| Depreciation Amount | | | | | | | | | | | | | | |
| Depreciation Recovered during the year | | | | | | | | | | | | | | 191.41 |
| Advance against Depreciation recovered during the year | | | | | | | | | | | | | | |
| Depreciation and Advance against Depreciation recovered during the year | | | | | | | | | | | | | | 191.41 |
| Cumulative Depreciation And Advance against Depreciation recovered upto the year | | | | | | | | | | | | | | 191.41 |


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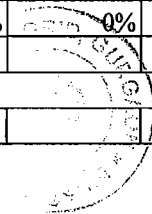


Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
Name of Region: NORTHERN REGION
Name of the Project: Vindhyachal IV TS
Name of the Transmission Element: 765 kV D/C Rihand III- Vindhyachal VTL (Anticipated :DOCO :01-JAN-2014

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|-----------------------|-----------|-----------|-----------|-----------|-----------|
| BOND XXXVI | | | | | | |
| Gross Loan Opening | | | | | | 50.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 50.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 50.00 |
| Average Net Loan | | | | | | 50.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.35% |
| Interest on Loan | | | | | | 4.68 |
| BOND XXXVII | | | | | | |
| Gross Loan Opening | | | | | | 400.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 400.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 400.00 |
| Average Net Loan | | | | | | 400.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.25% |
| Interest on Loan | | | | | | 37.00 |
| BOND XXXVIII | | | | | | |
| Gross Loan Opening | | | | | | 50.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 50.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 50.00 |
| Average Net Loan | | | | | | 50.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.25% |
| Interest on Loan | | | | | | 4.62 |
| BOND XXXIX | | | | | | |
| Gross Loan Opening | | | | | | 100.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 100.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 100.00 |
| Average Net Loan | | | | | | 100.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.4% |
| Interest on Loan | | | | | | 9.40 |
| SBI (21.03.2012) | | | | | | |
| Gross Loan Opening | | | | | | 200.00 |



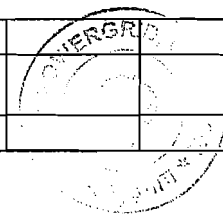
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Calculation of Weighted Average Rate of Interest on Actual Loans .

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV D/C Rihand III- Vindhyachal 10% TL (Anticipated :DOCO :01-JAN-2014**

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|-----------------------|-----------|-----------|-----------|-----------|-----------|
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 200.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 200.00 |
| Average Net Loan | | | | | | 200.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 10.05% |
| Interest on Loan | | | | | | 20.10 |
| IFC (IFC - A LOAN) (31419-00) | | | | | | |
| Gross Loan Opening | | | | | | 2053.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 2053.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 2053.00 |
| Average Net Loan | | | | | | 2053.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.285% |
| Interest on Loan | | | | | | 67.44 |
| IFC (IFC - B LOAN) (31419-01) | | | | | | |
| Gross Loan Opening | | | | | | 2561.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 2561.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 2561.00 |
| Average Net Loan | | | | | | 2561.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 2.435% |
| Interest on Loan | | | | | | 62.36 |
| FC - BOND (17.01.2013) | | | | | | |
| Gross Loan Opening | | | | | | 227.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 227.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 227.00 |
| Average Net Loan | | | | | | 227.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.875% |
| Interest on Loan | | | | | | 8.80 |
| Proposed Loan 2013-14 (8.70%) | | | | | | |
| Gross Loan Opening | | | | | | 2584.69 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 2584.69 |



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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV D/C Rihand III- Vindhyachal ~~TS~~ TL (Anticipated :DOCO :01-JAN-2014**

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|-----------------------|-----------|-----------|-----------|-----------|-----------|
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 2584.69 |
| Average Net Loan | | | | | | 2584.69 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 8.7% |
| Interest on Loan | | | | | | 224.87 |
| IFC (ICFF LOAN) (31419-02) | | | | | | |
| Gross Loan Opening | | | | | | 913.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 913.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 913.00 |
| Average Net Loan | | | | | | 913.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.285% |
| Interest on Loan | | | | | | 29.99 |
| BOND-XXXIV | | | | | | |
| Gross Loan Opening | | | | | | 100.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 100.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 100.00 |
| Average Net Loan | | | | | | 100.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 8.84% |
| Interest on Loan | | | | | | 8.84 |
| Total | | | | | | |
| Gross Loan Opening | | | | | | 9238.69 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 9238.69 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 9238.69 |
| Average Net Loan | | | | | | 9238.69 |
| Interest on Loan | | | | | | 478.10 |
| Weighted Average Rate of Interest on Loans | | | | | | 5.1750% |


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Calculation of Interest on Normative Loan

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV D/C Rihand III- Vindhyachal ~~IV~~ TL (Anticipated :DOCO :01-JAN-2014**

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|-----------------------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Gross Normative Loan - Opening | | | | | | 9,238.69 |
| Cumulative repayment of Normative Loan upto previous year | | | | | | |
| Net Normative loan - Opening | | | | | | 9,238.69 |
| Increase/Decrease due to ACE during the Year | | | | | | 1,823.65 |
| Repayments of Normative Loan during the year | | | | | | 191.41 |
| Net Normative loan - Closing | | | | | | 10,870.93 |
| Average Normative Loan | | | | | | 10,054.81 |
| Weighted average Rate of Interest on actual Loans | | | | | | 5.1750% |
| Interest on Normative loan | | | | | | 130.08 |

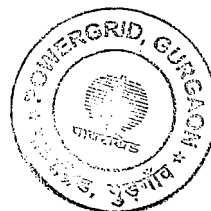

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Loans in Foreign Currency

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV D/C Rihand III- Vindhyachal TL (Anticipated :DOCO :01-JAN-2014**

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|-----------------------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| IFC (IFC - A LOAN) (31419-00) (USD in LACs) EXCHANGE RATE : 63.12 | | | | | | |
| Gross Loan Opening | | | | | | 32.53 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 32.53 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 32.53 |
| Average Net Loan | | | | | | 32.53 |
| Rate of Interest on Loan | | | | | | 3.285% |
| Interest on Loan | | | | | | 1.07 |
| IFC (IFC - B LOAN) (31419-01) (USD in LACs) EXCHANGE RATE : 63.12 | | | | | | |
| Gross Loan Opening | | | | | | 40.57 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 40.57 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 40.57 |
| Average Net Loan | | | | | | 40.57 |
| Rate of Interest on Loan | | | | | | 2.435% |
| Interest on Loan | | | | | | 0.99 |
| IFC (ICFF LOAN) (31419-02) (USD in LACs) EXCHANGE RATE : 63.12 | | | | | | |
| Gross Loan Opening | | | | | | 14.47 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 14.47 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 14.47 |
| Average Net Loan | | | | | | 14.47 |
| Rate of Interest on Loan | | | | | | 3.285% |
| Interest on Loan | | | | | | 0.48 |
| FC - BOND (17.01.2013) (USD in LACs) EXCHANGE RATE : 63.12 | | | | | | |
| Gross Loan Opening | | | | | | 3.60 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 3.60 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 3.60 |
| Average Net Loan | | | | | | 3.60 |
| Rate of Interest on Loan | | | | | | 3.875% |
| Interest on Loan | | | | | | 0.14 |



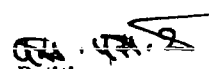
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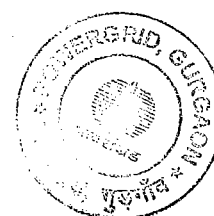
Calculation of Interest on Working Capital

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
Name of Region: **NORTHERN REGION**
Name of the Project: **Vindhyachal IV TS**
Name of the Transmission Element: **765 kV D/C Rihand III- Vindhyachal VY TL (Anticipated :DOCO :01-JAN-2014**

(Rs in Lacs)

| Sl.N o. | Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---------|-----------------------------|--------------------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1 | O and M Expenses | | | | | | 6.36 |
| 2 | Maintenance Spares | | | | | | 11.45 |
| 3 | Recievables | | | | | | 362.15 |
| 4 | Total Working Capital | | | | | | 379.96 |
| 5 | Rate of Interest | | | | | | 13.20 |
| 6 | Interest on Working Capital | | | | | | 12.54 |


Petitioner



Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee:

PQWERGRID CORPORATION OF INDIA LTD.

Name of Region:

NORTHERN REGION

Name of the Project:

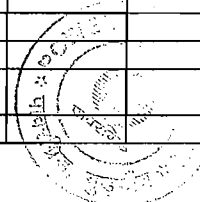
Vindhyachal IV TS

Name of the Transmission Element:

765 kV D/C Rihand III- Vindhyachal PSTL (Anticipated :DOCO :01-JAN-2014

(Rs in Lacs)

| Draw Down Schedule for Calculation of IDC & Financing Charges | | | | | | | | | | |
|---|--------------------------------------|-----------------------------|---------------------------------|------------------------|-----------------------------|---------------------------------|------------------------|-----------------------------|---------------------------------|------------------------|
| Sl.No | Drawn Down | Quarter 1 | | | Quarter 2 | | | Quarter n(COD) | | |
| Sl.No. | Particulars | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee |
| 1. | Loans | | | | | | | | | |
| 1.1 | Foreign Loans | | | | | | | | | |
| 1.2 | Indian Loans | | | | | | | | | |
| 1.2.1 | IFC (IFC - A LOAN) (31419-00) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 2053.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.2 | IFC (IFC - B LOAN) (31419-01) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 2561.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.3 | IFC (ICFF LOAN) (31419-02) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 913.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.4 | FC - BOND (17.01.2013) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 227.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| | Total Foreign Loans | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 5754.00 |
| | IDC | | | | | | | | | 0.00 |
| | Financing Charges | | | | | | | | | 0.00 |
| 1.2 | Indian Loans | | | | | | | | | |
| 1.2.1 | BOND-XXXIV | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 100.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.2 | BOND XXXVI | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 50.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.3 | BOND XXXVII | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 400.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.4 | BOND XXXVIII | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 50.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.5 | BOND XXXIX | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 100.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.6 | SBI (21.03.2012) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 200.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.7 | Proposed Loan 2013-14 (8.70%) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 2584.69 |



Draw Down Schedule for Calculation of IDC & Financing Charges

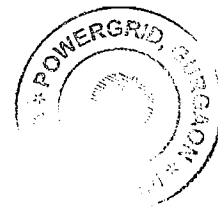
Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV D/C Rihand III- Vindhyachal IV TL (Anticipated :DOCO :01-JAN-2014**

(Rs in Lacs)

| Draw Down Schedule for Calculation of IDC & Financing Charges | | | | | | | | | | |
|---|-----------------------------|-----------------------------|---------------------------------|------------------------|-----------------------------|---------------------------------|------------------------|-----------------------------|---------------------------------|------------------------|
| Sl.No | Drawn Down | Quarter 1 | | | Quarter 2 | | | Quarter n(COD) | | |
| Sl.No. | Particulars | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| | Total Indian Loans | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 3484.69 |
| | IDC | | | | | | | | | 0.00 |
| | Financing Charges | | | | | | | | | 0.00 |
| | Total of Loans Drawn | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 9238.75 |
| | iDC | | | | | | | | | 82.94 |
| | Financing Charges | | | | | | | | | 0.00 |
| 2 | Equity | | | | | | | | | |
| 2.1 | Foreign Equity Drawn | | | | | | | | | |
| 2.2 | Indian Equity Drawn | | | | | | | | | 3959.64 |
| | Total Equity Deployed | | | | | | | | | 3959.64 |

The project has been funded through domestic loans and foreign loans allocated from the common pool based on the phasing of expenditure and IDC has been booked accordingly. As the loans are allocated from common pool, quarter wise drawl is not furnished.

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Summary Sheet

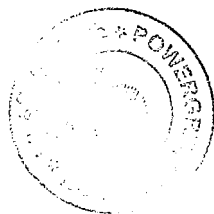
Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014**

(Rs in Lacs)

| Sl.No. | Particulars | Form No. | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014(Pro Rata) |
|--------|-----------------------------|----------|--------------------|-----------|-----------|-----------|-----------|---------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1 | Depreciation | FORM-12 | 0.00 | | | | | 23.09 |
| 2 | Interest on Loan | FORM-13A | 0.00 | | | | | 18.27 |
| 3 | Return on Equity | FORM-01A | 0.00 | | | | | 22.94 |
| 4 | Interest On Working Capital | FORM-13B | 0.00 | | | | | 1.50 |
| 5 | O & M Expenses | | 0.00 | | | | | 1.01 |
| 6 | Total | | 0.00 | | | | | 66.81 |


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Calculation Of Return On Equity

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
Name of Region: NORTHERN REGION
Name of the Project: Vindhyachal IV TS
Name of the Transmission Element: 765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|-----------------------------|--------------------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Equity as DOCO | | | | | | 432.71 |
| Notional Equity for Add Cap | | | | | | 184.23 |
| Total Equity | | | | | | 616.94 |
| Return on Equity @ 17.481% | | | | | | 22.94 |

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Details of Transmission Lines And Substations

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C SASAN VINDHYACHAL pooling station TL ;DOCO :01-JAN-2014**

| Transmission Lines | | | | | | | | | | | |
|--------------------|-----------------------------------|--|---------------------|---|---------------------|----------------------|------------------------------------|------------------------------------|------------------------------------|------------------------------------|------------------------|
| Sl.No. | Name of Line | Type of Line AC/HVDC | S/C or D/C | No. of Sub- Conductors | Voltage level kV | Line Length (Km.) | Date of Commercial operation | Covered in the present petition | | | |
| | | | | | | | | Yes/No | If No, petition No. | | |
| 1 | Sasan Vindhyachal Pooling Station | AC | S/C | 4 | 765 | 6 | 01-JAN-2014 | Yes | | | |
| Substations | | | | | | | | | | | |
| Sl.No. | Name of Sub-Station | Type of Substation Conventional /GIS/ HVDC Terminal/ HVDC Back to Back | Voltage level kV | No. of Transformers / Reactors/ SVC etc (with Capacity) | No. of Bays | | | | Date of Commercial operation | Covered in the present petition | |
| | | | | | 765 KV | 400 KV | 220 KV | 132 KV & below | | Yes/No | If No, petition No. |


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Normative Parameters considered For tariff calculations

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014**

| Particulars | Unit | Year Ending March | | | | | |
|---|----------|--------------------|-----------|-----------|-----------|-----------|-----------|
| | | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| Base Rate of Return on Equity | % | | | | | | 17.481 |
| Tax Rate | % | | | | | | 11.33 |
| Target Availability | % | | | | | | 98.00 |
| Normative O&M per Km. | Rs. lacs | Given Below | | | | | |
| Normative O&M per bay | Rs. lacs | Given Below | | | | | |
| Spares for WC as % of O&M | % | | | | | | 15.00 |
| Receivables in Months for WC | months | | | | | | 2.00 |
| Prime lending Rate of SBI as on 01-APR-2009 | % | | | | | | 13.20 |
| Norms for O&M expenditure for Transmission System | | | | | | | |
| | | 2009-10 | 2010-11 | 2011-12 | 2012-13 | 2013-14 | |
| Norms for sub-station (Rs Lakh per bay) | | | | | | | |
| 765 KV | | 73.36 | 77.56 | 81.99 | 86.68 | 91.64 | |
| 400 KV | | 52.40 | 55.40 | 58.57 | 61.92 | 65.46 | |
| 220 KV | | 36.68 | 38.78 | 41.00 | 43.34 | 45.82 | |
| 132 KV and below | | 26.20 | 27.70 | 29.28 | 30.96 | 32.73 | |
| Norms for AC and HVDC Lines (Rs Lakhs per km) | | | | | | | |
| Single Circuit (Bundled conductor with four or more sub-conductors) | | 0.537 | 0.568 | 0.600 | 0.635 | 0.671 | |
| Single Circuit (Twin & Triple Conductor) | | 0.358 | 0.378 | 0.400 | 0.423 | 0.447 | |
| Single Circuit (Single Conductor) | | 0.179 | 0.189 | 0.200 | 0.212 | 0.224 | |
| Double Circuit (Bundled conductor with four or more sub-conductors) | | 0.940 | 0.994 | 1.051 | 1.111 | 1.174 | |
| Double Circuit (Twin & Triple Conductor) | | 0.627 | 0.663 | 0.701 | 0.741 | 0.783 | |
| Double Circuit (Single Conductor) | | 0.269 | 0.284 | 0.301 | 0.318 | 0.336 | |
| Norm for HVDC Stations | | | | | | | |
| HVDC Back-to-back stations (Rs lakh per 500 MW) | | 443.00 | 468.00 | 495.00 | 523.00 | 553.00 | |
| Rihand-Dadri HVDC bipole scheme (Rs Lakh) | | 1450.00 | 1533.00 | 1621.00 | 1713.00 | 1811.00 | |
| Talcher-Kolar HVDC bipole scheme (Rs Lakh) | | 1699.00 | 1796.00 | 1899.00 | 2008.00 | 2122.00 | |



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Abstract of Capital Cost Estimates and Schedule of Commissioning for the New Projects

Name of Transmission License: POWERGRID CORPORATION OF INDIA LIMITED

Name of the Project: SASAN - VINDHYACHAL POOLING STATION 765 KV S/C LINE UNDER TRANSMISSION SYSTEM OF VIDHYACHAL-IV -RIHAND-III

Name of Region: NORTHERN REGION - I

Capital Cost Estimates

Value in Rs. Lacs

| | Present Day Cost | Completed Cost * |
|---|-------------------|------------------|
| Board of Director/Agency aproving the Capital Cost Estimates: | | |
| Date of approval of the Capital Cost Estimates | | |
| Price level of approved estimates | | |
| Foreign Exchange rate considered for the Capital Cost estimates | | |
| Capital Cost excluding IDC, FC & IEDC | 1750.65 | 1901.24 |
| Foreign Component, if any (In Million US \$ or the relevant currency) | | |
| Domestic Comonent (Rs. Cr.) | | |
| Capital Cost excluding IDC, FC & IEDC (Rs. Cr.) | | |
| IDC & FC | 119.15 | 133.20 |
| Foreign Component, if any (In Million US \$ or the relevant currency) | | |
| Domestic Comonent (Rs. Cr.) | | |
| Total IDC & FC (Rs. Cr.) | | |
| Rates of taxes & duties considered | | |
| IEDC | 192.57 | 22.03 |
| Capital Cost including IDC, FC & IEDC | 2062.38 | 2056.47 |
| Foreign Component, if any (In Million US \$ or the relevant currency) | | |
| Domestic Comonent (Rs. Cr.) | | |
| Total Capital Cost Including IDC & FC (Rs. Cr.) | 1750.65 | |
| Schedule of Commissioning | 01-12-2012 | |
| DOCO elementwise | 01-01-2014 | |

Note:

1. Copy of the approved letter should be enclosed.
2. Details of Capital Cost are to be furnished as per FORM-5B or 5C as applicable.
3. Details of IDC & Financing charges are to be furnished as per FORM-16.

PETITIONER

Break up of Construction/ Supply / Service Packages

Form 5B

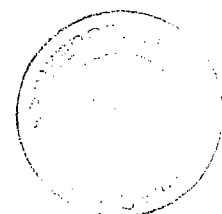
Name of Transmission Licence:
Name

POWERGRID CORPORATION OF INDIA LIMITED
SASAN - VINDHYACHAL POOLING STATION 765 KV S/C LINE UNDER
TRANSMISSION SYSTEM OF VIDHYACHAL-IV -RIHAND-III
NORTHERN REGION - I

Name of Region: --

| Sl No | Break Down | cost (Rs.) | | | Reasons for variations |
|----------|---|--------------------------|-------------------------|-------------------------|------------------------|
| | | As per original estimate | As on COD (Actual Cost) | Liabilities / Provision | |
| 1 | 2 | 3 | 4 | 5 | 6 |
| A | TRANSMISSION LINE: | | | | |
| 1.0 | PRELIMINARY WORKS | | | | |
| 1.1 | Design & Engg | | | | |
| 1.2 | Preliminary investigation, right of way, forest clearance, PTCC, general civil works etc. | 17.85 | 132.44 | - | Lower estimated in FR |
| | Total Preliminary Works | 17.85 | 132.44 | | |
| 2.0 | TRANSMISSION LINE MATERIAL | | | | |
| 2.1 | Tower Steel | 875.54 | 491.33 | 438.52 | Lower estimated in FR |
| 2.2 | Conductor | 273.60 | 294.73 | - | Lower estimated in FR |
| 2.3 | Earthwire | 6.14 | 4.98 | - | higher Estimated in FR |
| 2.4 | Insulators | 196.21 | 128.69 | 39.80 | higher Estimated in FR |
| 2.5 | Hardware fittings | 72.35 | 57.48 | - | higher Estimated in FR |
| 2.6 | Conductor & Earthwire accessories | 27.10 | 16.26 | - | higher Estimated in FR |
| | Total Trans. Line materials | | | | |
| 2.8 | Spares | | | | |
| 2.9 | Erection, Stringing & Civil works including foundation | 264.02 | 161.23 | 135.78 | Lower estimated in FR |
| 3.0 | TAXES AND DUTIES | | | | |
| 3.1 | Custom Duty | | | | |
| 3.2 | Other taxes & duties | | | | |
| 3.3 | Total taxes & duties | | | | |
| | TOTAL TRANSMISSION LINES | 1750.65 | 1287.14 | 614.10 | |
| | Total Overheads (IEDC) | 192.57 | 22.03 | | |
| #### | Total Cost (Plant & Equipment) | | | | |
| 13.1 | Interest During Construction (IDC) | 119.15 | 133.20 | | |
| 13.2 | Financing Charges (FC) | | | | |
| 13.3 | Foreign Exchange Rate Variation (FERV) | | | | |
| 13.4 | Hedging Cost | | | | |
| | Total of IDC, FC, FERV & Hedging Cost | | | | |
| #### | Capital cost including IDC, FC, FERV & Hedging Cost | 2062.38 | 1442.37 | 614.10 | |

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| Package List | Scope | no of bids | ICB/DC B | LOA NO. | Date of Award | Date of start of work | Date of completion of work | Value of Award in (Rs Lakh) | Firm or with Escalation in Prices | Actual cost as per DOCO |
|---|------------------|---|----------|--------------------------------|---------------|-----------------------|----------------------------|-----------------------------|-----------------------------------|-------------------------|
| Name of Transmission Licensee | | POWERGRID CORPORATION OF INDIA LTD | | | | | | | | |
| Name of the Project: | | 765kV S/C sasan-Vindhyachal Pooling T/L under Transmission System associated with Rihand-III & Vindhyachal -IV | | | | | | | | |
| Name of Region: | | NORTHERN REGION - I | | | | | | | | |
| | | | | | | | | Rs. in LACS | | |
| Package List | Scope | no of bids | ICB/DC B | LOA NO. | Date of Award | Date of start of work | Date of completion of work | Value of Award in (Rs Lakh) | Firm or with Escalation | Actual cost as per DOCO |
| 765kV S/C Rihand-Vindhyachal Pooling Ckt.-I & II T/L (Tower Pkg.-P219-TW01)& Sasan-Vindhychal T/L | Supply | 6 | DCB | C-15501-L095A-3/G4/NOA-I/3310 | 22/03/2010 | 22/03/2010 | 22/11/2011 | 8,092 | PV | 1304.6 |
| 765kV S/C Rihand-Vindhyachal Pooling Ckt.-I & II T/L (Tower Pkg.-P219-TW01)& Sasan-Vindhychal T/L | Erection | 6 | DCB | C-15501-L095A-3/G4/NOA-II/3311 | 22/03/2010 | 22/03/2010 | 22/11/2011 | 3552 | PV | |
| Conductor Pkg. P219-CD01 under Transmission System associated with Rihand-III & Vindhyachal -IV | Supply | 3 | DCB | C-15501-L075-3/G4/NOA/3329 | 22/03/2010 | 22/03/2010 | 22/07/2011 | 4895 | PV | 294.73 |
| Disc Insulators Pkg. P219-IS01 under Transmission System associated with Rihand-III & Vindhyachal -IV | OFF Shore Supply | 4 | DCB | C-15501-L075-3/G4/NOA-I/3371 | 7/6/2010 | 7/6/2010 | 7/7/2011 | \$ 2,532,261 | Firm | 169.47 |
| Disc Insulators Pkg. P219-IS01 under Transmission System associated with Rihand-III & Vindhyachal -IV | On Shore Service | 4 | DCB | C-15501-L075-3/G4/NOA-II/3372 | 7/6/2010 | 7/6/2010 | 7/7/2011 | 125 | PV | |



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Financial package upto COD

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
 Name of Region: NORTHERN REGION
 Name of the Project: Vindhyachal IV TS
 Name of the Transmission Element: 765 kV S/C SASAN VINDHYACHAL pooling station TL :DOC0 :01-JAN-2014
 Project Cost as on COD/31.03.2009: 1442.37 (Rs. in Lakhs)
 Date of Commercial Operation of the Transmission element: 01-JAN-2014

(Rs in Lacs)

| Transmission Lines | | | | | |
|---|--|------------------|-----------------------------|----------------|---------------------|
| | Financial Package as apportioned/ Approved | | Financial Package as on COD | | As Admitted on COD |
| | Currency and Amount | | Currency and Amount | | Currency and Amount |
| Loans | | | | | |
| Loans - Domestic | INR | 1443.67 | INR | 509.66 | |
| Loans - Foreign | | | INR | 500.00 | |
| Total Loans | | 1443.67 | | 1009.66 | |
| Equity | | | | | |
| Foreign | | | | | |
| Domestic | INR | 618.71 | INR | 432.71 | |
| Notional | | | | 0.00 | |
| Total Equity | | 618.71 | | 432.71 | |
| Debt Equity Ratio | | 70.00:30.00 | | 70.00:30.00 | |
| Total Cost | | 2062.38 | | 1442.37 | |
| | Debt | Equity | Total | | |
| Add Cap For 2013-2014 | | | 614.10 | | |
| Add Cap For 2013-2014 | Actual | Normative | | | |
| Debt | | 429.87 | | | |
| Equity | | 184.23 | | | |
| Total | | 614.10 | | | |
| Total Capital Cost with ADDCAP upto 01.04.2014 | | | 2056.47 | | |

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Statement of Additional Capitalisation after COD

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
 Name of Region: NORTHERN REGION
 Name of the Project: Vindhyachal IV TS
 Name of the Transmission Element: 765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014
 COD: 01-JAN-2014

(Rs in Lacs)

| Sl.No. | Year | Work/Equipment proposed to be added after COD upto cut off date/ beyond cut off date | Amount capitalised and proposed to be capitalised | Justification as per propose | Regulation under which covered | Admitted Cost |
|--------|-----------|--|---|-------------------------------|--------------------------------|---------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | 2013-2014 | TR LINE | 614.10 | Balance, Retention & payments | 96) | |
| | Total | | 614.10 | | | |

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Statement of Capital Cost

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014**

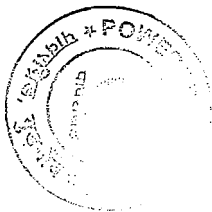
Statement of Capital Cost

(To be given for relevant dates and year wise)

(Rs. in Crores)

| | | 01-APR-2009- 31-Mar-2010 | 01-APR-2010- 31-Mar-2011 | 01-APR-2011- 31-Mar-2012 | 01-APR-2012- 31-Mar-2013 | 01-JAN-2014- 31-Mar-2014 |
|---|---|-----------------------------|-----------------------------|-----------------------------|-----------------------------|-----------------------------|
| A | a) Opening Gross Block Amount as per books | | | | | 14.42 |
| | b) Amount of capital liabilities in A(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above | | | | | 1.33 |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a | | | | | 0.22 |
| B | a) Addition in Gross Block Amount during the period | | | | | 6.14 |
| | b) Amount of capital liabilities in B(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above | | | | | |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a | | | | | |
| C | a) Closing Gross Block Amount as per books | | | | | 20.56 |
| | b) Amount of capital liabilities in C(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above | | | | | 1.33 |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a | | | | | 0.22 |

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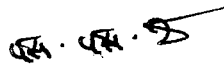
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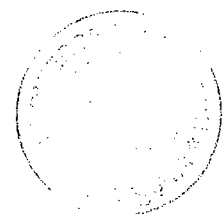
Calculation of Depreciation Rate

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014**

(Rs in Lacs)

| Sl.No. | Name of the Assets | Gross Block as on 31.03.2013 or as on COD, whichever is later | Addcap during the year | Gross Block as on 31.03.2014 or as on COD, whichever is later | Depreciation Rates as per CERC's Depreciation Rate Schedule | Depreciation Amount up to 31.03.2014 |
|--|--------------------|---|------------------------|---|---|--------------------------------------|
| | 1 | 2 | 3 | 4 | 5 | 6=Col4 X Col5 |
| 2013-2014 | | | | | | |
| 1 | FREEHOLD LAND | 0.00 | 0.00 | 0.00 | 0.00% | 0.00 |
| 2 | BUILDING | 0.00 | 0.00 | 0.00 | 3.34% | 0.00 |
| 3 | TR LINE | 1442.37 | 614.10 | 2056.47 | 5.28% | 23.09 |
| 4 | SUB STATION | 0.00 | 0.00 | 0.00 | 5.28% | - 0.00 |
| 5 | PLCC | 0.00 | 0.00 | 0.00 | 6.33% | 0.00 |
| 6 | LEASEHOLD LAND | 0.00 | 0.00 | 0.00 | 3.34% | 0.00 |
| Total | | 1442.37 | 614.10 | 2056.47 | | 23.09 |
| Weighted Average Rate of Depreciation (%) | | | | | | 1.32 |
| Elapsed Life | | | | | | 0 |


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Statement of Depreciation

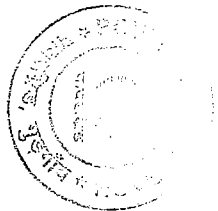
Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
 Name of Region: NORTHERN REGION
 Name of the Project: Vindhyachal IV TS
 Name of the Transmission Element: 765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014

(Rs in Lacs)

| Financial Year | Upto 2000-2001 | 2001-2002 | 2002-2003 | 2003-2004 | 2004-2005 | 2005-2006 | 2006-2007 | 2007-2008 | 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|----------------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
| Depreciation on Capital Cost | | | | | | | | | | | | | | 19.04 |
| Depreciation on Additional Capitalisation | | | | | | | | | | | | | | |
| Amount of Additional Capitalisation | | | | | | | | | | | | | | 614.10 |
| Depreciation Amount | | | | | | | | | | | | | | 4.05 |
| Details of FERV | | | | | | | | | | | | | | |
| Amount of FERV on which depreciation charged | | | | | | | | | | | | | | |
| Depreciation Amount | | | | | | | | | | | | | | |
| Depreciation Recovered during the year | | | | | | | | | | | | | | 23.09 |
| Advance against Depreciation recovered during the year | | | | | | | | | | | | | | |
| Depreciation and Advance against Depreciation recovered during the year | | | | | | | | | | | | | | 23.09 |
| Cumulative Depreciation And Advance against Depreciation recovered upto the year | | | | | | | | | | | | | | 23.09 |

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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
Name of Region: **NORTHERN REGION**
Name of the Project: **Vindhyachal IV TS**
Name of the Transmission Element: **765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014**

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|-----------------------|-----------|-----------|-----------|-----------|-----------|
| IFC (IFC - A LOAN) (31419-00) | | | | | | |
| Gross Loan Opening | | | | | | 150.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 150.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 150.00 |
| Average Net Loan | | | | | | 150.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.285% |
| Interest on Loan | | | | | | 4.93 |
| IFC (IFC - B LOAN) (31419-01) | | | | | | |
| Gross Loan Opening | | | | | | 150.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 150.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 150.00 |
| Average Net Loan | | | | | | 150.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 2.435% |
| Interest on Loan | | | | | | 3.65 |
| IFC (ICFF LOAN) (31419-02) | | | | | | |
| Gross Loan Opening | | | | | | 100.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 100.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 100.00 |
| Average Net Loan | | | | | | 100.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.285% |
| Interest on Loan | | | | | | 3.28 |
| Proposed Loan 2013-14 (8.70%) | | | | | | |
| Gross Loan Opening | | | | | | 352.66 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 352.66 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 352.66 |
| Average Net Loan | | | | | | 352.66 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 8.7% |
| Interest on Loan | | | | | | 30.68 |
| FC - BOND (17.01.2013) | | | | | | |
| Gross Loan Opening | | | | | | 100.00 |

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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014**

| Particulars | (Rs in Lacs) | | | | | |
|---|-----------------------|-----------|-----------|-----------|-----------|-----------|
| | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 100.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 100.00 |
| Average Net Loan | | | | | | 100.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.875% |
| Interest on Loan | | | | | | 3.87 |
| BOND-XXXIV | | | | | | |
| Gross Loan Opening | | | | | | 50.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 50.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 50.00 |
| Average Net Loan | | | | | | 50.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 8.84% |
| Interest on Loan | | | | | | 4.42 |
| BOND XXXVII | | | | | | |
| Gross Loan Opening | | | | | | 50.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 50.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 50.00 |
| Average Net Loan | | | | | | 50.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.25% |
| Interest on Loan | | | | | | 4.62 |
| BOND XXXIX | | | | | | |
| Gross Loan Opening | | | | | | 57.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 57.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 57.00 |
| Average Net Loan | | | | | | 57.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.4% |
| Interest on Loan | | | | | | 5.36 |
| Total | | | | | | |
| Gross Loan Opening | | | | | | 1009.66 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 1009.66 |

Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014**

(Rs in Lacs)

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|-----------------------|-----------|-----------|-----------|-----------|-----------|
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 1009.66 |
| Average Net Loan | | | | | | 1009.66 |
| Interest on Loan | | | | | | 60.82 |
| Weighted Average Rate of Interest on Loans | | | | | | 6.0243% |

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Calculation of Interest on Normative Loan

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014**

| (Rs in Lacs) | | | | | | |
|--|-----------------------|-----------|-----------|-----------|-----------|-----------------|
| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Gross Normative Loan - Opening | | | | | | 1,009.66 |
| Cumulative repayment of Normative Loan upto previous year | | | | | | |
| Net Normative loan - Opening | | | | | | 1,009.66 |
| Increase/Decrease due to ACE during the Year | | | | | | 429.87 |
| Repayments of Normative Loan during the year | | | | | | 23.09 |
| Net Normative loan - Closing | | | | | | 1,416.44 |
| Average Normative Loan | | | | | | 1,213.05 |
| Weighted average Rate of Interest on actual Loans | | | | | | 6.0243% |
| Interest on Normative loan | | | | | | 18.27 |

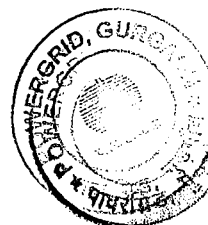
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Loans in Foreign Currency

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014**

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|-----------------------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| IFC (IFC - A LOAN) (31419-00) (USD in LACs) EXCHANGE RATE : 63.12 | | | | | | |
| Gross Loan Opening | | | | | | 2.38 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 2.38 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 2.38 |
| Average Net Loan | | | | | | 2.38 |
| Rate of Interest on Loan | | | | | | 3.285% |
| Interest on Loan | | | | | | 0.08 |
| IFC (IFC - B LOAN) (31419-01) (USD in LACs) EXCHANGE RATE : 63.12 | | | | | | |
| Gross Loan Opening | | | | | | 2.38 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 2.38 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 2.38 |
| Average Net Loan | | | | | | 2.38 |
| Rate of Interest on Loan | | | | | | 2.435% |
| Interest on Loan | | | | | | 0.06 |
| IFC (ICFF LOAN) (31419-02) (USD in LACs) EXCHANGE RATE : 63.12 | | | | | | |
| Gross Loan Opening | | | | | | 1.58 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 1.58 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 1.58 |
| Average Net Loan | | | | | | 1.58 |
| Rate of Interest on Loan | | | | | | 3.285% |
| Interest on Loan | | | | | | 0.05 |
| FC - BOND (17.01.2013) (USD in LACs) EXCHANGE RATE : 63.12 | | | | | | |
| Gross Loan Opening | | | | | | 1.58 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 1.58 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 1.58 |
| Average Net Loan | | | | | | 1.58 |
| Rate of Interest on Loan | | | | | | 3.875% |
| Interest on Loan | | | | | | 0.06 |



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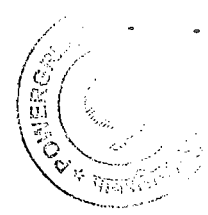
Calculation of Interest on Working Capital

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.
Name of Region: NORTHERN REGION
Name of the Project: Vindhyachal IV TS
Name of the Transmission Element: 765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014

(Rs in Lacs)

| Sl.No. | Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--------|-----------------------------|--------------------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1 | O and M Expenses | | | | | | 0.34 |
| 2 | Maintenance Spares | | | | | | 0.61 |
| 3 | Receivables | | | | | | 44.54 |
| 4 | Total Working Capital | | | | | | 45.49 |
| 5 | Rate of Interest | | | | | | 13.20 |
| 6 | Interest on Working Capital | | | | | | 1.50 |


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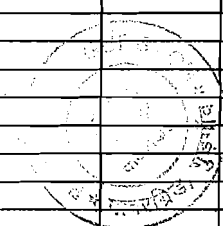


Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**
 Name of Region: **NORTHERN REGION**
 Name of the Project: **Vindhyachal IV TS**
 Name of the Transmission Element: **765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014**

(Rs in Lacs)

| Draw Down Schedule for Calculation of IDC & Financing Charges | | | | | | | | | | |
|---|--------------------------------------|-----------------------------|---------------------------------|------------------------|-----------------------------|---------------------------------|------------------------|-----------------------------|---------------------------------|------------------------|
| Sl.No | Drawn Down | Quarter 1 | | | Quarter 2 | | | Quarter n(COD) | | |
| Sl.No | Particulars | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee |
| 1. | Loans | | | | | | | | | |
| 1.1 | Foreign Loans | | | | | | | | | |
| 1.2 | Indian Loans | | | | | | | | | |
| 1.2.1 | IFC (IFC - A LOAN) (31419-00) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 150.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.2 | IFC (IFC - B LOAN) (31419-01) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 150.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.3 | IFC (ICFF LOAN) (31419-02) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 100.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.4 | FC - BOND (17.01.2013) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 100.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| | Total Foreign Loans | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 500.00 |
| | IDC | | | | | | | | | 0.00 |
| | Financing Charges | | | | | | | | | 0.00 |
| 1.2 | Indian Loans | | | | | | | | | |
| 1.2.1 | BOND-XXXIV | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 50.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.2 | BOND XXXVII | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 50.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.3 | BOND XXXIX | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 57.00 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.4 | Proposed Loan 2013-14 (8.70%) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 352.66 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| | Total Indian Loans | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 509.66 |
| | IDC | | | | | | | | | 0.00 |
| | Financing Charges | | | | | | | | | 0.00 |
| | Total of Loans Drawn | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 1009.66 |
| | IDC | | | | | | | | | 133.20 |
| | Financing Charges | | | | | | | | | 0.00 |
| 2 | Equity | | | | | | | | | |
| 2.1 | Foreign Equity Drawn | | | | | | | | | |



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Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

NORTHERN REGION

Name of the Project:

Vindhyachal IV TS

Name of the Transmission Element:

765 kV S/C SASAN VINDHYACHAL pooling station TL :DOCO :01-JAN-2014

(Rs in Lacs)

| Draw Down Schedule for Calculation of IDC & Financing Charges | | | | | | | | | | |
|--|-----------------------|-----------------------------|---------------------------------|------------------------|-----------------------------|---------------------------------|------------------------|-----------------------------|---------------------------------|------------------------|
| Sl.No | Drawn Down | Quarter 1 | | | Quarter 2 | | | Quarter n(COD) | | |
| Sl.No. | Particulars | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee |
| 2.2 | Indian Equity Drawn | | | | | | | | | 432.710 |
| - | Total Equity Deployed | | | | | | | | | 432.000 |
| The project has been funded through domestic loans and foreign loans allocated from the common pool based on the phasing of expenditure and IDC has been booked accordingly. As the loans are allocated from common pool, quarter wise drawl is not furnished. | | | | | | | | | | |


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| | |
|---|---|
| Name of the Company | POWRGRID CORPORATION OF INDIA LTD. |
| Name of the Project : | Vindhyachal IV & Rihand III |
| Name of the Transmission Element : | 765 kV S/C Satna-Gwalior ckt-I ,765 kV D/C Rihand III-Vindhyachal |
| Name of Region: | Northern Region |

PART-III

Checklist of Forms and other information/ documents for tariff filing for Transmission System

| Form No. | Tariff Filing Formats (Transmission) | Tick |
|-------------------------------------|--|---|
| Form-1 | Summary Sheet | Yes |
| FORM-1A | Calculation of Return on Equity | Yes |
| FORM-2 | Details of Transmission Lines and Substations | Yes |
| FORM-3 | Normative Parameters considered for tariff calculations | Yes |
| FORM-4 | Details of Foreign loans | - Not Applicable and hence not enclosed - |
| FORM-5 | Abstract of Admitted Cost for the existing Projects | - Not Applicable and hence not enclosed - |
| FORM-5A | Abstract of Project Cost Estimates and Schedule of Commissioning for the new Projects | Yes |
| FORM-5B | Break-up of Project Cost for Transmission System | Yes |
| FORM-5C | Break-up of Construction/Supply/Service packages | Yes |
| FORM-5D | Details of elementwise cost | Yes |
| FORM-6 | Financial Package upto COD | Yes |
| FORM-7 | Details of Project Specific Loans | - Not Applicable and hence not enclosed - |
| FORM-8 | Details of Allocation of corporate loans to various transmission elements | - Not Applicable and hence not enclosed - |
| FORM-9 | Statement of Additional Capitalisation after COD | Yes |
| FORM-9A | Statement of capital cost as per books | Yes |
| FORM-10 | Financing of Additional Capitalisation | Yes |
| FORM-11 | Statement of Depreciation | Yes |
| FORM-12 | Calculation of Depreciation Rate | Yes |
| FORM-13 | Calculation of Weighted Average Rate of Interest on Actual Loans | Yes |
| FORM-13A | Calculation of Interest on Loans | Yes |
| Form 13B | Calculation of Interest on Working Capital | Yes |
| Form-14 | Draw Down Schedule for Calculation of IDC & Financing Charges | Yes |
| Form-14A | Actual Cash expenditure | - Not Applicable and hence not enclosed - |
| Other Information/ Documents | | |
| Sl. No. | Information/ Document | Tick |
| 1 | Certificate of incorporation, Certificate for Commencement of Business, Memorandum of Association, & Articles of Association (For New Project(s) setup by a company making tariff application for the first time to CERC) | - Not Applicable - |
| 2 | Regionwise and Corporate audited Balance Sheet and Profit & Loss Accounts with all the Schedules & annexures for the new Transmission System & for the relevant years. | Consolidated Balancesheet of POWERGRID & Regional Balance sheet of NR for FY 2012-13 shall be submitted shortly |
| 3 | Copies of relevant loan Agreements | |
| 4 | Copies of the approval of Competent Authority for the Capital Cost and Financial package. | Enclosed |
| 5 | Copies of the Equity participation agreements and necessary approval for the foreign equity. | Equity contribution by GOI (69.42%) & OTHERS (30.58%) |
| 6 | Copies of the BPTA/TSA with the beneficiaries, if any | Enclosed |
| 7 | Detailed note giving reasons of time and cost over run, if applicable. | -Not Applicable - |
| 8 | Any other relevant information, (Please specify) | -Not Applicable - |

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